

IN THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

IN ORIGINAL APPLICATION NO. 593 OF 2023

Mursaleen

.....Petitioner(S)

Versus

State of Haryana & Ors.

.....Respondents

INDEX

Sr No	Particulars	Dated	Pages
1.	Status report of Member Secretary, State Environment Impact Assessment Authority, Haryana on behalf of Respondent No. 6 in compliance of direction dated 06.10.2023 and 20.12.2023.	11.02.2024	1-11
2	Annexure R-6/1	26.10.2023	12-13
3	Annexure R-6/2	NIL	14-23
4	Annexure R-6/3	17-11-2023	24-26
5	Annexure R-6/4	23.11.2023	27-29
6	Annexure R-6/5	29.01.2024	30-320
7	Annexure R-6/6	18.11.2022	331-351
8	Annexure R-6/7	13.03.2023	352-353

Place: Panchkula
Dated: 11.02.2024

Pardeep Kumar, IAS, Member Secretary,
State Environment Impact Assessment
Authority, Haryana



IN THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

IN ORIGINAL APPLICATION NO. 593 OF 2023

MursaleenPetitioner(S)

Versus

State of Haryana & Ors.Respondents

Status report of Member Secretary, State Environment Impact Assessment Authority, Haryana on behalf of Respondent No. 6 in compliance of direction dated 06.10.2023 and 20.12.2023.

MOST RESPECTFULLY SHOWETH:

1. That the present Original Application is pending before this Hon'ble Tribunal and is fixed for 13.02.2024.
2. Before proceeding further, it is worthwhile to mention here that in the present matter applicant has present his application containing the allegation of illegal mining, outside the mining lease area based on the defective Environment Clearance granted without EIA study/EMP or public hearing by using heavy machinery and beyond a permissible depth with further allegation that mining is being done without having valid district survey report, comprehensive mining plan, without obtaining CTE & CTO and replenishment study etc. Keeping in view of the allegation, this Hon'ble Tribunal was pleased to issue direction vide order dated 06.10.2023 to the answering respondent to submit a report covering all the points.

The relevant portion of the order dated 06.10.2023 is reproduced below for ready reference:-

2. *The stand of the applicant is that illegal mining is going on in the absence of the valid District Survey Report, Comprehensive Mining Plan, Replenishment Studies and the mining is being done outside the mining lease area based on the defective Environmental Clearances (ECs) granted without EIA Study/EMP or public hearing and granted without cluster EIAs. It is the further case of the applicant that the mining is being done without obtaining CTO/CTE and by using heavy machinery and beyond the permissible depth and that the mining of sand, bajri and boulder is being done on the basis of the ECs issued for sand only.*
 3. *Further allegation is that the EC conditions have not been adhered to and no post monitoring has been done and the mining is being done in a sub-merged water area beyond the permissible depth by using heavy machinery.*
 4. *The allegation made in the OA reveals that the substantial issue relating to environment is involved in the matter.*
 5. *Hence, at the first instance, we deem it proper to call for the report from the Respondent No. 6, State Level Environment Impact Assessment Authority (SEIAA), Haryana. The Respondent No. 6 will give the report covering all the points which have been noted above. Let the report be submitted within six weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.*
3. That in compliance of the above directions, the answering Respondent; vide Order dated 26.10.2023, constituted a Eight (8) Members Sub-committee to be headed by the Chairman, State Expert Appraisal Committee (SEAC), to visit the relevant sites in district Yamunanagar and submit report as per the directions of Hon'ble NGT and in view of the direction of Hon'ble NGT, information as per record was also obtained from the SEIAA, Mining Department and Regional Officer, HSPCB, Yamuna Nagar. That sub-committee visited the site on 23.11.2023 and the representatives of different concerned departments were asked to submit the status of all alleged mines (28 number of mining lease) referred in the Original Application. It is necessary to mention here that Sub-Committee visited the following sites:

Sr. No.	Name of Site
1	Bailgarh (South and North)
2	Devdhar Block
3	Kohli Wala
4	Malikpur Khera

4. At this juncture, it is appropriate to mention here that an interim report dated 19.12.2023 containing the above mentioned facts has already been submitted before this Hon'ble Tribunal along with the order dated 26.10.2023 as **Annexure R-6/1**, whereby, Sub-committee was constituted, the copy of information as **Annexure R-6/2** and the copy of Minutes of Meeting held on 10.11.2023 as **Annexure R-6/3** and thus, for the sake of brevity, all the facts and the Annexures are not repeated here. However, it is submitted that the same may be treated as a part of the present report.
5. That it is necessary to mention here that a report has been submitted by the sub-committee constituted vide order dated 26.10.2023 and after perusal of the report along with the data obtained from the concerned departments the Member Secretary, SEIAA/Answering Respondent has considered that there is a need to obtain more data and also need to inspect the sites with the officers of the Mining, HSPCB, Revenue & Forest departments. Copy of the report of the sub-committee is annexed as **Annexure R-6/4**.
6. That thereafter, a meeting of the all officers of all concerned department was called by the Member Secretary, SEIAA and all officers were asked to provide the data, beside this inspection of the sites was also carried out on 29.01.2024. On the basis of the inspection, a report has been prepared containing all the observation, what has been observed during the inspection. It is also necessary to mention here that on the basis of the data received from Mining Department & HSPCB, detailed status of all 28 mines including the status of ground water and the stone crushers has also been prepared and attached with the inspection report. **Relevant portion of the inspection report dated 29.01.2024 is reproduced here for the kind perusal of this Hon'ble Tribunal:**

"The Member Secretary, SEIAA, Haryana carried out inspections of mining sites under scrutiny on 29.01.2024 along-with the following officials:

1. Sh. Pardeep Kumar, IAS, Member Secretary, HSPCB & SEIAA, Haryana.
2. Sh. Virender Singh Punia, Regional Officer, HSPCB, Yamuna Nagar.

3. Sh. Sandeep Kumar, Executive Engineer, Irrigation Department, Yamuna Nagar.
4. Sh. Abhijeet Singh Tanwar, AEE, HSPCB, Yamuna Nagar.
5. Sh. Anand Rawal, Naib Tehsildar, Partap Nagar, Yamuna Nagar.
6. Sh. Rohit Rana, Mining Inspector, Mining Department, Yamuna Nagar.

The detailed observations made during the site visit are as following:

Sr. No.	Name of Site	Observations
1	Bailgarh (South)	<p>During inspection, it was appraised by Mining Officer, Yamunanagar that the present mining site was earmarked for extraction of Boulder, Gravel and Sand and allotted to M/s Mubarikpur Royalty Company, as Bailgarh South Block, YNR B2 (Sr. No.7 of Annexure-A of the complaint) on lease basis vide letter of intent dated 28.12.2017 for a period of 10 years with allowed production capacity of 13.00 Lakh Metric Tonnes per annum. Environment Clearance was granted to the present Mining Project by SEIAA, Haryana vide letter No. SEIAA/HR/2018/655 dated 19.06.2018 and was valid for a period of 5 years. Further, the project Proponent was under obligation for compliance of conditions mentioned in EC letter dated 19.06.2018, which interalia included submissions of 6 monthly compliance reports to IRO, MoEF & CC, Chandigarh, SEIAA, Haryana and HSPCB.</p> <p>Mining operations on the present site was continuing upto 14.07.2022, which afterwards was suspended due to termination of mining lease by Director General, Mines & Geology Department, Haryana due to non-payment of lease amount.</p> <p>During inspection, the unit was found closed and no mining activities were ongoing. Further, it was also appraised by mining officer, Yamuna Nagar that no legal mining has been allowed officially by Haryana Mines & Geology Department on the present site.</p>
2	Bailgarh (North)	<p>During inspection, it was appraised by Mining Officer, Yamunanagar that the present mining site was earmarked for extraction of Boulder, Gravel and Sand (from River Bed) and allotted to M/s Calleis Realtech Pvt. Ltd., Bailgarh North Block, YNR B1 (Sr. No. 22 of Annexure-A of the complaint) on lease basis vide letter of intent dated 19.06.2015 for a period of 07 years with allowed production capacity of 21.44 Lakh Metric Tonnes per annum. Neither Environment Clearance nor any Consent to Establish was obtained by the Project Proponent.</p> <p>It was further appraised by Mining Officer that the present mining site was never put in operation and the mining license, in respect to the present mining site, has already been terminated by Director General, Mines & Geology Department, Haryana vide order dated 14.01.2021. No legal mining has been officially allowed at the present site by Mining Department.</p>

		During inspection, no active mining was observed at the present site.
--	--	---

Further, it was also appraised by Mining Officer, Yamunanagar that a total of **64 FIRs has been registered against illegal mining in Bailgarh (South & North) by the Mines & Geology Department, Haryana.**

Further, Regional Officer, HSPCB, Yamunanagar appraised the inspecting team that Haryana State Pollution Control Board had already sealed 09 Screening Plants (**list attached**) in Village Bailgarh due to non compliance of Environmental Norms stated in Consent to Establish and Consent to Operate issued to the respective screening plants.

During inspection, clear evidences of mining at huge scale were observed in the vicinity of Bailgarh North & South mining sites; wherein, the Hon'ble NGT had already imposed a penalty of Rs 12 Crores as Environmental Compensation in O.A. No. 150/2021 titled as Anish Versus Union of India & Ors on M/s **Mubarikpur Royalty Company, Bailgarh South Block, YNR B2 (Sr.No.7 of Annexure-A of the complaint).** Further, Regional Officer, HSPCB, Yamuna Nagar added that Hon'ble Supreme Court of India has revised the Environmental Compensation amount to the tune of Rs. 04 Crores against 12 Crores as imposed by the Hon'ble NGT.

Further, on the way back to O/o Regional Officer, HSPCB, Yamuna Nagar Region, after inspection, clear evidences of mining activities being performed at large scale (outside Riverbed), with an average depth of mining ranging between 15 to 30 feet, were also observed in the vicinity of villages namely **Devdhar, Bhalla Majra, Mujahid Wala and Doiwala.** However, at the present juncture, it is difficult to ascertain whether the mining activities were performed legally/illegally or to earmark the individuals/firms responsible for above mentioned mining activities. It is further pertinent to mention here that the pits formed due to mining activities in the above mentioned villages were found submerged with water, thereby giving inference that the mining activities were continued till reaching the depth of water table, resulting thereby difficult to ascertain the actual depth of mining carried out. Further, it is also pertinent to mention here that the facts of mining being done legally or illegally, within or outside the earmarked mining sites can only be ascertained after detailed enquiry in the matter by Mines & Geology Department, Revenue Department, Haryana State Water Resources Authority and other stake holding agencies/departments.

It is further pertinent to mention here that during inspection, Mining Officer, Yamuna Nagar was directed to conduct survey of all the earmarked mining sites in District Yamuna Nagar, as mentioned in the "Annexure A" of the Original Application No. 593 of 2023, to ascertain the compliance of criteria's mentioned in Approved Mining Plan of the respective mining sites including mining operations performed outside earmarked mining sites, depth of mining activities already performed alongwith the quantum of minerals excavated against the allowed volume.

Consequently, in compliance of the orders of Director General, Mines & Geology Department, Haryana, vide Endst No. DMG/Hy/Glg/YNR/518 dated 01.02.2024, the mining Blocks of District Yamuna Nagar were jointly inspected by Mining Department's Surveyor and the Kamungo, Tehsil-Radaur (Yamuna Nagar) on 04.02.2024 and 06.02.2024 respectively. The findings of joint inspection report, regarding the operational mining blocks in district Yamuna Nagar, are reiterated hereinafter in brief:-

<u>Sr. No.</u>	<u>Name of Mining Block</u>	<u>Name of Allottee</u>	<u>Minerals allowed for excavation</u>	<u>Area (in Ha) and depth of Excavation allowed</u>	<u>Observations & Remarks</u>
1	Gumthala South Block YNR B 17	Elite Mining Corporation	Sand	49.67 Ha 03 Meter	The team observed that the mining activity is operational within the allotted lease area (Khasra Numbers) as per DGPS demarcation.
2	Nagli Block YNR B 15	M.P. Traders	Sand	77.25 Ha 03 Meter	The team observed that the mining activity is operational within the allotted lease area (Khasra Numbers) as per DGPS demarcation.
3	Nagla Rangran YNR B 14	Tirupaqti Earth & Project Works Pvt. Ltd	Sand	89.48 Ha 03 Meter	The team observed that the mining activity is operational within the

					allotted lease area (Khasra Numbers) as per DGPS demarcation.
4	M T Karhera Block YNR B 13	Kawaljeet Singh Batra	Sand	67.79 Ha 03 Meter	The team observed that the mining activity is operational within the allotted lease area (Khasra Numbers) as per DGPS demarcation.
5	Jathlana Block YNR B 12	P.S. Biuldtech	Sand	101.27 Ha 03 Meter	The team observed that the mining activity is operational within the allotted lease area (Khasra Numbers) as per DGPS demarcation.
6	Kanalsi Block YNR B 5	P.S. Buildtech	Boulder- Gravel- Sand	44.14 Ha 03 Meter	The mining activity of boulder & gravel is already stopped by the Hon'ble NGT, New Delhi vide orders dated 31.05.2022 in OA No. 423/2022 titled as "Mohinder Pal & Anr. Versus State of Haryana & Ors."
7	Mandoli Ghaggar East Block YNR B 3	JSM Foods Pvt Ltd	Boulder- Gravel- Sand	20.18 Ha 03 Meter	The mining activity of boulder & gravel is already stopped by the Hon'ble NGT, New Delhi vide orders

						dated 31.05.2022 in OA No. 423/2022 titled as "Mohinder Pal & Anr. Versus State of Haryana & Ors."
8	Devdhar Block YNR B 24	Northern Royalty Company	Boulder- Gravel- Sand	31.87 Ha 09 Meter		The department also issued show cause notice to M/s Northern Royalty (Devdhar Block) for violation of terms & conditions of the Environmental Clearance and mining plan vide memo no. 2352 dated 23.10.2023.
9	Jaidhari Block YNR B 33	P.S. Buildtech	Boulder- Gravel- Sand	48.60 Ha 09 Meter		The department also issued show cause notice to M/s P. S. Buildtech (Jaidhari Block) for violation of terms & conditions of the Environmental Clearance and mining plan vide memo no. 2557 dated 23.11.2023.
10	Malikpur Khadar Block YNR B 28	Sh. Karaj Singh S/o Major Singh	Boulder- Gravel- Sand	23.20 Ha 09 Meter		The mining department along with CM Flying Squad, Panchkula inspected the illegally excavated area

					and lodged an FIR 285/2022 at P. S. Chhachhtrauli against the culprits (M/s S. J. Screening Plant (MDL-484), Vill. Malikpur & the landowners
--	--	--	--	--	--

Further at the time of inspection, the mining activity is found operational within the permissible limits of the depth of Excavation of mineral in river bed mining blocks."

Further, the detailed status of 28 mining sites, as prepared on the basis of data received from Mines & Geology Department, Haryana and Haryana State Pollution Control Board, containing the status of ground water as well as status of stone crushers is hereby marked and annexed as "Annexure-A" and the detailed Joint inspection report alongwith Report of Kanungo Radaur is hereby marked and annexed as "Annexure-AB"."

Copy of the inspection report dated 29.01.2024 along with Annexure mentioned in the report as Annexure "A" and Annexure "AB" is hereby marked and annexed as **Annexure R-6/5 colly.**

7. That it is also worthwhile to mention here that in addition to the above, survey report has also been sought by the Member Secretary, SEIAA from the Mining department, Haryana and in response a detailed report qua the 10 mining sites, which are in operation, has been received from Mining Officer, Yamuna Nagar along with the GPS photograph of the spot. Further, in order to ensure strict compliance of the directions passed by the Hon'ble Supreme Court of India and Hon'ble National Green Tribunal from time to time with regard to District Survey Report and Sand Mining Guidelines 2016 and 2020; a communication for the implementation of the in the interest of Environmental Safe Guard, is being sent to Member Secretary, Haryana State Pollution Control Board, Director, Mines & Geology Department and Chairman, State Expert Appraisal Committee without any failure.

8. That keeping in view of all the facts, circumstances, inspection conducted by the answering respondent and the data obtained from the Mining Department & HSPCB, it is appropriate to mention here, in addition to the submission of reports and the documents as annexed in the preceding Para's, upon analysis of all facts and data, no prudent man can draw the inference that there was no illegal mining at the site, as the pits formed due to mining activities were found sub merged with the water and this fact itself reflects that the mining activities were continued till reaching the depth of water table. Further, it is necessary to mention here that keeping in view the past violations, 64 number of FIR's had already been registered against illegal mining in Bailgarh (North) & (South) Mining sites by the Mines & Geology Department and at the cost of repetition, it is necessary to bring into the notice of this Hon'ble Tribunal that this Hon'ble Tribunal had already imposed a penalty of Rs.12 crores as Environment Compensation vide order dated 18.11.2022 in OA No. 150/2021 titled as Anish Vs. Union of India & others, which was later on, revised by Hon'ble Supreme Court from Rs. 12 crores to Rs. 4 crores. However, keeping in view the particular instance of pits formed due to mining activities being found sub-merged in water indicating mining activities being continued till the depth of water table, as mentioned in the inspection report as R-6/5 in Para Number 6 above, it is appropriate to submit that to ascertain all the facts meticulously, a detailed enquiry may be got conducted in the matter by Mines & Geology Department, Revenue Department, Haryana State Water Resources Authority and other stake holding agencies/departments.

Copy of the order dated 18.11.2022 of Hon'ble NGT and copy of the order dated 13.03.2023 of Hon'ble Supreme Court is hereby marked & annexed as **Annexure R-6/6 & R-6/7**, respectively.

Prayer:

In the light of the submissions made above, this Hon'ble Tribunal is prayed to consider the present status report with further prayer that answering respondent has tried best to assist this Hon'ble Tribunal and if this Hon'ble Tribunal consider that any more action is required on the part of the answering respondent then may issue direction to the answering respondent for further assistance of this Hon'ble Tribunal in the present matter.

Place: Panchkula
Dated: 11.02.2024

Pardeep Kumar, IAS, Member Secretary,
State Environment Impact Assessment
Authority, Haryana

**Verification:**

Verified that the contents of Para No. 1-8 of the above are correct and true to my knowledge and belief. No part of it is false and nothing material has been concealed therein.

Place: Panchkula
Dated: 11.02.2024

Pardeep Kumar, IAS, Member Secretary,
State Environment Impact Assessment
Authority, Haryana



State Environment Impact Assessment Authority, Haryana,
Bays No.55-58, Prayatan Bhawan, Sector-2 Panchkula.

Telephone No. 0172-2565232
E-mail ID: seiaa-21.env@hry.gov.in

ORDER

During the course of hearing on 06.10.2023, Hon'ble National Green Tribunal (NGT) was pleased to make directions to Respondent No. 6 (i.e. State Environment Impact Assessment Authority, Haryana) in OA No. 593 of 2023 (Mursaleen Versus State of Haryana & Ors) to give a report, covering all the points, which have been mentioned in the complaint, pending before the Hon'ble Tribunal, regarding the alleged illegal mining activities etc. in District Yamunanagar (Haryana).

In compliance to the directions made by Hon'ble NGT in the above mentioned case, a Sub-committee is hereby constituted by superseding the earlier orders issued by the Authority in this regard on 19.10.2023.

The composition of the revised Sub-committee will be as under:

1. Chairman, SEAC, Haryana (Chairman)
2. Member Secretary, SEAC, Haryana (Member)
3. Representative of Deputy Commissioner, Yamunanagar (Member)
4. Representative of Director General, Mines & Geology Department, Haryana (Member)
5. Representative of Engineer-in-Chief, Irrigation & Water Resources Department, Haryana (Member)
6. Representative of HSPCB (Member)
7. Deputy District Attorney / Assistant District Attorney, (HSPCB & SEIAA) (Members)
8. Regional Officer, HSPCB (Yamunangar). He will co-ordinate among the Members of the Sub-committee for the site visit.

Note:

Sh. Pardeep Kumar, IAS, (Member Secretary, SEIAA, Haryana) will be the Nodal Officer, to get the needful done to ensure the compliance of the Orders dated 06.10.2023, passed by Hon'ble National Green Tribunal (NGT).

Place : Panchkula
Dated: 26.10.2023



Sameer Pal Srow
Sameer Pal Srow, IAS (Retd.)
Chairman, SEIAA, Haryana

Endst No. SEIAA/HR/2023/706-7/4

Dated: 26/10/2023

A copy of above is forwarded to following for information and further necessary action alongwith a copy of **Order dated 06.10.2023** passed by the **Hon'ble NGT in OA No. 593 of 2023**, please:

1. Member Secretary, HSPCB, C-11, Sector-6, Panchkula with a request to Nominate his representative as well as direct concerned Regional Officer **(to co-ordinate & assist the Sub-committee)** for inspection of the project site(s).
2. Deputy Commissioner, Yamunanagar with a request to nominate his representative for inspection of the project site(s).
3. Director General, Mines & Geology Department with a request to depute /nominate his representative for site inspection of the project site.
4. Chairman, SEAC, Haryana
5. Engineer-in-Chief, Irrigation & Water Resources Department, Haryana with a request to depute /nominate his representative for site inspection of the project site(s).
6. Member Secretary, SEAC, Haryana
7. Deputy District Attorney / Assistant District Attorney, (HSPCB & SEIAA) (Members)
8. Regional Officer, HSPCB (Yamunanagar). He will co-ordinate among the Members of the Sub-committee for the site visit.
9. PS to Chairman, SEIAA, Haryana



Member Secretary,
SEIAA, Haryana

LIST OF BGS/SAND MINING CONTRACTS OF DISTRICT YAMUNA NAGAR

S. No.	Name of Lease Holder (Mining Unit)	DSR	Letter of Intent (LOI)	Comprehensive Mining Plan	Replenishment Study	EIA/EMP	Public Hearing	Status of Cluster	Permissible Depth	Environment clearance	EC for (Boulder, Gravel, Sand) (BGS)	CTE	CTO	Remarks
1.	M/s Yamuna Infra developers P. Ltd. Begampur (YNR B37) Area-39.50 ha	10.08.2017 for 5 years	For 08 years dated 19.06.2015	valid for 05 years dated 01.01.2016	No need of Replenishment Study due to outside river bed	22.08.2016	09.03.2016 at 02:00 PM Village Begampur	NIL	Maximum 9 Mtr. as outside river bed	29.06.2017	BGS	18.08.2017	01/10/2018 to 30/09/2020	Mining Terminated vide order dated 26.11.2020
2.	Sh. Pranjeet Singh Pipli Majra Block (YNR B29, 30 & 31) Area-18.20	10.08.2017 for 5 years	For 08 years dated 14.09.2015	valid for 05 years dated 22.12.2015	No need of Replenishment Study due to outside river bed	20.11.2015	19.04.2016	NIL	Maximum 3Mtr. granted as per EC letter	13.10.2016 Extended on 17.11.22 As per approved mining plan	BGS	30/03/2017	13/10/2022 to 30/09/2023	LoI expired on 13.09.2023
3.	Sh. Karaj Singh s/o Major Singh. YNR Malikpur Khadar (YNR B28) Area 23.2 Hac.	10.08.2017 for 5 years	For 08 years dated 14.09.2015	valid for 05 years dated 22.12.2015 and 01.12.2021 for 3 Years	No need of Replenishment Study due to outside river bed	20.11.2015	19.04.2016	NIL	Maximum 9Mtr. as outside river bed	13.10.2016 Extended on 21.06.22 As per approved mining plan	BGS	30.03.2017	15/05/2023 to 30/09/2024	Operational

S. No.	Name of Lease Holder (Mining Unit)	DSR	Letter of Intent (LOI)	Comprehensive Mining Plan	Replenishment Study	EIA/EMP	Public Hearing	Status of Cluster	Permissible Depth	Environment clearance	EC for (Boulder, Gravel, Sand) (BGS)	CTE	CTO	Remarks
4.	M/s Delhi Royalty Company Kohliwala (YNR 821 & 22) Area- 13.59 Ha	10.08.2017 for 5 years	For 08 years dated 19.06.2015	23.02.16 for 5 Years and 12.10.21 for 3 Years	No need of Replenishment Study due to outside river bed	25.04.2016	11.03.2016	NIL	Maximum 3Mtr. granted as per EC letter	27.06.2016	BGS	06/07/2016	01/10/2021 to 30/09/2022	Mining Terminated vide order dated 10.12.2021
5.	M/s Kawaljit Singh Batra Galauri Block (YNR B39) Area-24.00 Ha	10.08.2017 for 5 years	For 08 years dated 20.10.2016	valid for 05 years dated 30.12.2016	No need of Replenishment Study due to outside river bed	09.01.2017	No Required as, the Project Area is less than 25.00 Ha	NIL	Maximum 9Mtr. as outside river bed	25.05.2017	BGS	--	08/09/2023 to 30/09/2024	Suspended on 17.06.2022
6.	M/s Northern Royalty Company Devdhar Block (YNR B24) Area-31.87 Ha	10.08.2017 for 5 years	For 08 years dated 19.06.2015	valid for 05 years dated 01.01.2016 and 12.10.2021 for 3 Years	Environment Clearance was granted that Project Proponent shall submit annual replenishment report certified by an authorized agency	25.04.2016	10.03.2016	NIL	Maximum 3Mtr. granted as per EC letter (being river bed Mining)	27.06.2016 Extended on 21.06.22 As per approved mining plan	BGS	06/07/2016	01/10/2023 to 30/09/2024	Operational

S. No.	Name of Lease Holder (Mining Unit)	DSR	Letter of Intent (LOI)	Comprehensive Mining Plan	Replenishment Study	EIA/EMP	Public Hearing	Status of Cluster	Permissible Depth	Environment clearance	EC for (Boulder, Gravel, Sand) (BGS)	CTE	CTO	Remarks
7.	M/s Mubarikpur Royalty Bailgarh Block (YNR B2) Area-28.00 Ha	10.08.2017 for 5 years	For 09 years dated 19.06.2015	valid for 05 years dated 23.02.2016 and 12.10.2021 for 4 Years	Environment Clearance was granted subject to condition Project Proponent shall submit annual replenishment report certified by an authorized agency	25.04.2016	09.03.2016	NIL	Maximum 3Mtr. granted as per EC letter (being river bed Mining)	27.06.2016	BGS	06.07.2016	01/10/2021 to 30/09/2022	Mining Terminated vide order dated 14.07.2022
8.	M/s P.S. Buidtech Jaidhari Block (YNR B33) Area -48.60 Ha	10.08.2017 for 5 years	For 08 years dated 30.11.2015	valid for 05 years dated 10.06.2016 and 01.12.2021 for 3 Years	No need of Replenishment Study due to outside river bed	04.01.2016	23.05.2016	NIL	Maximum 9Mtr. as outside river bed	15.09.2016 Extended on 09.11.22 As per approved mining plan	BGS	14/12/2016	01/10/2023 - 30/09/2024	Operational
9.	M/s JPY Consortium Pvt. Ltd. Dhanaura Block (YNR B18) Area- 18.18 Ha	10.08.2017 for 5 years	For 10 years dated 28.12.2017	valid for 05 years dated 26.03.2018 and 19.09.2023 for 5 Years	Environment Clearance was granted subject to condition Project Proponent shall submit annual replenishment report certified by an authorized agency	06.04.2018	No Required as, the Project Area is less than 25.00 Ha	NIL	Maximum 3Mtr. granted as per EC letter (being river bed Mining)	19.06.2018 Extended on 03.11.23 As per approved mining plan	BGS	25/06/2018	01/10/2022 to 30/09/2023	E-Rawaana de-activated

S. No.	Name of Lease Holder (Mining Unit)	DSR	Letter of Intent (LOI)	Comprehensive Mining Plan	Replenishment Study	EIA/EMP	Public Hearing	Status of Cluster	Permissible Depth	Environment clearance	EC for (Boulder, Gravel, Sand) (BGS)	CTE	CTO	Remarks
10.	JSM Foods P. Ltd. Mandoli Ghaggar West Block (YNR B4) Area- 25.56 Ha	10.08.2017 for 5 years	For 07 years dated 19.06.2015	valid for 05 years dated 08.01.2016 and 12.10.2021 for 2 Years	Replenishment Study approved vide letter dated 09.08.22	28.06.2016	26.04.2016	NIL	Maximum 3Mtr. granted as per EC letter (being river bed Mining)	21.12.2016 Extended on 07.10.2022 As per approved mining plan	Sand Minor Minerals	30/03/2017	21/12/2022 to 30/09/2023	Lol expired on 18.06.2022
11.	JSM Foods P. Ltd Mandoli Ghaggar East Block (YNR B3) Area- 20.18 Ha	10.08.2017 for 5 years	For 10 years dated 19.06.2015	valid for 05 years dated 08.01.2016 and 12.10.2021 for 5 Years	Environment Clearance was granted subject to condition Project Proponent shall submit annual replenishment report certified by an authorized agency	28.06.2016	26.04.2016	NIL	Maximum 3Mt. granted as per EC letter (being river bed Mining)	21.12.2016 Extended on 07.10.2022 As per approved mining plan	Sand Minor Minerals	30/03/2017	21/12/2022 to 20/12/2026	Operational
12.	Sh. Joginder Singh Gumthala I Block (YNR B16) Area 44.62 Ha	10.08.2017 for 5 years	For 10 years dated 19.06.2015	valid for 05 years dated 01.01.2016	Environment Clearance was granted subject to condition Project Proponent shall submit annual replenishment report certified by an authorized agency	25.04.2016	04.04.2016	NIL	Maximum 3Mtr. granted as per EC letter (being river bed Mining)	27.06.2016	BGS	15/09/2016	01/10/2018 to 30/09/2023	Mining Terminated vide order dated 25.04.2022

S. No.	Name of Lease Holder (Mining Unit)	DSR	Letter of Intent (LOI)	Comprehensive Mining Plan	Replenishment Study	EIA/EMP	Public Hearing	Status of Cluster	Permissible Depth	Environment clearance	EC for (Boulder, Gravel, Sand) (BGS)	CTE	CTO	Remarks
13.	M/s MP Traders Nagli Block (YNR B15) Area 77.25 HA	10.08.2017 for 5 years	For 10 years dated 20.10.2016	valid for 05 years dated 06.03.2017 and valid for 05 years dated 11.10.2022	-	-	-	NIL	-	EC granted by MoEF & CC, GoI	Sand Minor Minerals	-	01.10.2022 to 30.09.2024	Operational
14.	M/s Development Strategies India P. Ltd Pobari Block (YNR B11) Area-23.05 Ha	10.08.2017 for 5 years	For 09 years dated 19.06.2015	valid for 05 years dated 09.03.2016 and 12.10.2021 for 4 Years	Environment Clearance was granted subject to condition Project Proponent shall submit annual replenishment report certified by an authorized agency	25.04.2016	10.03.2016	NIL	Maximum 3Mtr. granted as per EC letter (being river bed Mining)	27.06.2016	BGS	06.07.2016	01/10/2021 to 30/09/2022	Mining Terminated vide order dated 29.08.2022
15.	M/s Routes & Journeys Beer Tapu Block (YNR B7) Area-14.45 Ha	10.08.2017 for 5 years	For 07 years dated 19.06.2015	valid for 05 years dated 08.01.2016 and 01.12.2021 for 2 Years	Environment Clearance was granted subject to condition Project Proponent shall submit annual replenishment report certified by an authorized agency	03.03.2016	Not Required as, the Project Area is less than 25.00 Ha	NIL	Maximum 3Mtr. granted as per EC letter (being river bed Mining)	27.06.2016 Extended on 09.11.2022 As per approved mining plan	Sand Minor Minerals	27.12.2016	25/11/2022 30/09/2023	LoI Expired on 18.06.2022

S. No.	Name of Lease Holder (Mining Unit)	DSR	Letter of Intent (LOI)	Comprehensive Mining Plan	Replenishment Study	EIA/EMP	Public Hearing	Status of Cluster	Permissible Depth	Environment clearance	EC for (Boulder, Gravel, Sand) (BGS)	CTE	CTO	Remarks
16.	Elite Mining Corporation Gumthala South Block (YNR B17) Area- 49.67 Ha	10.08.2017 for 5 years	For 09 years dated 30.11.2015	valid for 05 years dated 23.02.2016 and 10.11.2022 for 3 Years	Replenishment Study approved vide letter dated 09.08.22	31.03.2016	19.08.2016	NIL	Maximum 3Mtr. granted as per EC letter (being river bed Mining)	20.05.2016 Extended on 29.11.2023 As per approved mining plan	Sand Minor Minerals	03/04/2017	19/04/2022 to 30/09/2024	Operational
17.	Kulvinder Singh Kanalsi South Block (YNR B5) Area 44.14 HA	10.08.2017 for 5 years	For 10 years dated 30.11.2015	valid for 05 years dated 10.06.2016 and 01.12.2021 for 4 Years	Replenishment Study approved vide letter dated 09.08.22	23.06.2016	30.05.2016	NIL	Maximum 3Mtr. granted as per EC letter (being river bed Mining)	15.09.2016 Extended on 07.10.2022 As per approved mining plan	BGS	14.12.2016	06/07/2023 - 30/09/2024	Operational
18.	Kulvinder Singh Jathlana Block (YNR B12) Area-101.27 Ha	10.08.2017 for 5 years	For 09 years dated 30.11.2015	valid for 05 years dated 10.06.2016 and 24.08.2023 for 3 Years	-	-	-	NIL	-	EC granted on 17.03.2017 by MOEF & CC, GoI	Sand Minor Minerals	03.04.2017	04/05/2023 to 30/09/2024	Operational

S. No.	Name of Lease Holder (Mining Unit)	DSR	Letter of Intent (LOI)	Comprehensive Mining Plan	Replenishment Study	EIA/EMP	Public Hearing	Status of Cluster	Permissible Depth	Environment clearance	EC for (Boulder, Gravel, Sand) (BGS)	CTE	CTO	Remarks
19.	M/s Kawaljit Singh Batra M.T. Karhera Block (YNR B13) Area 7.79 Ha	10.08.2017 for 5 years	For 07 years dated 20.10.2016	valid for 02 years dated 25.01.2013 and 25.01.2023 for 2 Years	Replenishment Study approved vide letter dated 17.03.2023	05.05.2023	-	NIL	Maximum 3Mtr. granted as per EC letter (being river bed Mining)	19.06.2023 Expansion granted on 09.06.2023	Sand Minor Minerals	16/04/2018	01/10/2022 to 30/09/2024	Operational
20.	Aper Mines, Management Service P. Ltd. Lapra Block (YNR B10) Area- 34.28 Ha	10.08.2017 for 5 years	For 07 years dated 20.07.2015	valid for 05 years dated 09.03.2016	Environment Clearance was granted subject to condition. Project Proponent shall submit annual replenishment report certified by an authorized agency	25.04.2016	05.04.2016	NIL	Maximum 3Mtr. granted as per EC letter (being river bed Mining)	09.03.2016	BGS	11.08.2017	07/12/2017 to 30/09/2018	Mining Terminated vide order dated 22.06.2020
21.	Astin Excavation & Mining P Ltd. Yamuna Nagar Unit 2 Area 554.13 Ha	10.08.2017 for 5 years	For 08 years dated 03.01.2014	valid for 05 years dated 22.12.2014	-	-	-	NIL	-	Environment Clearance was granted by MoEF & CC, Gol	-	-	CTO granted from 01.10.2022 to 30.09.2023	As per mining report LOI Expired on 02.01.2023
22.	M/s Calleis NA Realtech Pvt.Ltd. Bailgarh North	10.08.2017 for 5 years	For 07 years dated 19.06.2015	valid for 05 years dated 02.02.2016	-	08.07.2016	-	NIL	-	Environment Clearance was Not	-	-	-	The Proposal for grant of Environme

S. No.	Name of Lease Holder (Mining Unit)	DSR	Letter of Intent (LOI)	Comprehensive Mining Plan	Replenishment Study	EIA/EMP	Public Hearing	Status of Cluster	Permissible Depth	Environment clearance	EC for (Boulder, Gravel, Sand) (BGS)	CTE	CTO	Remarks
	Block (YNR B1) Area- 44.00 Ha									granted by SEIAA				nt Clearance was withdrawn; and the Lease was terminated on 14.01.2021
23.	M/s Ganga Yamuna Mining Company Bhood Kalan (YNR B19) Area- 12.62 Ha	10.08.2017 for 5 years	For 07 years dated 19.06.2015	valid for 05 years dated 07.12.2015 and 01.12.2021 for 2 Years	No need of Replenishment Study due to outside river bed	25.04.2016	Not Required as, the Project Area is less than 25.00 Ha	NIL	Maximum 9Mtr. as outside river bed	27.06.2016	BGS	01/08/2016	01/10/2021 to 30/09/2022	Mining Terminated vide order dated 14.07.2022
24.	M/s Ganga Yamuna Mining Company Bhood Majra (YNR B20) Area- 9.95 Ha	10.08.2017 for 5 years	For 07 years dated 19.06.2015	valid for 05 years dated 23 .12.2015 and 01.12.2021 for 2 Years	No need of Replenishment Study due to outside river bed	02.12.2015	Not Required as, the Project Area is less than 25.00 Ha	NIL	Maximum 9Mtr. as outside river bed	12.04.2016	BGS	09.06.2016	01/10/2021 to 30/09/2022	Mining Terminated vide order dated 14.07.2022

S. No.	Name of Lease Holder (Mining Unit)	DSR	Letter of Intent (LOI)	Comprehensive Mining Plan	Replenishment Study	EIA/EMP	Public Hearing	Status of Cluster	Permissible Depth	Environment clearance	EC for (Boulder, Gravel, Sand) (BGS)	CTE	CTO	Remarks
25.	Saharanpur Mines Management Service P Ltd. Mandewala (YNR B36) Area-15.00 Ha	10.08.2017 for 5 years	For 08 years dated 19.06.2015	valid for 05 years dated 10.03.2016	Environment Clearance was granted subject to condition Project Proponent shall submit annual replenishment report certified by an authorized agency	25.04.2016	Not Required as, the Project Area is less than 25.00 Ha	NIL	Maximum 3Mtr. granted as per EC letter (being river bed Mining)	27.06.2016 Extended on 17.01.2023 As per approved mining plan	BGS	11.08.2018	23/10/2021 to 30/09/2022	Mining stopped vide order NGT dt. 06.05.2022
26.	Saharanpur Mines Management Service P Ltd. Jaidhar Block (YNR 834) Area-25.70 Ha	10.08.2017 for 5 years	For 08 years dated 20.07.2015	valid for 05 years dated 12.01.2016	No need of Replenishment Study due to outside river bed	31.05.2016	19.04.2016	NIL	Maximum 9Mtr. as outside river bed	20.08.2018	Sand Miner Mineral	25/10/2021	30/10/2021 to 30/09/2022	Mining stopped vide order NGT dt. 06.05.2022
27.	Apar Mines Management Services P.Ltd Nandgarh Block (YNR B36) Area- 29.70 Ha	10.08.2017 for 5 years	For 08 years dated 20.07.2015	valid for 05 years dated 10.03.2016	Environment Clearance was granted subject to condition Project Proponent shall submit annual replenishment	25.04.2016	04.04.2016	NIL	Maximum 3Mtr. granted as per EC letter (being river bed Mining)	27.06.2016	BGS	Not Granted	Not Granted	Terminated vide order DGMG dt. 02.07.2020

S. No.	Name of Lease Holder (Mining Unit)	DSR	Letter of Intent (LOI)	Comprehensive Mining Plan	Replenishment Study	EIA/EMP	Public Hearing	Status of Cluster	Permissible Depth	Environment clearance	EC for (Boulder, Gravel, Sand) (BGS)	CTE	CTO	Remarks
					report certified by an authorized agency									
28.	M/s Bala Ji Infra Jairampur Jagir Block (YNR B6) Area -33.58 Ha	10.08.2017 for 5 years	For 08 years dated 30.11.2015	valid for 05 years dated 10.06.2016	Environment Clearance was granted subject to condition Project Proponent shall submit annual replenishment report certified by an authorized agency	28.06.2016	03.04.2018	NIL	2.56 mtr (as per replenishment)	29.01.2022 Extended on 24.05.2023 As per approved mining plan	BGS	07/02/2022	21/02/2022	Mining stop vide order NGT dt. 24.05.2022

Note:**1. District Survey Report:**

Further, it is submitted that DSR, Yamuna Nagar was first approved by Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.

State Environment Impact Assessment Authority, Haryana,
Bays No.55-58, Prayatan Bhawan, Sector-2 Panchkula.

Telephone No. 0172-2565252, 2647956
E-mail ID: seiaa@seiaa.org

Memo No: SEIAA/HR/2023/196-809

Dated: 13/11/2023

To

1. Member Secretary,
Haryana State Pollution Control Board
2. Deputy Commissioner, Yamunanagar
3. Director General,
Mines & Geology Department, Haryana
4. Chairman, SEAC, Haryana
5. Engineer-in-Chief,
Irrigation & Water Resources Deptt, Haryana
6. Member Secretary, SEAC, Haryana
7. Deputy District Attorney, HSPCB
8. Assistant District Attorney, SEIAA, Haryana
9. Regional Officer, HSPCB, Yamunanagar

Subject: Minutes of Meeting in the matter of OA No. 593 of 2023 titled as "Mursaleen Versus State of Haryana & Ors held on 10.11.2023, under the Chairmanship of Sh. Sameer Pal Srow, IAS (Retd.), Chairman, SEIAA, Haryana.

Please refer to the subject noted above.

In this connection, I have been directed to forward herewith Minutes of Meeting in the matter of OA No. 593 of 2023 titled as "Mursaleen Versus State of Haryana & Ors held on 10.11.2023, under the Chairmanship of Sh. Sameer Pal Srow, IAS (Retd.), Chairman, SEIAA, Haryana, for compilation of report, on all the issues mentioned by the Hon'ble NGT, New Delhi, regarding illegal mining being committed in District Yamuna Nagar, Haryana.

This is for your kind information & record, please.

Sandeep Kumar
Assistant
for Member Secretary,
SEIAA, Haryana

Encl. No. SEIAA/HR/2023/5e5-809

Dated: 13/11/2023

A copy of above is forwarded for information to the followings:

1. PS to Chairman, SEIAA
2. PA to Member Secretary, HSPCB

Sandeep Kumar
Assistant
for Member Secretary,
SEIAA, Haryana

Minutes of Meeting in the matter of O.A. No. 593 of 2023 titled "Mursaleen versus State of Haryana" held on 10.11.2023, under the Chairmanship of Sh. Sameer Pal Srow, IAS (Retd.), Chairman, SEIAA, Haryana at Bay's No. 55-58, 1st Floor, Paryatan Bhawan, Sector-2, Panchkula, Haryana.

List of Participants

- | | | |
|----|--|--|
| 1. | Shri Pardeep Kumar, IAS
Director, Environment & Climate Change
Department, Haryana | Member Secretary, SEIAA & HSPCB |
| 2. | Sh. Ayush Sinha, IAS | Additional Deputy Commissioner,
Yamunanagar (Through VC) |
| 3. | Sh. Vijay Kumar Gupta | Chairman, SEAC, Haryana |
| 4. | Sh. Bhupender Singh Rinwa, | Chief Engineer Environment, HSPCB |
| 5. | Dr. Madhvi Gupta | State Mining Engineer,
Mines & Geology Department,
Haryana |
| 6. | Sh. Vijay Garg | XEN/ Irrigation Department |
| 7. | Sh. Paramjit Surjewala | Deputy District Attorney, HSPCB
(Through VC) |
| 8. | Sh. Virender Singh Punia | Regional Officer,
Yamunanagar, HSPCB |
| 9. | Sh. Ajay Choudhary | Assistant District Attorney, SEIAA, Haryana |

At the outset, the Chairman, State Environment Impact Assessment Authority, Haryana (SEIAA) (hereinafter refer to as "THE AUTHORITY"), greeted the Participants / Members/ representative of the Joint Committee; so constituted in Original Application No. 593 of 2023 titled "Mursaleen versus State of Haryana" and gave a brief background of issues raised / directions made in the Present Application to the Respondent No. 6 (i.e. SEIAA, Haryana), pending before the Hon'ble National Green Tribunal (NGT), New Delhi.

Thereafter, the Member Secretary of the Authority circulated a draft Proforma among the participants, which is to be used to capture various inputs / information(s) during the sites visit. Brief discussions were held and further suggestions were invited from the Members as if anything is to be added to the draft Proforma, prepared for the site visits. Considering the suggestions and views of the Participants, the format of Proforma was agreed & finalized.

Thereafter, brief discussions regarding applicability and relevance of Sand Mining Guidelines, 2016 and 2020 were held with the Participants (discussions were mainly focused on DSR, Approved Mining Plan, Replenishment Study Report and restriction with regard to the depth & level of water table).

In order to ensure, strict compliance of the directions made by the Hon'ble NGT in the instant case, participating departments were directed to ensure that exercise of field visits is carried out by ensuring the personal presence to the extent possible, so that realistic and correct information can be captured and accordingly submitted before the Hon'ble NGT in this case.

Beside this Mines & Geology Department, Haryana were conveyed through the representative attending the Meeting to nominate a representative from the Head Office for the entire duration of the site visits. Additional Deputy Commissioner, Yamunanagar was also conveyed to depute representatives from District Revenue Department (i.e. Naib Tehsildar / Kanoongo) and BDPO from the District Block and Development Panchayat Office to assist the Joint Committee for carrying out the site inspection.

To ensure better co-ordination and clear understanding among the Members of the Sub-committee, Additional Deputy Commissioner, Yamunanagar agreed to hold a meeting to prepare methodology for the field inspections on 23.11.2023 at 10:00 AM in the Conference Room of the Deputy Commissioner, District Yamana Nagar.

During the course of Proceedings, it was also decided to provide copies of Environment Clearances & other relevant documents; to the Chairman of the Joint Committee alongwith Sand Mining Guidelines 2016 and 2020.

Members of the Joint Committee assured the Authority; regarding compliance of the directions made by the Hon'ble NGT in the this case.

The meeting ended with a vote of thanks.

-27-

Subject Site Visit Report dated 23.11.2023 of sub-committee constituted by SEIAA in the matter of OA No. 593 of 2023 titled as Mursaleen Versus State of Haryana & Others.

The sub-committee was constituted by SEIAA vide order No. SEIAA/HR/2023/695 dated 19.10.2023 which was later on superseded vide Endst No. SEIAA/HR/2023/706-714 Dated: 26.10.2023 comprising of following members :

1. Chairman, SEAC, Haryana (Chairman)
2. Member Secretary, SEAC, Haryana (Member)
3. Representative of Deputy Commissioner, Yamunanagar (Member)
4. Representative of Director General, Mines & Geology Department, Haryana (Member)
5. Representative of Engineer-in-Chief, Irrigation & Water Resources Department, Haryana (Member)
6. Representative of HSPCB (Member)
7. Deputy District Attorney / Assistant District Attorney, (HSPCB & SEIAA) (Members)
8. Regional Officer, HSPCB (Yamunanagar) to co-ordinate among the Members of the Sub-committee for the site visit.

Further, Member Secretary, SEIAA, Haryana was nominated as Nodal Officer to get the needful done to ensure the compliance of the orders dated 06.10.2023 passed by Hon'ble NGT.

The sub-committee assembled in the conference room of Deputy Commissioner, Yamunanagar on 23.11.2023 in which Additional Deputy Commissioner, Yamunanagar was also joined and was apprised with the objectives of the site visit. The attendance list of participants as Annexure-1.

Thereafter, the sub-committee visited the following sites:

Sr. No.	Name of Site	Observations
1	Bailgarh (South and North)	It was brought to the notice of sub-committee by Mining Officer, Yamunanagar that at present, at Bailgarh South, there is no official legal mining in these sites/area and further, submitted that a mining lease in the name of M/s Muharikpur (Sr.No.7 of Annexure-A 1 of the complaint) was operational upto 14.07.2022 and thereafter it was terminated by Director General, Mines & Geology Department, Haryana due to non-payment of lease amount. As per record the CTO of this lease was valid upto 30.09.2022. It was further submitted by the Mining Officer, Yamunanagar that a mining for Bailgarh North in the name of Sr.No.22 of Annexure-A1 of the complaint was allotted on 10/11.06.2015 but it was never operational. The Regional Officer, HSPCB, Yamunanagar also submitted that this contractor has not even obtained CTE/CTO from HSPCB.
2	Devdhar Block	The committee further visited the site Northern Royalty (Sr.No. 6 of Annexure-A1) and above said mine was found closed during the visit. The status of mine is as follows: Date of Start of Mining: 11.08.2016

[Handwritten signatures and initials]

		Date of Closure: 13.10.2023 Quantity provided/approved in DSR/Mining Plan: 5,10,000 TPA Quantity extracted as per report of Mining Officer: 5,10,000 TPA Status of 6 monthly Compliance report be submitted by HSPCB Status of Mining Closure Plan as per Mining Officer, Yamuna Nagar: Top soil being stocked separately and is being refilled after mining.
3	Kohliwala	The committee further visited the site Delhi Royalty (Sr. No. 4 of Annexure-A1). This mine was terminated vide order dated 10.12.2021 by Director General, Mines & Geology Department, Haryana on the ground of non-payment of lease amount. During site visit it was also found that mining was closed.
4	Malikpur Khadar	The committee further visited the site M/s Karaj Singh S/o Major Singh (Sr. No. 3 of Annexure-A1). During site visit it was found that the above said mining was under operation but it was not found operational on the date of site visit. The six monthly compliance report for the period April 2023 to September 2023 of this mining site was submitted on 29.11.2023 to IRO, MoEF&CC, Chandigarh and copy of the same was forwarded to HSPCB and SEIAA.

That in view of the direction of Hon'ble NGT, detail of status of DSR, Replenishment Study, Mining Plan, Lol. Environment Clearance and CTE/CTO etc. as per record were obtained from the SEIAA, Mining Department and Regional officer Yamuna Nagar, HSPCB. (Copy attached)

Regional Officer,
HSPCB
(Yamunanagar)

Assistant
District
Attorney
(SEIAA)
(Members)

Deputy District
Attorney,
HSPCB

S.E., HSPCB

Xen, Irrigation &
Water Resources
Department,
Haryana
(Member)

Mining Officer,
Yamuna Nagar

(Neeraj
Kumar, AME)
Director
General, Mines
& Geology
Department,
Haryana
(Member)

ADC,
Yamunanagar
(Member)

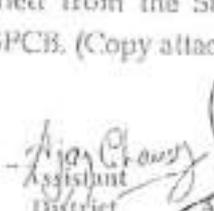
MS, SEAC,
Haryana
(Member)

Chairman, SEAC,
Haryana
(Chairman)

		Date of Closure: 13.10.2023 Quantity provided/approved in DSR/Mining Plan: 5,10,000 TPA Quantity extracted as per report of Mining Officer: 5,10,000 TPA Status of 6 monthly Compliance report be submitted by HSPCB Status of Mining Closure Plan as per Mining Officer, Yamuna Nagar. Top soil being stocked separately and is being refilled after mining.
3	Kohliwala	The committee further visited the site Delhi Royalty (Sr. No. 4 of Annexure-A1). This mine was terminated vide order dated 10.12.2021 by Director General, Mines & Geology Department, Haryana on the ground of non-payment of lease amount. During site visit it was also found that mining was closed.
4	Malikpur Khadar	The committee further visited the site M/s Karaj Singh S/o Major Singh (Sr. No. 3 of Annexure-A1). During site visit it was found that the above said mining was under operation but it was not found operational on the date of site visit. The six monthly compliance report for the period April 2023 to September 2023 of this mining site was submitted on 29.11.2023 to IRO, MoEF&CC, Chandigarh and copy of the same was forwarded to HSPCB and SEIAA.

That in view of the direction of Hon'ble NGT, detail of status of DSR, Replenishment Study, Mining Plan, Lol, Environment Clearance and CTE/CTO etc. as per record were obtained from the SEIAA, Mining Department and Regional officer Yamuna Nagar, HSPCB. (Copy attached)

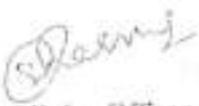

Regional Officer,
HSPCB
(Yamunanagar)


Assistant
District
Attorney
(SEIAA)
(Members)

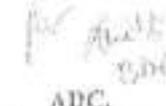

Deputy District
Attorney, HSPCB


SEE, HSPCB

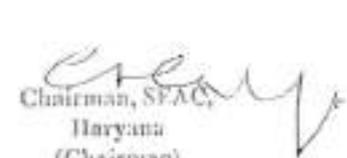

Member,
Irrigation &
Water Resources
Department,
Haryana
(Member)


Mining Officer,
Yamuna Nagar


(Neeraj
Kumar, AME)
Director
General, Mines
& Geology
Department,
Haryana
(Member)


ADC,
Yamunanagar
(Member)


MS, SEAC,
Haryana
(Member)


Chairman, SPAC,
Haryana
(Chairman)

Subject Site Visit on dated 29.01.2024 by Member Secretary, SEIAA alongwith other officers in the matter of OA No. 593 of 2023 titled as Mursaleen Versus State of Haryana & Others.

Whereas, a sub-committee was constituted by SEIAA, Haryana vide order No. SEIAA/HR/2023/706-714 dated 26.10.2023 for carrying out inspection of the Mining Sites, under scrutiny in the subject cited case, in compliance of order dated 06.10.2023 of Hon'ble National Green Tribunal and to submit site inspection report at earliest for facilitating SEIAA, Haryana to appraise detailed status of Mining sites in District Yamuna Nagar before Hon'ble National Green Tribunal. Whereas, the inspections were carried out by the sub-committee on 23.11.2023 and the Site visit report was submitted.

Whereas, the site inspection report was considered by Member Secretary, SEIAA, Haryana, also nominated as nodal officer to ensure the compliance of orders dated 06.10.2023 passed by Hon'ble NGT and after perusal of the contents of report, it was considered appropriate to carry out further inspection of the mining sites under scrutiny to further facilitating preparation of well consolidated site inspection report for submission before Hon'ble NGT.

The Member Secretary, SEIAA, Haryana carried out inspections of mining sites under scrutiny on 29.01.2024 along-with the following officials:

1. Sh. Pardeep Kumar, IAS, Member Secretary, HSPCB & SEIAA, Haryana.
2. Sh. Virender Singh Punia, Regional Officer, HSPCB, Yamuna Nagar.
3. Sh. Sandeep Kumar, Executive Engineer, Irrigation Department, Yamuna Nagar.
4. Sh. Abhijeet Singh Tanwar, AEE, HSPCB, Yamuna Nagar.
5. Sh. Anand Rawal, Naib Tehsildar, Partap Nagar, Yamuna Nagar
6. Sh. Rohit Rana, Mining Inspector, Mining Department, Yamuna Nagar.

The detailed observations made during the site visit are as following:

Sr. No.	Name of Site	Observations
1	Bailgarh	During inspection, it was appraised by Mining Officer.

-31-

	(South)	<p>Yamunanagar that the present mining site was earmarked for extraction of Boulder, Gravel and Sand and allotted to M/s Mubarikpur Royalty Company, as Bailgarh South Block, YNR B2 (Sr. No.7 of Annexure-A of the complaint) on lease basis vide letter of intent dated 28.12.2017 for a period of 10 years with allowed production capacity of 13.00 Lakh Metric Tonnes per annum. Environment Clearance was granted to the present Mining Project by SEIAA, Haryana vide letter No. SEIAA/HR/2018/655 dated 19.06.2018 and was valid for a period of 5 years. Further, the project Proponent was under obligation for compliance of conditions mentioned in EC letter dated 19.06.2018, which interalia included submissions of 6 monthly compliance reports to IRO, MoEF & CC, Chandigarh, SEIAA, Haryana and HSPCB.</p> <p>Mining operations on the present site was continuing upto 14.07.2022, which afterwards was suspended due to termination of mining lease by Director General, Mines & Geology Department, Haryana due to non-payment of lease amount.</p> <p>During inspection, the unit was found closed and no mining activities were ongoing. Further, it was also appraised by mining officer, Yamuna Nagar that no legal mining has been allowed officially by Haryana Mines & Geology Department on the present site.</p>
2	Bailgarh (North)	<p>During inspection, it was appraised by Mining Officer, Yamunanagar that the present mining site was earmarked for extraction of Boulder, Gravel and Sand (from River Bed) and allotted to M/s Calleis Realtech Pvt. Ltd., Bailgarh North Block, YNR B1 (Sr. No. 22 of Annexure-A of the complaint) on lease basis vide letter of intent dated 19.06.2015 for a period of 07 years with allowed production capacity of 21.44 Lakh Metric Tonnes per annum. Neither Environment Clearance nor any Consent to Establish was obtained by the Project Proponent.</p> <p>It was further appraised by Mining Officer that the present mining site was never put in operation and the mining license, in respect to the present mining site, has already been terminated by Director General, Mines & Geology Department, Haryana vide order dated 14.01.2021. No legal mining has been officially allowed at the present site by Mining Department.</p>

- 32 -

		<p>During inspection, no active mining was observed at the present site.</p>
--	--	---

Further, it was also appraised by Mining Officer, Yamunanagar that a total of **64 FIRs has been registered against** illegal mining in Bailgarh (South & North) by the Mines & Geology Department, Haryana.

Further, Regional Officer, HSPCB, Yamunanagar appraised the inspecting team that Haryana State Pollution Control Board had already sealed 09 Screening Plants (**list attached**) in Village Bailgarh due to non compliance of Environmental Norms stated in Consent to Establish and Consent to Operate issued to the respective screening plants.

During inspection, clear evidences of mining at huge scale were observed in the vicinity of Bailgarh North & South mining sites; wherein, the Hon'ble NGT had already imposed a penalty of Rs 12 Crores as Environmental Compensation in O.A. No. 150/2021 titled as Anish Versus Union of India & Ors on M/s **Mubarikpur Royalty Company**, Bailgarh South Block, YNR B2 (**Sr.No.7 of Annexure-A of the complaint**). Further, Regional Officer, HSPCB, Yamuna Nagar added that Hon'ble Supreme Court of India has revised the Environmental Compensation amount to the tune of Rs. 04 Crores against 12 Crores as imposed by the Hon'ble NGT.

Further, on the way back to O/o Regional Officer, HSPCB, Yamuna Nagar Region, after inspection, clear evidences of mining activities being performed at large scale (outside Riverbed), with an average depth of mining ranging between 15 to 30 feet, were also observed in the vicinity of villages namely Devdhar, Bhalla Majra, Mujahid Wala and Doiwala. However, at the present juncture, it is difficult to ascertain whether the mining activities were performed legally/illegally or to earmark the individuals/firms responsible for above mentioned mining activities. It is further pertinent to mention here that the pits formed due to mining activities in the

- 33 -

above mentioned villages were found submerged with water, thereby giving inference that the mining activities were continued till reaching the depth of water table, resulting thereby difficult to ascertain the actual depth of mining carried out. Further, it is also pertinent to mention here that the facts of mining being done legally or illegally, within or outside the earmarked mining sites can only be ascertained after detailed enquiry in the matter by Mines & Geology Department, Revenue Department, Haryana State Water Resources Authority and other stake holding agencies/departments.

It is further pertinent to mention here that during inspection, Mining Officer, Yamuna Nagar was directed to conduct survey of all the earmarked mining sites in District Yamuna Nagar, as mentioned in the **"Annexure A"** of the Original Application No. 593 of 2023, to ascertain the compliance of criteria's mentioned in Approved Mining Plan of the respective mining sites including mining operations performed outside earmarked mining sites, depth of mining activities already performed alongwith the quantum of minerals excavated against the allowed volume.

Consequently, in compliance of the orders of Director General, Mines & Geology Department, Haryana, vide Endst No. DMG/Hy/Glg/YNR/518 dated 01.02.2024, the mining Blocks of District Yamuna Nagar were jointly inspected by Mining Department's Surveyor and the Kanungo, Tehsil-Radaur (Yamuna Nagar) on 04.02.2024 and 06.02.2024 respectively. The findings of joint inspection report, regarding the operational mining blocks in district Yamuna Nagar, are reiterated hereinafter in brief:-

<u>Sr. No.</u>	<u>Name of Mining Block</u>	<u>Name of Allottee</u>	<u>Minerals allowed for excavation</u>	<u>Area (in Ha) and depth of Excavation allowed</u>	<u>Observations & Remarks</u>
1	Gumthala South Block YNR B 17	Elite Mining Corporation	Sand	49.67 Ha 03 Meter	The team observed that the mining activity is operational within the allotted lease area (Khasra

-34-

					Numbers) as per DGPS demarcation.
2	Nagla Block YNR B 15	M.P. Traders	Sand	77.25 Ha 03 Meter	The team observed that the mining activity is operational within the allotted lease area (Khasra Numbers) as per DGPS demarcation.
3	Nagla Rangran YNR B 14	Tirupanti Earth & Project Works Pvt. Ltd	Sand	89.48 Ha 03 Meter	The team observed that the mining activity is operational within the allotted lease area (Khasra Numbers) as per DGPS demarcation.
4	M T Karhera Block YNR B 13	Karwaljeet Singh Batra	Sand	67.79 Ha 03 Meter	The team observed that the mining activity is operational within the allotted lease area (Khasra Numbers) as per DGPS demarcation.
5	Jathlona Block YNR B 12	P.S. Buildtech	Sand	101.27 Ha 03 Meter	The team observed that the mining activity is operational within the allotted lease area (Khasra Numbers) as per DGPS demarcation.
6	Kamalsi Block YNR B 5	P.S. Buildtech	Boulder-Gravel-Sand	44.14 Ha 03 Meter	The mining activity of boulder & gravel is already stopped by the Hon'ble NGT, New Delhi vide orders dated 31.05.2022 in OA No. 423/2022 titled as 'Mohinder Pal & Anr. Versus

-35

					State of Haryana & Ors."
7	Mandoli Ghoggar East Block YNR B 3	JSM Foods Pvt Ltd	Boulder-Gravel-Sand	20.18 Ha 03 Meter	The mining activity of boulder & gravel is already stopped by the Hon'ble NGT, New Delhi vide orders dated 31.05.2022 in OA No. 423/2022 titled as "Mohinder Pal & Anr. Versus State of Haryana & Ors."
8	Devdhar Block YNR B 24	Northern Royalty Company	Boulder-Gravel-Sand	31.87 Ha 09 Meter	The department also issued show cause notice to M/s Northern Royalty (Devdhar Block) for violation of terms & conditions of the Environmental Clearance and mining plan vide memo no. 2352 dated 23.10.2023.
9	Jaidhari Block YNR B 33	P.S. Buildtech	Boulder-Gravel-Sand	48.60 Ha 09 Meter	The department also issued show cause notice to M/s P. S. Buildtech (Jaidhari Block) for violation of terms & conditions of the Environmental Clearance and mining plan vide memo no. 2557 dated 23.11.2023.
10	Malikpur Khadar Block YNR B 28	Sh. Karaj Singh S/o Major Singh	Boulder-Gravel-Sand	23.20 Ha 09 Meter	The mining department along with CM Flying Squad, Panchkula inspected the illegally excavated area and lodged an

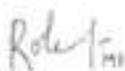
-36-

					FIR 285/2022 at P. S. Chhachhrai against the culprits M/s S. J. Screening Plant (MDI-484), Vill. Malikpur & the landowners
--	--	--	--	--	--

Further at the time of inspection, the mining activity is found operational within the permissible limits of the depth of Excavation of mineral in river bed mining blocks."

Further, the detailed status of 28 mining sites, as prepared on the basis of data received from Mines & Geology Department, Haryana and Haryana State Pollution Control Board, containing the status of ground water as well as status of stone crushers is hereby marked and annexed as "Annexure-A" and the detailed Joint inspection report alongwith Report of Kanungo Radaur is hereby marked and annexed as "Annexure-AB".

DA:- As above.


Mining Inspector,
Mining Department,
Yamuna Nagar


Naib Tehsildar, Partap
Nagar, Yamuna Nagar


AEE, HSPCB,
Yamuna Nagar


Executive Engineer,
Irrigation Department,
Yamuna Nagar


Regional Officer, HSPCB,
Yamuna Nagar


Member Secretary,
SEIAA, Haryana

PROFORMA FOR SITE(S) INSPECTIONS (DISTRICT YAMUNANAGAR)**Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)****Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No.1 M/s Yamuna Infra developers P. Ltd.**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS										
1.	Date of Auction	10 & 11.06.15		Terminated vide order DGMG dt. 26.11.2020										
2.	Location of the Project / Site: & Latitude: Longitude:	Village Begampur, Block 37, Tehsil Chhachhrauli, Yamuna Nagar <table border="1"> <thead> <tr> <th>Latitude</th> <th>Longitude</th> </tr> </thead> <tbody> <tr> <td>N 30°14' 4.25"</td> <td>E 077°26' 38.40"</td> </tr> <tr> <td>N 30°14' 7.70"</td> <td>E 077°27' 10.20"</td> </tr> <tr> <td>N 30°13' 52.29"</td> <td>E 077°26' 27.70"</td> </tr> <tr> <td>N 30°13' 48.50"</td> <td>E 077°26' 56.70"</td> </tr> </tbody> </table>	Latitude	Longitude	N 30°14' 4.25"	E 077°26' 38.40"	N 30°14' 7.70"	E 077°27' 10.20"	N 30°13' 52.29"	E 077°26' 27.70"	N 30°13' 48.50"	E 077°26' 56.70"		
Latitude	Longitude													
N 30°14' 4.25"	E 077°26' 38.40"													
N 30°14' 7.70"	E 077°27' 10.20"													
N 30°13' 52.29"	E 077°26' 27.70"													
N 30°13' 48.50"	E 077°26' 56.70"													
3.	Whether the project site is located in Eco Sensitive Zone	None												

	(ESZ), Wildlife Sanctuary, Wetland Area & Controlled Area etc.			
4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	39.50 Hectare 711000 TPA (Annual Capacity)		
5.	Date of Letter of Intent (LoI) Validity	19.06.15 & 8 Years		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Boulder, Gravel and Sand		
7.	Date of Approval of Mining Plan(s) Validity	01.01.2016 For 5 Years		
8.	DEPTH OF MINING allowed	9 Mtr		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05

			<p>years (copy enclosed) after which the mining operations were commenced in the district. It is further submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public</p>
--	--	--	---

				and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.
10	Status of Replenishment Study Report	Outside River Bed Replenishment Study)	-(No need of	
11	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	29.06.2017 for 05 years		Environment Clearance is expired on 28.06.2022
12	Date of Grant of CTE by HSPCB	18.08.2017		

	Validity			
13	Date of grant of CTO by HSPCB Validity	CTO obtained from 01/10/2018 to 30/09/2020 dated 01.08.2018	CTO obtained from 01/10/2018 to 30/09/2020 dated 01.08.2018	CTO obtained vide no. HSPCB/Consent/ ; 313100418YAMCTO5471362 Dated:01/08/2018
14	Status of Ground Water level at Site			Detailed Report is attached as Annexure- A/2
15	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		

17	Position of Cluster around / nearby, of the Project Site	NIL		NIL
18	Environmental Compensation / Penalties imposed on the Project, if any.	NA	NA	
19	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA	NA	
20	Any other issues	Non-operational	Non-operational	

PROFORMA FOR SITE(S) INSPECTIONS (DISTRICT YAMUNANAGAR)

Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)

Pending before the Hon'ble National Green Tribunal (NGT), New Delhi

Sr. No.2 Sh Pramjeet Singh.

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS																								
1.	Date of Auction	20 & 21.08.15		Expired on dt. 13.09.2023																								
2.	Location of the Project / Site: & Latitude: Longitude:	Village Pipli Majra, Block YNR B 29 30 and 31, Tehsil Chhachhrauli District Yamuna Nagar <table border="1" data-bbox="915 987 1368 1500"> <thead> <tr> <th>Block</th> <th>Latitude</th> <th>Longitude</th> </tr> </thead> <tbody> <tr> <td>YNR B29</td> <td></td> <td></td> </tr> <tr> <td></td> <td>N30°15'20.5"</td> <td>E 77°26'29"</td> </tr> <tr> <td></td> <td>N30°15'32.5"</td> <td>E77°26'44"</td> </tr> <tr> <td>Block B30</td> <td>N30°15'06.5"</td> <td>E 77°26'43"</td> </tr> <tr> <td></td> <td>N30°15'16.5"</td> <td>E 77°27'0.5"</td> </tr> <tr> <td>Block B31</td> <td>N30°15'26.5"</td> <td>E 77°26'49"</td> </tr> <tr> <td></td> <td>N30°15'36.5"</td> <td>E 77°27'02"</td> </tr> </tbody> </table>	Block	Latitude	Longitude	YNR B29				N30°15'20.5"	E 77°26'29"		N30°15'32.5"	E77°26'44"	Block B30	N30°15'06.5"	E 77°26'43"		N30°15'16.5"	E 77°27'0.5"	Block B31	N30°15'26.5"	E 77°26'49"		N30°15'36.5"	E 77°27'02"		
Block	Latitude	Longitude																										
YNR B29																												
	N30°15'20.5"	E 77°26'29"																										
	N30°15'32.5"	E77°26'44"																										
Block B30	N30°15'06.5"	E 77°26'43"																										
	N30°15'16.5"	E 77°27'0.5"																										
Block B31	N30°15'26.5"	E 77°26'49"																										
	N30°15'36.5"	E 77°27'02"																										
3.	Whether the project site is located in Eco	None																										

	Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled Area etc.			
4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	18.2 Hectare 370000 Tpa		
5.	Date of Letter of Intent (LoI) Validity	LOI obtained vide no. DMG/HY/Cont/ Pipli Majra Block/ YNR B 29, 30 & 31/ 2015/8071 dated 14.09.2015.		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Gravel, Boulder, Sand Mining		
7.	Date of Approval of Mining Plan(s) Validity	24.12.15 for 5 Years		
8.	DEPTH OF MINING	09 mtr		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after

				<p>which the mining operations were commenced in the district. It is further submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.</p>
--	--	--	--	--

10.	Status of Replenishment Study Report	Outside River Bed -(No need of Replenishment Study)		
11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	1. EC Obtained vide No. SEIAA/HR/2016/883 dt. 13.10.2016. 2. EC Extension obtained vide No. SEIAA/HR/2022/2019 dt. 17.11.2022. Validity: As per approved mining plan.		
12.	Date of Grant of CTE by HSPCB Validity	30/03/2017		
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 13/10/2022 - 30/09/2023 dt. 28.11.2022		
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure- A/2

15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	Nil		Nil
18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues	Operational		

PROFORMA FOR SITE(S) INSPECTIONS (DISTRICT YAMUNANAGAR)**Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)****Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No.3 Sh. Karaj Singh s/o Major Singh. YNR.**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS						
1.	Date of Auction	20 & 21.08.15								
2.	Location of the Project / Site: & Latitude: Longitude:	Village Malikpur Khadar, Block YNR B 28, Tehsil Chhachhrauli, District Yamuna Nagar <table border="1" data-bbox="915 997 1308 1110"> <tr> <td>Latitude</td> <td>Longitude</td> </tr> <tr> <td>N 30°15'29"</td> <td>E77°26'55"</td> </tr> <tr> <td>N 30°15'47"</td> <td>E77°27'22"</td> </tr> </table>	Latitude	Longitude	N 30°15'29"	E77°26'55"	N 30°15'47"	E77°27'22"		
Latitude	Longitude									
N 30°15'29"	E77°26'55"									
N 30°15'47"	E77°27'22"									
3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled Area etc.	NA								

4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	23.20 Hectares 4,00,000 TPA		
5.	Date of Letter of Intent (LoI) Validity	LOI obtained vide no. DMG/HY/Cont/ Malikpur Khadar Block/ YNR B 28/ 2015/8069 dated 14.09.2015.		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Grewal, Boulder, Sand Mining		
7.	Date of Approval of Mining Plan(s) Validity	22.12.15 for 5 Years and 01.12.21 for 3 Years		
8.	DEPTH OF MINING	09 Mtr		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were

				<p>commenced in the district. It is further submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.</p>
10.	Status of Replenishment Study Report	Outside River Bed -(No need of Replenishment Study)		

11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	EC Obtained vide No. SEIAA/HR/2016/888 dt. 13.10.2016 valid upto 5 years EC Extension 21.06.2022 upto grant of extension to the validity of approved mining plan.		
12.	Date of Grant of CTE by HSPCB Validity	30.03.2017		
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 15/05/2023 to 30/09/2024 dt. 15.05.2023		
14.	Status of Ground Water level at Site	10 mtr (as per CGWB, 2012 report)		Detailed Report is attached as Annexure-A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020

16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	Nil		Nil
18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues	Operational		

PROFORMA FOR SITE(S) INSPECTIONS (DISTRICT YAMUNANAGAR)

Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)

Pending before the Hon'ble National Green Tribunal (NGT), New Delhi

Sr. No.4 M/s Delhi Royalty Company

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS
1.	Date of Auction	10 & 11.06.15		Terminated vide order DGMG dt. 10.12.2021
2.	Location of the Project / Site: & Latitude: Longitude:	Village Kohliwala, Block YNR B-21&22, Tehsil Chhachrauli, District Yamuna Nagar		

		22/2015/3931 19.06.2015	dated		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Boulder Gravel and Sand			
7.	Date of Approval of Mining Plan(s) Validity	23.02.16 & 5 Years 12.10.21 & 3 Years			
8.	DEPTH OF MINING	9 Mtrs			
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years			Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general

				public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.
10.	Status of Replenishment Study Report	Outside River Bed -(No need of Replenishment Study)		
11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	EC Obtained vide No. SEIAA/HR/2016/480 dt. 27.06.2016 05 years		
12.	Date of Grant of CTE by HSPCB Validity	06/07/2016		
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 01/10/2021 to 30/09/2022 dt. 26.07.2021		

14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure-A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	Nil		Nil
18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues	Non Operational		

PROFORMA FOR SITE(S) INSPECTIONS (DISTRICT YAMUNANAGAR)

Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)

Pending before the Hon'ble National Green Tribunal (NGT), New Delhi

Sr. No.5 M/s Kawaljit Singh Batra

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS										
1.	Date of Auction	30 & 31.08.16		Suspended dated 17.06.2022										
2.	Location of the Project / Site: & Latitude: Longitude:	Village Galauri, Sadhaura, Block 39, District Yamuna Nagar <table border="1" data-bbox="905 1112 1389 1477"> <thead> <tr> <th data-bbox="905 1112 1213 1182">Latitude</th> <th data-bbox="1213 1112 1389 1182">Longitude</th> </tr> </thead> <tbody> <tr> <td data-bbox="905 1182 1213 1252">N 30°28'51.2"</td> <td data-bbox="1213 1182 1389 1252">E77°11'43"</td> </tr> <tr> <td data-bbox="905 1252 1213 1321">N 30°28'51.2"</td> <td data-bbox="1213 1252 1389 1321">E77°11'55.4"</td> </tr> <tr> <td data-bbox="905 1321 1213 1391">N 30°28'27.2"</td> <td data-bbox="1213 1321 1389 1391">E77°11'55.4"</td> </tr> <tr> <td data-bbox="905 1391 1213 1477">N 30°28'27.2"</td> <td data-bbox="1213 1391 1389 1477">E77°11'43"</td> </tr> </tbody> </table>	Latitude	Longitude	N 30°28'51.2"	E77°11'43"	N 30°28'51.2"	E77°11'55.4"	N 30°28'27.2"	E77°11'55.4"	N 30°28'27.2"	E77°11'43"		
Latitude	Longitude													
N 30°28'51.2"	E77°11'43"													
N 30°28'51.2"	E77°11'55.4"													
N 30°28'27.2"	E77°11'55.4"													
N 30°28'27.2"	E77°11'43"													

3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled Area etc.	None		
4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	24.00 Hectares 440000 TPA		
5.	Date of Letter of Intent (LoI) Validity	LOI obtained vide no. DMG/HY/Cont/Galauri Block/ YNR B 39/ 2016/5416 dated 20.10.2016.		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Sand Gravel		
7.	Date of Approval of Mining Plan(s) Validity	30.12.16 & 5 Years		
8.	DEPTH OF MINING	09 Mtrs BGL or 02 AWT		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after

which the mining operations were commenced in the district. It is further submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.

10. Status of Replenishment Study Report

Outside River Bed -(No need of Replenishment Study)

11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	EC Obtained vide No. SEIAA/HR/2016/378 dt. 25.05.2017 05 years		---
12.	Date of Grant of CTE by HSPCB Validity	12/02/2017		CTE Obtained vide no. HEPC/2017/303 dated 12.02.2017
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 08/09/2023 to 30/09/2024 dated 08.09.2023		CTO obtained vide no. HSPCB/Consent/ : 313100423YAMCTO43235473 Dated:08/09/2023
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure-A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	Nil		Nil

18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA	NA	
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA	NA	
20.	Any other issues	Operational	Operational	

	Sanctuary, Wetland Area & Controlled Area etc.			
4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	31.87 Hectares 510000 TPA		
5.	Date of Letter of Intent (LoI) Validity	LOI obtained vide no. DMG/HY/Cont/Devdhar Block/ YNR B 24/2015/3933 dated 16.06.2015. 09 years		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Boulder Gravel and Sand		
7.	Date of Approval of Mining Plan(s) Validity	01.01.16 for 5 Years and 12.10.21 & 3 Years		
8.	DEPTH OF MINING	09 mtrs		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were

commenced in the district. It is further submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.

10. Status of Replenishment Study Report

Outside River Bed -(No need of Replenishment Study)

11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	1. EC Obtained vide No. SEIAA/HR/2016/490 dt. 27.06.2016. 2. EC re-newed vide no. SEIAA/(141)/HR/2022/1079 dt. 21.06.2022 Validity:- As per approved mining plan.		
12.	Date of Grant of CTE by HSPCB Validity	06/07/2016		CTE Obtained vide no. HSPCB/Consent/ : 313100416YAMCTE3196245 Dated:06/07/2016
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 01/10/2023 to 30/09/2024 dt. 16.08.2023		CTO obtained vide no. HSPCB/Consent/ : 313100423YAMCTO37778059 Dated:16/08/2023
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure- A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand

				Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	Nil		Nil
18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA	NA	
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA	NA	
20.	Any other issues	Non-Operational	Non-Operational	

PROFORMA FOR SITE(S) INSPECTIONS (DISTRICT YAMUNANAGAR)

Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)

Pending before the Hon'ble National Green Tribunal (NGT), New Delhi

Sr. No.7 M/s Mubarikpur Royalty

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS								
1.	Date of Auction	10 & 11.06.15		Terminated vide order DGMG dt. 14.07.2022								
2.	Location of the Project / Site: & Latitude: Longitude:	Village Bailgarh South Block YNR B2, Tehsil Chhachhrauli, District Yamuna Nagar <table border="1" data-bbox="918 1117 1444 1304"> <thead> <tr> <th>Latitude</th> <th>Longitude</th> </tr> </thead> <tbody> <tr> <td>N 30°13' 29.01"</td> <td>E 77°30' 34.59"</td> </tr> <tr> <td>N 30°13' 10.29"</td> <td>E 77°30' 24.22"</td> </tr> <tr> <td>N 30°12' 41.01"</td> <td>E 77°30' 17.97"</td> </tr> </tbody> </table>	Latitude	Longitude	N 30°13' 29.01"	E 77°30' 34.59"	N 30°13' 10.29"	E 77°30' 24.22"	N 30°12' 41.01"	E 77°30' 17.97"		
Latitude	Longitude											
N 30°13' 29.01"	E 77°30' 34.59"											
N 30°13' 10.29"	E 77°30' 24.22"											
N 30°12' 41.01"	E 77°30' 17.97"											
3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled	None										

	Area etc.			
4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	28.00 Hectares 1300000 TPA		
5.	Date of Letter of Intent (LoI) Validity	LOI obtained vide no. DMG/HY/Cont/B. Garh South Block/ YNR B 2/ 2015/3913 dated 19.06.2015.		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Mix Material, Boulder, Gravel sand		
7.	Date of Approval of Mining Plan(s) Validity	23.02.16 & 5 Years 12.10.21 & 4 Years		
8.	DEPTH OF MINING	03 BGL or 02 mtrs AWT		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further submitted that the time period of the

				<p>previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.</p>
10.	Status of Replenishment Study Report	Environment Clearance was granted subject to condition Project Proponent shall submit annual replenishment report certified by an authorized agency		

11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	EC Obtained vide No. SEIAA/HR/2016/475 dt. 27.06.2016 05 years		---
12.	Date of Grant of CTE by HSPCB Validity	06/07/2016		CTE Obtained vide no. HSPCB/Consent/ : 313100416YAMCTE3197212 Dated:06/07/2016
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 01/10/2021 to 30/09/2022 Dated:26/07/2021		CTO obtained vide no. HSPCB/Consent/ : 313100421YAMCTOW12438358 Dated:26/07/2021
14.	Status of Ground Water level at Site	10 mtr (as per CGWB, 2012 report)		Detailed Report is attached as Annexure-A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		

17.	Position of Cluster around / nearby, of the Project Site	NIL		NIL
18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA	NA	
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA	NA	
20.	Any other issues	Non-Operational	Non-Operational	

PROFORMA FOR SITE(S) INSPECTIONS (DISTRICT YAMUNANAGAR)**Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)****Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No. 8 M/s P.S. Buidtech**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS															
1.	Date of Auction	05 & 06.11.15																	
2.	Location of the Project / Site: & Latitude: Longitude:	Village Jaidhari, Block YNR B 33, Tehsil Chhachhrauli, District Yamuna Nagar <table border="1" data-bbox="844 984 1476 1541"> <thead> <tr> <th data-bbox="844 984 1010 1065">Corners</th> <th data-bbox="1010 984 1239 1065">Latitude</th> <th data-bbox="1239 984 1476 1065">Longitude</th> </tr> </thead> <tbody> <tr> <td data-bbox="844 1065 1010 1198">A</td> <td data-bbox="1010 1065 1239 1198">N 30⁰14' 25"</td> <td data-bbox="1239 1065 1476 1198">E 77⁰25' 30"</td> </tr> <tr> <td data-bbox="844 1198 1010 1331">B</td> <td data-bbox="1010 1198 1239 1331">N 30⁰14' 25"</td> <td data-bbox="1239 1198 1476 1331">E 77⁰26' 05"</td> </tr> <tr> <td data-bbox="844 1331 1010 1464">C</td> <td data-bbox="1010 1331 1239 1464">N 30⁰13' 58"</td> <td data-bbox="1239 1331 1476 1464">E 77⁰26' 05"</td> </tr> <tr> <td data-bbox="844 1464 1010 1541">D</td> <td data-bbox="1010 1464 1239 1541">N 30⁰13'</td> <td data-bbox="1239 1464 1476 1541">E 77⁰25'</td> </tr> </tbody> </table>	Corners	Latitude	Longitude	A	N 30 ⁰ 14' 25"	E 77 ⁰ 25' 30"	B	N 30 ⁰ 14' 25"	E 77 ⁰ 26' 05"	C	N 30 ⁰ 13' 58"	E 77 ⁰ 26' 05"	D	N 30 ⁰ 13'	E 77 ⁰ 25'		
Corners	Latitude	Longitude																	
A	N 30 ⁰ 14' 25"	E 77 ⁰ 25' 30"																	
B	N 30 ⁰ 14' 25"	E 77 ⁰ 26' 05"																	
C	N 30 ⁰ 13' 58"	E 77 ⁰ 26' 05"																	
D	N 30 ⁰ 13'	E 77 ⁰ 25'																	

			58"	55"			
		E	N 30°14' 08"	E 77°25' 55"			
		F	N 30°14' 08"	E 77°25' 48"			
		G	N 30°14' 14"	E 77°25' 48"			
		H	N 30°14' 14"	E 77°25' 35"			
		I	N 30°14' 11"	E 77°25' 35"			
		J	N 30°14' 10"	E 77°25' 32"			
		K	N 30°14' 10.5"	E 77°25' 30"			
3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled Area etc.	None					
4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	48.60 Hectares 910000 TPA					

5.	Date of Letter of Intent (LoI) Validity	LOI obtained vide no. DMG/HY/Cont/ Jaidhari Block/ YNR B 33/ 2015/10068 dated 30.11.2015.		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Boulder Gravel and Sand		
7.	Date of Approval of Mining Plan(s) Validity	23.02.16 & 5 Years 12.10.21 & 4 Years		
8.	DEPTH OF MINING	09 mtrs		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be

				commenced after the new DSR is finalized.
10.	Status of Replenishment Study Report	Outside River Bed -(No need of Replenishment Study)		
11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	1. EC Obtained vide No. SEIAA/HR/2016/741 dt. 15.09.2016. 2. EC Extension obtained vide no. SEIAA/HR/2022/1667- dt. 09.11.2022 3. Validity:- as per approved mining plan		
12.	Date of Grant of CTE by HSPCB Validity	14/12/2016		CTE Obtained vide no. HSPCB/Consent/ : 313100416YAMCTE3386051 Dated:14/12/2016
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 01/10/2023 - 30/09/2024 dt. 30.09.2023		CTO obtained vide no. HSPCB/Consent/ : 313100423YAMCTO45107075 Dated:30/09/2023
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure- A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 &

				2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	NIL		NIL
18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA	NA	
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA	NA	
20.	Any other issues	Operational	Operational	

PROFORMA FOR SITE(S) INSPECTIONS (DISTRICT YAMUNANAGAR)**Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)****Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No.9 M/s JPY Consortium Pvt. Ltd.**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS						
1.	Date of Auction	13 & 14.12.17		e-Rawaana deactivated dt. 22.06.2023						
2.	Location of the Project / Site: & Latitude: Longitude:	Village Dhanaura Block YNR B-18, District Yamunanagar <table border="1" data-bbox="889 1247 1384 1495"> <thead> <tr> <th data-bbox="889 1247 1126 1321">Latitude</th> <th data-bbox="1126 1247 1384 1321">Longitude</th> </tr> </thead> <tbody> <tr> <td data-bbox="889 1321 1126 1425">N 30°25'48.5"</td> <td data-bbox="1126 1321 1384 1425">E77°22'26"</td> </tr> <tr> <td data-bbox="889 1425 1126 1495">N 30°26'7"</td> <td data-bbox="1126 1425 1384 1495">E77°22'49.3"</td> </tr> </tbody> </table>	Latitude	Longitude	N 30°25'48.5"	E77°22'26"	N 30°26'7"	E77°22'49.3"		
Latitude	Longitude									
N 30°25'48.5"	E77°22'26"									
N 30°26'7"	E77°22'49.3"									
3.	Whether the project site is located in	None								

	Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled Area etc.			
4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	18.18 Hectares 938000 TPA		
5.	Date of Letter of Intent (LoI) Validity	LOI obtained vide no. DMG/HY/Cont/Dhanaura Block/ YNR B 18/ 2017/7646 dated 28.12.2017.		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Boulder, Gravel and Sand		
7.	Date of Approval of Mining Plan(s) Validity	26.05.18 & 5 Years		
8.	DEPTH OF MINING	03 Mtr.		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further submitted that the time period of the previous DSR has been expired & the

				district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.
10.	Status of Replenishment Study Report	River Bed-Replenishment Study submitted on 30.11.20		
11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	1. EC Obtained vide No. SEIAA/HR/2018/655 dt. 19.06.2018. 2. EC Extension obtained vide no.		---

		SEIAA(168)/HR/2023/733 dt. 03.11.2023. Validity:- As per approved mining plan		
12.	Date of Grant of CTE by HSPCB Validity	25/06/2018		CTE Obtained vide no. HSPCB/Consent/ 313100418YAMCTE5439426 Dated:25/06/2018
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 01/10/2022 to 30/09/2023 dated 03.08.2022 & renewal of CTO under process.		CTO obtained vide no. HSPCB/Consent/ 313100422YAMCTO25586416 Dated:03/08/2022
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure- A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	NIL		NIL
18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		

19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues			

PROFORMA FOR SITE(S) INSPECTIONS (DISTRICT YAMUNANAGAR)

Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)

Pending before the Hon'ble National Green Tribunal (NGT), New Delhi

Sr. No.10 (M/s JSM Foods Pvt Ltd, Village Mandoli Ghaggar, East Block-3, Yamuna Nagar)

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS						
1.	Date of Auction	10-11.06.2015								
2.	Location of the Project / Site: & Latitude: Longitude:	Village Mandoli Ghaggar, East Block-3, Yamuna Nagar <table border="1" data-bbox="968 1122 1405 1385"> <thead> <tr> <th>Latitude</th> <th>Longitude</th> </tr> </thead> <tbody> <tr> <td>30⁰⁰08' 10"N</td> <td>77⁰⁰24' 41" E</td> </tr> <tr> <td>30⁰⁰08' 28"N</td> <td>77⁰⁰25' 01" E</td> </tr> </tbody> </table>	Latitude	Longitude	30 ⁰⁰ 08' 10"N	77 ⁰⁰ 24' 41" E	30 ⁰⁰ 08' 28"N	77 ⁰⁰ 25' 01" E		
Latitude	Longitude									
30 ⁰⁰ 08' 10"N	77 ⁰⁰ 24' 41" E									
30 ⁰⁰ 08' 28"N	77 ⁰⁰ 25' 01" E									

3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled Area etc.	None		
4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	20.18 Hectares 850000 TPA		
5.	Date of Letter of Intent (LoI) Validity	1. LOI obtained vide no. DMG/HY/Cont/M. G. East Block/YNR B 3/ 2015/3915 dated 19.06.2015 & 10 Years 2. LOI obtained vide no. DMG/HY/		

		Cont/M. G. East Block/ YNR B 3/ 2015/142 dated 05.01.2022		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Boulder, Gravel and Sand		
7.	Date of Approval of Mining Plan(s) Validity	08.01.2015 & 5 Years 12.10.2021 & 5 Years		
8.	DEPTH OF MINING	3 meters		
9.	Status of District Survey Report (DSR) :	10.08.2017		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017and valid

	1. Date of Approval 2. Date of Validity	for 5 Years		for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly
--	--	--------------------	--	---

				granted mining blocks would be commenced after the new DSR is finalized.
10.	Status of Replenishment Study Report	For replenishment study, it is submitted that as per "Clause 19 of EC" the project proponent shall submit annual replenishment report certified by an authorized agency. In case the replenishment is lower than the approved rate of production, then the mining		

		activity/production level shall be decreased/stopped accordingly till the replenishment is completed.		
11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	1. EC Obtained vide No. SEIAA/HR/2016/989 dt. 21.12.2016. 2. EC Expansion obtained vide no. SEIAA/HR/2022/1581 dt. 07.10.2022 05 years		
12.	Date of Grant of CTE by HSPCB	30/03/2017		

	Validity			
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 21/12/2022 to 20/12/2026 dt. 29.11.2022		
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure- A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		

17.	Position of Cluster around / nearby, of the Project Site	NIL		NIL
18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues Operational Status	Operational		

PROFORMA FOR SITE(S) INSPECTIONS (DISTRICT YAMUNANAGAR)**Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)****Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No.11 M/s JSM Foods P. Ltd.**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS						
1.	Date of Auction	10 & 11.06.15		Expired on dt. 18.06.2023						
2.	Location of the Project / Site: & Latitude: Longitude:	Village Mandoli Ghaggar, West Block 4, Yamuna Nagar <table border="1" data-bbox="915 1117 1331 1260"> <thead> <tr> <th>Latitude</th> <th>Longitude</th> </tr> </thead> <tbody> <tr> <td>30°08' 12"N</td> <td>77°25' 01" E</td> </tr> <tr> <td>30°08' 28"N</td> <td>77°25' 21" E</td> </tr> </tbody> </table>	Latitude	Longitude	30°08' 12"N	77°25' 01" E	30°08' 28"N	77°25' 21" E		
Latitude	Longitude									
30°08' 12"N	77°25' 01" E									
30°08' 28"N	77°25' 21" E									
3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled Area etc.	None								

4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	25.56 Hectares 1191000 TPA		
5.	Date of Letter of Intent (LoI) Validity	1.LOI obtained vide no. DMG/HY/ Cont/M. G. West Block/ YNR B 4/ 2015/3918 dated 19.06.2015. 2. LOI obtained vide no. DMG/HY/ Cont/M. G. West Block/ YNR B 4/ 2015/145 dated 05.01.2022. 07 years		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Boulder, Gravel and Sand		
7.	Date of Approval of Mining Plan(s) Validity	valid for 05 years dated 08.01.2016		
8.	DEPTH OF MINING	03 mtrs		

9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years	Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.
----	---	-----------------------------------	--

10.	Status of Replenishment Study Report	Replenishment Study approved vide letter dated 09.08.22	
11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	1. EC Obtained vide No. SEIAA/HR/2016/985 dt. 21.12.2016. 2. EC Expansion obtained vide no. SEIAA/HR/2022/1589 dt. 07.10.2022 Validity: 05 years	
12.	Date of Grant of CTE by HSPCB Validity	30/03/2017	
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 21/12/2022 to 30/09/2023 dt. 28.11.2022	
14.	Status of Ground Water level at Site		Detailed Report is attached as Annexure-A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020		As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020

16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	NIL		NIL
18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues	Non-Operational		

PROFORMA FOR SITE(S) INSPECTIONS (DISTRICT YAMUNANAGAR)**Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)****Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No.12 Sh. Joginder Singh.**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS										
1.	Date of Auction	10 & 11.06.15		Mining Terminated vide order dated 25.04.2022										
2.	Location of the Project / Site: & Latitude: Longitude:	Village Gumthala, North Block, District Yamuna Nagar <table border="1"> <thead> <tr> <th>Latitude</th> <th>Longitude</th> </tr> </thead> <tbody> <tr> <td>N 29°57' 22.187"</td> <td>E 77°12' 43.538"</td> </tr> <tr> <td>N 29°56' 46.1"</td> <td>E 77°12' 42.2"</td> </tr> <tr> <td>N 29°57' 35.106"</td> <td>E 77°13' 8.801"</td> </tr> <tr> <td>N 29°56' 49.929"</td> <td>E 77°12' 56.757"</td> </tr> </tbody> </table>	Latitude	Longitude	N 29°57' 22.187"	E 77°12' 43.538"	N 29°56' 46.1"	E 77°12' 42.2"	N 29°57' 35.106"	E 77°13' 8.801"	N 29°56' 49.929"	E 77°12' 56.757"		
Latitude	Longitude													
N 29°57' 22.187"	E 77°12' 43.538"													
N 29°56' 46.1"	E 77°12' 42.2"													
N 29°57' 35.106"	E 77°13' 8.801"													
N 29°56' 49.929"	E 77°12' 56.757"													
3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary,													

	Wetland Area & Controlled Area etc.			
4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	44.62 Hectares 2100000 TPA		
5.	Date of Letter of Intent (LoI) Validity	LOI obtained vide no. DMG/HY/Cont/Gumthala N Block/ YNR B 16/ 2015/3925 dated 19.06.2015. 7 Years		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Gravel, Boulder, Sand Mining		
7.	Date of Approval of Mining Plan(s) Validity	15.02.16 & 5 Years		
8.	DEPTH OF MINING	3 Mtr		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further submitted that the time period of the previous DSR has

been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.

10.	Status of Replenishment Study Report	Replenishment Study submitted but not approved	
11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	EC Obtained vide No. SEIAA/HR/2016/505 dt. 27.06.2016 Validity 05 years	
12.	Date of Grant of CTE by HSPCB	15/09/2016	

	Validity			
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 01/10/2018 to 30/09/2023 dt. 14.09.2018		
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure- A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	NIL		NIL
18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues	Non Operational		

PROFORMA FOR SITE(S) INSPECTIONS (DISTRICT YAMUNANAGAR)**Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)****Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No.13 M/s MP Traders.**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS
1.	Date of Auction	30 & 31.08.16		
2.	Location of the Project / Site: & Latitude: Longitude:	Village Nagli B-15, Tehsil-Radaur, District- Yamuna Nagar NA (as EC granted by MoEF)		
3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled			

	Area etc.			
4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	77.25 Hectares		
5.	Date of Letter of Intent (LoI) Validity	LOI obtained vide no. DMG/HY/Cont/Nagli Block/ YNR B 15/ 2016/5414 dated 20.10.2016.		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Sand (Minor Mineral)		
7.	Date of Approval of Mining Plan(s) Validity	06.03.17 & 5 Years 11.10.22 & 5 Years		
8.	DEPTH OF MINING	3 mtrs		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were

				<p>commenced in the district. It is further submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.</p>
10.	Status of Replenishment Study Report	NIL	Nil	Nil
11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	EC Obtained vide No. J-11015/214/2016-IA-II(M) dt. 09.04.2018.		

12.	Date of Grant of CTE by HSPCB Validity	19/04/2018		
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 01/10/2022 to 30/09/2024 dated 25.07.2022		
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure-A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	NIL		NIL

18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues	Operational		

PROFORMA FOR SITE(S) INSPECTIONS (DISTRICT YAMUNANAGAR)**Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)****Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No.14 M/s Development Strategies India P. Ltd.**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS										
1.	Date of Auction	10 & 11.06.15		Terminated vide order DGMG dt. 29.08.2022										
2.	Location of the Project / Site: & Latitude: Longitude:	Village Pobari, Tehsil Radaur, Pobari Block/ YNR B-11 District Yamuna Nagar) <table border="1" data-bbox="897 1073 1473 1312"> <thead> <tr> <th data-bbox="905 1078 1134 1117">Latitude</th> <th data-bbox="1142 1078 1466 1117">Longitude</th> </tr> </thead> <tbody> <tr> <td data-bbox="905 1122 1134 1161">N 30°0' 12.942"</td> <td data-bbox="1142 1122 1466 1161">E 77°15' 44.055"</td> </tr> <tr> <td data-bbox="905 1166 1134 1205">N 30°0' 4.75"</td> <td data-bbox="1142 1166 1466 1205">E 77°16' 4.75"</td> </tr> <tr> <td data-bbox="905 1209 1134 1248">N 30°0' 16.79"</td> <td data-bbox="1142 1209 1466 1248">E 77°16' 13.82"</td> </tr> <tr> <td data-bbox="905 1253 1134 1292">N 30°0' 22.25"</td> <td data-bbox="1142 1253 1466 1292">E 77°16' 54.19"</td> </tr> </tbody> </table>	Latitude	Longitude	N 30°0' 12.942"	E 77°15' 44.055"	N 30°0' 4.75"	E 77°16' 4.75"	N 30°0' 16.79"	E 77°16' 13.82"	N 30°0' 22.25"	E 77°16' 54.19"		
Latitude	Longitude													
N 30°0' 12.942"	E 77°15' 44.055"													
N 30°0' 4.75"	E 77°16' 4.75"													
N 30°0' 16.79"	E 77°16' 13.82"													
N 30°0' 22.25"	E 77°16' 54.19"													
3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled	None												

	Area etc.			
4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	23.05 Hectares 11,00,000 TPA		
5.	Date of Letter of Intent (Lol) Validity	LOI obtained vide no. DMG/HY/Cont/ Pobari South Block/ YNR B 11/ 2015/3924 dated 19.06.2015.		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Sand, Boulder, and Gravel		
7.	Date of Approval of Mining Plan(s) Validity	09.03.16 & 5 Years 12.10.21 & 4 Years		
8.	DEPTH OF MINING	03 mtrs BGL 02 mtrs AWT		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is

				<p>further submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.</p>
10.	Status of Replenishment Study Report	Environment Clearance was granted subject to condition Project Proponent shall submit		

		annual replenishment report certified by an authorized agency		
11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	EC Obtained vide No. SEIAA/HR/2016/495 dt. 27.06.2016 05 years Not Extended, Court Case		
12.	Date of Grant of CTE by HSPCB Validity	06/07/2016		
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 01/10/2021 to 30/09/2022 Dated:29/07/2021		
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure- A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 &

2020

16. Status of Crusher around the Project Site, and Violation, if any, thereof.

Detailed Report is attached as Annexure-A/3

17. Position of Cluster around / nearby, of the Project Site

NIL

NIL

18. Environmental Compensation / Penalties imposed on the Project, if any.

Unit has deposited the Environmental Compensation of Rs. 1.5 Crore.

In OA No. 150 of 2021 titled as Anish Vs Union of India & ors.

19. Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)

NA

20. Any other issues

Non Operational

PROFORMA FOR SITE(S) INSPECTIONS (DISTRICT YAMUNANAGAR)**Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)****Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No.15 M/s Routes & Journeys.**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS						
1.	Date of Auction	10 & 11.06.15		Expired on dt. 18.06.2023						
2.	Location of the Project / Site: & Latitude: Longitude:	Village Bir Tapu, Block B 7, District Yamuna Nagar <table border="1" data-bbox="915 997 1310 1219"> <thead> <tr> <th>Latitude</th> <th>Longitude</th> </tr> </thead> <tbody> <tr> <td>N 30°06'46"</td> <td>E77°23'40"</td> </tr> <tr> <td>N 30°06'56"</td> <td>E77°24'06"</td> </tr> </tbody> </table>	Latitude	Longitude	N 30°06'46"	E77°23'40"	N 30°06'56"	E77°24'06"		
Latitude	Longitude									
N 30°06'46"	E77°23'40"									
N 30°06'56"	E77°24'06"									
3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled	None								

	Area etc.			
4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	14.45 Hectares 6,15,000 TPA		
5.	Date of Letter of Intent (LoI) Validity	LOI obtained vide no. DMG/HY/Cont/B. Tapu Block/ YNR B 7/ 2015/3921 dated 19.06.2015.		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Sand (Minor Minerals)		
7.	Date of Approval of Mining Plan(s) Validity	08.01.16 & 5 Years 01.12.21 & 2 Years		
8.	DEPTH OF MINING	03 BGL 02 mtrs AWT		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after

				<p>which the mining operations were commenced in the district. It is further submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.</p>
10.	Status of Replenishment Study Report	Environment Clearance was granted subject to condition Project		

		Proponent shall submit annual replenishment report certified by an authorized agency		
11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	1. EC Obtained vide No. SEIAA/HR/2016/460 dt. 27.06.2016. 2. EC Extension obtained vide no. SEIAA/HR/2022/1652 dt. 09.11.2022. Validity:- As per approved mining plan.		
12.	Date of Grant of CTE by HSPCB Validity	27/12/2016		
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 25/11/2022 30/09/2023 dt. 28.11.2022.		

14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure-A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	NIL		NIL
18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues	Non-Operational		

PROFORMA FOR SITE(S) INSPECTIONS (DISTRICT YAMUNANAGAR)**Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)****Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No.16 M/s Elite Mining Corporation.**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS						
1.	Date of Auction	05 & 06.11.15								
2.	Location of the Project / Site: & Latitude: Longitude:	Village Gumthala, Jagadhri, Yamuna Nagar <table border="1" data-bbox="915 998 1413 1174"> <thead> <tr> <th data-bbox="915 998 1142 1052">Latitude</th> <th data-bbox="1142 998 1413 1052">Longitude</th> </tr> </thead> <tbody> <tr> <td data-bbox="915 1052 1142 1105">N 29°57' 29.08"</td> <td data-bbox="1142 1052 1413 1105">E 077°12' 43.32"</td> </tr> <tr> <td data-bbox="915 1105 1142 1159">N 29°56' 24.74"</td> <td data-bbox="1142 1105 1413 1159">E 077°12' 53.06"</td> </tr> </tbody> </table>	Latitude	Longitude	N 29°57' 29.08"	E 077°12' 43.32"	N 29°56' 24.74"	E 077°12' 53.06"		
Latitude	Longitude									
N 29°57' 29.08"	E 077°12' 43.32"									
N 29°56' 24.74"	E 077°12' 53.06"									
3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled Area etc.	None								

4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	49.67 Hectares 2188008 TPA		
5.	Date of Letter of Intent (LoI) Validity	LOI obtained vide no. DMG/HY/Cont/Gumthala South Block/ YNR B 17/ 2015/10066 dated 30.11.2015.		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Sand (Minor Mineral)		
7.	Date of Approval of Mining Plan(s) Validity	23.02.16 & 5 Years 10.11.22 & 3 Years		
8.	DEPTH OF MINING	03 mtr		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further submitted that the time period of the

				<p>previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.</p>
10.	Status of Replenishment Study Report	Replenishment Study approved vide letter dated 09.08.22		
11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana	EC Obtained vide No. SEIAA/HR/2017/108 dt. 09.03.2017.		

	Validity	EC Extension vide No. SEIAA/HR/2023/847 dated 29.11.2023 Validity:- till lease period i.e. March 2026		
12.	Date of Grant of CTE by HSPCB Validity	03/04/2017		
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 19/04/2022 to 30/09/2024 dated 14.02.2022.		
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure-A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	NIL		NIL

18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues	Operational		

PROFORMA FOR SITE(S) INSPECTIONS (DISTRICT YAMUNANAGAR)**Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)****Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No.17 M/s P S BUILDTECH, Village Kanalsi, Block YNR B 5, Tehsil Jagadhri, District Yamuna Nagar)**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS																																										
1.	Date of Auction	05 & 06.11.15																																												
2.	Location of the Project / Site: & Latitude: Longitude:	Village Kanalsi, Block YNR B 5, Tehsil Jagadhri, District Yamuna Nagar <table border="1" data-bbox="823 878 1560 1560"> <thead> <tr> <th data-bbox="823 878 958 922">Corners</th> <th data-bbox="958 878 1258 922">Latitude</th> <th data-bbox="1258 878 1560 922">Longitude</th> </tr> </thead> <tbody> <tr><td data-bbox="823 922 958 966">A</td><td data-bbox="958 922 1258 966">N 30°08' 31"</td><td data-bbox="1258 922 1560 966">E 77°24' 15"</td></tr> <tr><td data-bbox="823 966 958 1010">B</td><td data-bbox="958 966 1258 1010">N 30°08' 31"</td><td data-bbox="1258 966 1560 1010">E 77°24' 42"</td></tr> <tr><td data-bbox="823 1010 958 1053">C</td><td data-bbox="958 1010 1258 1053">N 30°08' 27"</td><td data-bbox="1258 1010 1560 1053">E 77°24' 42.5"</td></tr> <tr><td data-bbox="823 1053 958 1097">D</td><td data-bbox="958 1053 1258 1097">N 30°08' 24"</td><td data-bbox="1258 1053 1560 1097">E 77°24' 46"</td></tr> <tr><td data-bbox="823 1097 958 1141">E</td><td data-bbox="958 1097 1258 1141">N 30°08' 17"</td><td data-bbox="1258 1097 1560 1141">E 77°24' 26"</td></tr> <tr><td data-bbox="823 1141 958 1185">F</td><td data-bbox="958 1141 1258 1185">N 30°08' 17"</td><td data-bbox="1258 1141 1560 1185">E 77°24' 26"</td></tr> <tr><td data-bbox="823 1185 958 1229">G</td><td data-bbox="958 1185 1258 1229">N 30°08' 20"</td><td data-bbox="1258 1185 1560 1229">E 77°24' 19"</td></tr> <tr><td data-bbox="823 1229 958 1273">H</td><td data-bbox="958 1229 1258 1273">N 30°08' 13"</td><td data-bbox="1258 1229 1560 1273">E 77°24' 15"</td></tr> <tr><td data-bbox="823 1273 958 1317">I</td><td data-bbox="958 1273 1258 1317">N 30°08' 13"</td><td data-bbox="1258 1273 1560 1317">E 77°24' 12.5"</td></tr> <tr><td data-bbox="823 1317 958 1360">J</td><td data-bbox="958 1317 1258 1360">N 30°08' 11"</td><td data-bbox="1258 1317 1560 1360">E 77°24' 12.5"</td></tr> <tr><td data-bbox="823 1360 958 1404">K</td><td data-bbox="958 1360 1258 1404">N 30°08' 11"</td><td data-bbox="1258 1360 1560 1404">E 77°24' 10"</td></tr> <tr><td data-bbox="823 1404 958 1448">L</td><td data-bbox="958 1404 1258 1448">N 30°08' 09"</td><td data-bbox="1258 1404 1560 1448">E 77°24' 10"</td></tr> <tr><td data-bbox="823 1448 958 1492">M</td><td data-bbox="958 1448 1258 1492">N 30°08' 09"</td><td data-bbox="1258 1448 1560 1492">E 77°24' 7.5"</td></tr> </tbody> </table>	Corners	Latitude	Longitude	A	N 30°08' 31"	E 77°24' 15"	B	N 30°08' 31"	E 77°24' 42"	C	N 30°08' 27"	E 77°24' 42.5"	D	N 30°08' 24"	E 77°24' 46"	E	N 30°08' 17"	E 77°24' 26"	F	N 30°08' 17"	E 77°24' 26"	G	N 30°08' 20"	E 77°24' 19"	H	N 30°08' 13"	E 77°24' 15"	I	N 30°08' 13"	E 77°24' 12.5"	J	N 30°08' 11"	E 77°24' 12.5"	K	N 30°08' 11"	E 77°24' 10"	L	N 30°08' 09"	E 77°24' 10"	M	N 30°08' 09"	E 77°24' 7.5"		
Corners	Latitude	Longitude																																												
A	N 30°08' 31"	E 77°24' 15"																																												
B	N 30°08' 31"	E 77°24' 42"																																												
C	N 30°08' 27"	E 77°24' 42.5"																																												
D	N 30°08' 24"	E 77°24' 46"																																												
E	N 30°08' 17"	E 77°24' 26"																																												
F	N 30°08' 17"	E 77°24' 26"																																												
G	N 30°08' 20"	E 77°24' 19"																																												
H	N 30°08' 13"	E 77°24' 15"																																												
I	N 30°08' 13"	E 77°24' 12.5"																																												
J	N 30°08' 11"	E 77°24' 12.5"																																												
K	N 30°08' 11"	E 77°24' 10"																																												
L	N 30°08' 09"	E 77°24' 10"																																												
M	N 30°08' 09"	E 77°24' 7.5"																																												

		N	N 30°08' 14"	E 77°24' 00"			
		O	N 30°08' 16"	E 77°24' 00"			
		P	N 30°08' 25"	E 77°24' 10"			
		Q	N 30°08' 27"	E 77°24' 10"			
		R	N 30°08' 27"	E 77°24' 12.5"			
		S	N 30°08' 29"	E 77°24' 12.5"			
			N 30°08' 29"	E 77°24' 15"			
3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled Area etc.	None					
4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	44.14 Hectares 1950000 TPA					
5.	Date of Letter of Intent (LoI) Validity	LOI obtained vide no. DMG/HY/Cont/ Kanalsi Block/ YNR B 5/ 2015/10072 dated 30.11.2015					
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Gravel Boulder Sand					
7.	Date of Approval of Mining Plan(s) Validity	10.06.16 & 5 Years And 01.12.21 & 4 Year					

8.	DEPTH OF MINING	03 mtrs		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing

				the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.
10.	Status of Replenishment Study Report	Replenishment Study approved vide letter dated 09.08.22		
11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	1. EC Obtained vide No. SEIAA/HR/2016/746 dt. 15.09.2016. 2. EC Extension obtained vide no. SEIAA/HR/2022/1597 dt. 07.10.2022 Extension Validity issued on 07.10.2022 Valid upto 14.09.2025		
12.	Date of Grant of CTE by HSPCB Validity	14/12/2016		
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 06/07/2023 - 30/09/2024 dt. 06.07.2023		
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure- A/2

15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	NIL		NIL
18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues	Operational		

PROFORMA FOR SITE(S) INSPECTIONS (DISTRICT YAMUNANAGAR)**Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)****Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No.18 M/s Kulvinder Singh.**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS
1.	Date of Auction	05 & 06.11.2015		
2.	Location of the Project / Site: & Latitude: Longitude:	Jathlana Block (YNR B12)		
3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled Area etc.	None		

4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	101.27 Hectares		
5.	Date of Letter of Intent (LoI) Validity	LOI obtained vide no. DMG/HY/Cont/ Jathlana Block/ YNR B 12/ 2015/10070 dated 30.11.2015.		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Sand Minor Mineral		
7.	Date of Approval of Mining Plan(s) Validity	10.06.16 & 5 Years 24.08.23 & 3 Years		
8.	DEPTH OF MINING	3 Mtr		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further

				submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.
10.	Status of Replenishment Study Report	Replenishment approved vide dated 17.03.23	Study letter	

11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	EC Obtained vide No. J-11015/05/2016-IA-II(M) dt. 17.03.2017		
12.	Date of Grant of CTE by HSPCB Validity	03/04/2017		
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 04/05/2023 to 30/09/2024 dt. 04.05.2023		
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure-A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of	Nil		Nil

	the Project Site			
18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues	Operational		

PROFORMA FOR SITE(S) INSPECTIONS (DISTRICT YAMUNANAGAR)**Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)****Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No.19 M/s Kawaljit Singh Batra.**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS
1.	Date of Auction	30 & 31.08.2016		
2.	Location of the Project / Site: & Latitude: Longitude:	Village M.T. Karhera, Tehsil-Radaur, District- Yamuna Nagar		
3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled Area etc.	None		

4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	67.79 Hectares		
5.	Date of Letter of Intent (LoI) Validity	LOI obtained vide no. DMG/HY/Cont/M.T. Karhera Block/ YNR B 13/ 2016/5412 dated 20.10.2016. 07 years		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Sand		
7.	Date of Approval of Mining Plan(s) Validity	23.02.17 & 5 Years 25.01.23 & 2 Years 2850000 MTA		
8.	DEPTH OF MINING	03 mtrs		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were

commenced in the district. It is further submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.

10. Status of Replenishment Study Report

Replenishment Study approved vide letter dated 17.03.2023

11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	EC Obtained vide No. J-11015/215/2016-IA-II(M) dt. 09.04.2018 EC of Expansion vide no. EC23B001HR156495 DATED 09.06.2023 for 02 years		
12.	Date of Grant of CTE by HSPCB Validity	16/04/2018		CTE Obtained vide no. HSPCB/Consent/ : 313100418YAMCTE5269368 Dated:16/04/2018
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 01/10/2022 to 30/09/2024 dated 03.08.2022		CTO obtained vide no. HSPCB/Consent/ : 313100422YAMCTO25339597 Dated:03/08/2022
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure-A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site,	Detailed Report is		

	and Violation, if any, thereof.	attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	Nil		Nil
18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues	Operational		

PROFORMA FOR SITE(S) INSPECTIONS (DISTRICT YAMUNANAGAR)**Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)****Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No.20 M/s Aper Mines, Management Service P. Ltd..**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS										
1.	Date of Auction	06 & 07.07.15		Terminated vide order DGMG dt. 22.06.2020										
2.	Location of the Project / Site: & Latitude: Longitude:	Village Lapra, Tehsil Jagadhri, Lapra Block/ YNR B-10, district Yamuna Nagar <table border="1" data-bbox="915 1062 1376 1305"> <thead> <tr> <th data-bbox="915 1062 1126 1105">Latitude</th> <th data-bbox="1126 1062 1376 1105">Longitude</th> </tr> </thead> <tbody> <tr> <td data-bbox="915 1105 1126 1149">N 30°05' 28"</td> <td data-bbox="1126 1105 1376 1149">E 77°22' 02"</td> </tr> <tr> <td data-bbox="915 1149 1126 1193">N 30°05' 18"</td> <td data-bbox="1126 1149 1376 1193">E 77°22' 30"</td> </tr> <tr> <td data-bbox="915 1193 1126 1237">N 30°05' 12"</td> <td data-bbox="1126 1193 1376 1237">E 77°22' 22"</td> </tr> <tr> <td data-bbox="915 1237 1126 1281">N 30°05' 12"</td> <td data-bbox="1126 1237 1376 1281">E 77°21' 53"</td> </tr> </tbody> </table>	Latitude	Longitude	N 30°05' 28"	E 77°22' 02"	N 30°05' 18"	E 77°22' 30"	N 30°05' 12"	E 77°22' 22"	N 30°05' 12"	E 77°21' 53"		
Latitude	Longitude													
N 30°05' 28"	E 77°22' 02"													
N 30°05' 18"	E 77°22' 30"													
N 30°05' 12"	E 77°22' 22"													
N 30°05' 12"	E 77°21' 53"													
3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled	None												

	Area etc.			
4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	34.28 Hectares 1530000 TPA		
5.	Date of Letter of Intent (LoI) Validity	20.07.15 & 7 Years		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Gravel, Boulders, Sand Mining		
7.	Date of Approval of Mining Plan(s) Validity	09.03.16 & 5 Years		
8.	DEPTH OF MINING	03 mtr BGL 02 mtr AWT		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further submitted that the time period of the

				<p>previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.</p>
10.	Status of Replenishment Study Report	Environment Clearance was granted subject to condition Project Proponent shall submit annual replenishment report certified by an authorized agency		
11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana	EC Obtained vide No. SEIAA/HR/2016/514 dt. 27.06.2016		

	Validity	05 YEARS		
12.	Date of Grant of CTE by HSPCB Validity	11.08.2017		
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 07/12/2017 to 30/09/2018 dt. 08.12.2017.		
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure-A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	NIL		NIL

18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues	Non Operational		

Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)**Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No.21 M/s Astin Excavation & Mining P Ltd.**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS
1.	Date of Auction	24.12.2013		Expired on dt. 02.01.2023
2.	Location of the Project / Site: & Latitude: ? Longitude: ?	Yamuna Nagar Unit 2		
3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled Area etc.	None		

4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	554.13 12000000 TPA		
5.	Date of Letter of Intent (LoI) Validity	03.01.14 & 8 Years		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	BGS		
7.	Date of Approval of Mining Plan(s) Validity	22.12.14 & 5 Years		
8.	DEPTH OF MINING	03 Mtrs		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further submitted that the time period of the

				<p>previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.</p>
10.	Status of Replenishment Study Report	NA		NA
11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	EC Obtained vide No. J-11015/55/2014-IA-II(M) dt. 21.12.2015		

12.	Date of Grant of CTE by HSPCB Validity	09/02/2016		
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 01/10/2022 to 30/09/2023 dated 03.08.2022		
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure-A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	NIL		NIL
18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		

19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues	Non Operational		

Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)**Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No.22 M/s Calleis NA Realtech Pvt.Ltd..**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS
1.	Date of Auction	10 & 11.06.15		Terminated vide order DGMG dt. 14.01.2021
2.	Location of the Project / Site: & Latitude: Longitude:	Village Bailgarh, North Block/YNR 1, Yamuna Nagar		
3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled Area etc.	None		

4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	44 Hectare		
5.	Date of Letter of Intent (LoI) Validity	19.06.15 & 7 Years		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	BGS		
7.	Date of Approval of Mining Plan(s) Validity	02.02.16 & 5 Years		
8.	DEPTH OF MINING	03 Mtrs		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further submitted that the time period of the

				<p>previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.</p>
10.	Status of Replenishment Study Report	NA		NA
11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	Ec Application Withdrawn, no EC granted by SEIAA Hry		

12.	Date of Grant of CTE by HSPCB Validity	NIL		Nil
13.	Date of grant of CTO by HSPCB Validity	NIL		NIL
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure-A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	NIL		NIL
18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		

19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues	Non Operational		

Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)**Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No.23 M/s Ganga Yamuna Mining Company**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS						
1.	Date of Auction	10 & 11.06.15		Terminated vide order DGMG dt. 14.07.2022						
2.	Location of the Project / Site: & Latitude: Longitude:	Village Bhood Majra, YNR/B-20, Tehsil Chhachrauli, District Yamuna Nagar <table border="1" data-bbox="898 1031 1288 1250"> <thead> <tr> <th>Latitude</th> <th>Longitude</th> </tr> </thead> <tbody> <tr> <td>N 30°14'50"</td> <td>E77°28'38.5"</td> </tr> <tr> <td>N 30°15'06"</td> <td>E77°28'51"</td> </tr> </tbody> </table>	Latitude	Longitude	N 30°14'50"	E77°28'38.5"	N 30°15'06"	E77°28'51"		
Latitude	Longitude									
N 30°14'50"	E77°28'38.5"									
N 30°15'06"	E77°28'51"									
3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled Area etc.	None								

4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	9.95 Hectares 200000 TPA		
5.	Date of Letter of Intent (LoI) Validity	LOI obtained vide no. DMG/HY/Cont/B. Majra Block/ YNR B 20/2015/3929 dated 19.06.2015.		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Boulder Gravel and Sand		
7.	Date of Approval of Mining Plan(s) Validity	07.02.15 & 5 Years 01.12.21 & 2 Years		
8.	DEPTH OF MINING	09 Mtrs		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further

submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.

10. Status of Replenishment Study Report

Outside River Bed -(No need of Replenishment Study)

11. Date of Grant of Environment Clearance

EC Obtained vide No. SEIAA/HR/2016/485 dt.

	(EC) by SEIAA, Haryana Validity	27.06.2016 05 YEARS		
12.	Date of Grant of CTE by HSPCB Validity	01/08/2016		
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 01/10/2021 to 30/09/2022 Dated:26/07/2021		
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure-A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	NIL		NIL
18.	Environmental Compensation / Penalties	NA		

	imposed on the Project, if any.			
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues	Non Operational		

PROFORMA FOR SITE(S) INSPECTIONS (DISTRICT YAMUNANAGAR)

Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)

Pending before the Hon'ble National Green Tribunal (NGT), New Delhi

(M/s Ganga Yamuna Mining Co, Village Bhood Kalan, Block YNR B 19, District Yamuna Nagar)

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS										
1.	Date of Auction	10 & 11.06.2015		Terminated vide order DGMG dt. 14.07.2022										
2.	Location of the Project / Site: & Latitude: Longitude:	Village Bhood Kalan, Block YNR B 19, District Yamuna Nagar <table border="1" data-bbox="966 1084 1400 1349"> <thead> <tr> <th>Latitude</th> <th>Longitude</th> </tr> </thead> <tbody> <tr> <td>N 30°15' 21.9"</td> <td>E 77°29' 37.4"</td> </tr> <tr> <td>N 30°15' 29.8"</td> <td>E 77°29' 37.5"</td> </tr> <tr> <td>N 30°15' 17.5"</td> <td>E 77°29' 52.7"</td> </tr> <tr> <td>N 30°15' 21.6"</td> <td>E 77°29' 42.2"</td> </tr> </tbody> </table>	Latitude	Longitude	N 30°15' 21.9"	E 77°29' 37.4"	N 30°15' 29.8"	E 77°29' 37.5"	N 30°15' 17.5"	E 77°29' 52.7"	N 30°15' 21.6"	E 77°29' 42.2"		
Latitude	Longitude													
N 30°15' 21.9"	E 77°29' 37.4"													
N 30°15' 29.8"	E 77°29' 37.5"													
N 30°15' 17.5"	E 77°29' 52.7"													
N 30°15' 21.6"	E 77°29' 42.2"													

3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled Area etc.	None		
4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	12.62 Hectares 259000 TPA		
5.	Date of Letter of Intent (LoI) Validity	LOI obtained vide no. DMG/HY/Cont/B. Kalan Block/ YNR B 19/2015/3927 dated 19.06.2015.		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Boulder, Gravel and Sand		

7.	Date of Approval of Mining Plan(s) Validity	valid for 05 years dated 07.12.2015		
8.	DEPTH OF MINING	09 Mtr		
9.	Status of District Survey Report (DSR) : 1. Date of Approval 2. Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed

				on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.
10.	Status of Replenishment Study Report			No need of Replenishment Study due to outside river bed
11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	EC Obtained vide No. SEIAA/HR/2016/271 dt. 12.04.2016 05 Years		

12.	Date of Grant of CTE by HSPCB Validity	09/06/2016		
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 01/10/2021 to 30/09/2022 Dated:26/07/2021		
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure- A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		

17.	Position of Cluster around / nearby, of the Project Site	NIL		NIL
18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues Operational Status	Non Operational		

Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)**Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No.25 M/s Saharanpur Mines Management Service P Ltd.**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS										
1.	Date of Auction	10 & 11.06.15		Mining stop vide order of Hon'ble NGT dt. 06.05.2022 passed in OA No. 306 of 2022.										
2.	Location of the Project / Site: & Latitude: Longitude:	Village Mandewala, Tehsil Chhachhrauli, Mandewala Block/ YNR B-38 District Yamuna Nagar) <table border="1" data-bbox="906 914 1325 1136"> <thead> <tr> <th data-bbox="906 914 1130 951">Latitude</th> <th data-bbox="1130 914 1325 951">Longitude</th> </tr> </thead> <tbody> <tr> <td data-bbox="906 951 1130 990">N 30°15'57.4"</td> <td data-bbox="1130 951 1325 990">E 77°30'31.7"</td> </tr> <tr> <td data-bbox="906 990 1130 1029">N 30°15'46.2"</td> <td data-bbox="1130 990 1325 1029">E 77°30'32.1"</td> </tr> <tr> <td data-bbox="906 1029 1130 1068">N 30°15'41.9"</td> <td data-bbox="1130 1029 1325 1068">E 77°30'25.9"</td> </tr> <tr> <td data-bbox="906 1068 1130 1107">N 30°15'41.5"</td> <td data-bbox="1130 1068 1325 1107">E 77°30'38.4"</td> </tr> </tbody> </table>	Latitude	Longitude	N 30°15'57.4"	E 77°30'31.7"	N 30°15'46.2"	E 77°30'32.1"	N 30°15'41.9"	E 77°30'25.9"	N 30°15'41.5"	E 77°30'38.4"		
Latitude	Longitude													
N 30°15'57.4"	E 77°30'31.7"													
N 30°15'46.2"	E 77°30'32.1"													
N 30°15'41.9"	E 77°30'25.9"													
N 30°15'41.5"	E 77°30'38.4"													
3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled Area etc.	None												

4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	15.00 Hectares 240000 TPA		
5.	Date of Letter of Intent (LoI) Validity	LOI obtained vide no. DMG/HY/Cont/Mandewala Block/ YNR B 38/ 2015/3937 dated 19.06.2015.		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Boulder, Gravel, Sand		
7.	Date of Approval of Mining Plan(s) Validity	10.03.16 & 5 Years		
8.	DEPTH OF MINING	09 Mtr		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further

submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.

10. Status of Replenishment Study Report

Outside River Bed -(No need of Replenishment Study)

11. Date of Grant of Environment Clearance (EC) by SEIAA, Haryana

EC Obtained vide No. SEIAA/HR/2016/500 dt. 27.06.2016
EC Extension

	Validity	17.01.23 Validity As per approved mining plan and leasing rights		
12.	Date of Grant of CTE by HSPCB Validity	11/08/2017		
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 23/10/2021 -to 30/09/2022 dt. 23.10.2021.		
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure-A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	NIL		NIL
18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		

19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues	Non-Operational		

Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)**Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No.26 M/s Saharanpur Mines Management Service P Ltd..**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS										
1.	Date of Auction	06 & 07.07.15		Mining stop vide order of Hon'ble NGT dt. 06.05.2022 passed in OA No. 306 of 2022.										
2.	Location of the Project / Site: & Latitude: Longitude:	Village Jaidhar, Jaidhar Block YNR B34, Tehsil Chhachrauli, District Yamunanagar <table border="1" data-bbox="908 950 1302 1136"> <thead> <tr> <th>Latitude</th> <th>Longitude</th> </tr> </thead> <tbody> <tr> <td>30°13'42"</td> <td>77°24'30"</td> </tr> <tr> <td>30°13'50"</td> <td>77°24'45.5"</td> </tr> <tr> <td>30°13'36"</td> <td>77°24'06"</td> </tr> <tr> <td>30°13'44"</td> <td>77°24'52.5"</td> </tr> </tbody> </table>	Latitude	Longitude	30°13'42"	77°24'30"	30°13'50"	77°24'45.5"	30°13'36"	77°24'06"	30°13'44"	77°24'52.5"		
Latitude	Longitude													
30°13'42"	77°24'30"													
30°13'50"	77°24'45.5"													
30°13'36"	77°24'06"													
30°13'44"	77°24'52.5"													
3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled Area etc.	None												

4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	25.60 Hectares 460000 TPA		
5.	Date of Letter of Intent (LoI) Validity	LOI obtained vide no. DMG/HY/Cont/ Jaidhar Block/ YNR B 34/ 2015/7086 dated 20.07.2015.		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Boulder Gravel Sand		
7.	Date of Approval of Mining Plan(s) Validity	12.01.16 & 5 Years		
8.	DEPTH OF MINING	09 mtr		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further

submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.

10. Status of Replenishment Study Report

Outside River Bed -(No need of Replenishment Study)

11. Date of Grant of Environment Clearance

EC Obtained vide No. SEIAA/HR/2018/1068

	(EC) by SEIAA, Haryana Validity	dt. 20.08.2018 05 years		
12.	Date of Grant of CTE by HSPCB Validity	25/10/2021		
13.	Date of grant of CTO by HSPCB Validity	CTO Granted from 30/10/2021 to 30/09/2022 dated 30/10/2021.		
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure-A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	NIL		NIL

18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues	Non-Operational		

Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)**Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No.27 M/s Apar Mines Management Services P.Ltd**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS										
1.	Date of Auction	06 & 07.07.15		Terminated vide order DGMG dt. 02.07.2020										
2.	Location of the Project / Site: & Latitude: Longitude:	Village Nandgarh, Tehsil Chhachrauli, Nandgarh Block/ YNR B-36, District Yamuna Nagar <table border="1" data-bbox="915 911 1300 1097"> <thead> <tr> <th>Latitude</th> <th>Longitude</th> </tr> </thead> <tbody> <tr> <td>N 30°12'59"</td> <td>E 77°25'16"</td> </tr> <tr> <td>N 30°12'47"</td> <td>E 77°25'28"</td> </tr> <tr> <td>N 30°12'29"</td> <td>E 77°25'8.5"</td> </tr> <tr> <td>N 30°12'45"</td> <td>E 77°24'59"</td> </tr> </tbody> </table>	Latitude	Longitude	N 30°12'59"	E 77°25'16"	N 30°12'47"	E 77°25'28"	N 30°12'29"	E 77°25'8.5"	N 30°12'45"	E 77°24'59"		
Latitude	Longitude													
N 30°12'59"	E 77°25'16"													
N 30°12'47"	E 77°25'28"													
N 30°12'29"	E 77°25'8.5"													
N 30°12'45"	E 77°24'59"													
3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled Area etc.	None												

4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	29.60 Hectare 577000 TPA		
5.	Date of Letter of Intent (Lol) Validity	20.07.15 & 8 Years		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	BGS		
7.	Date of Approval of Mining Plan(s) Validity	10.03.16 & 5 Years		
8.	DEPTH OF MINING	9 Mtrs		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further

				<p>submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.</p>
10.	Status of Replenishment Study Report	Outside River Bed -(No need of Replenishment Study)		

11.	Date of Grant of Environment Clearance (EC) by SEIAA, Haryana Validity	27.06.2016 05 Years		
12.	Date of Grant of CTE by HSPCB Validity	NOT obtained CTE/CTO from the HSPCB.		
13.	Date of grant of CTO by HSPCB Validity	NOT obtained CTE/CTO from the HSPCB.		
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure-A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		
17.	Position of Cluster around / nearby, of the Project Site	NIL		NIL

18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues	Non Operational		

Original Application (OA) No. 593 of 2023 (Mursaleen Versus State of Haryana and Ors.)**Pending before the Hon'ble National Green Tribunal (NGT), New Delhi****Sr. No.28 M/s Bala Ji Infra**

Sr. No.	PARTICULARS OF THE PROJECT / SITE	STATUS AS PER THE OFFICIAL RECORD	STATUS ON GROUND / SITE	REMARKS
1.	Date of Auction	05 & 06.11.15		Mining stop vide order of Hon'ble NGT dt. 24.05.2022 passed in OA No. 268 of 2021.
2.	Location of the Project / Site: & Latitude: Longitude:	Village Jairampur Jagir, Block YNR/B-6, Tehsil Jagadhri, District Yamuna Nagar Latitude:-30 ⁰ 07'18"N to 30 ⁰ 08'08" Longitude:- 77 ⁰ 23'47.5"E to 77 ⁰ 24'10" E		
3.	Whether the project site is located in Eco Sensitive Zone (ESZ), Wildlife Sanctuary, Wetland Area & Controlled Area etc.	None		

4.	Allocated Area / Size (in Hectares) of the Project, (Approved for Mining Activities)	33.85 Hectares 1520000 TPA		
5.	Date of Letter of Intent (LoI) Validity	30.11.15 & 10 Years		
6.	Type of Mining Material allowed (Sand, Boulder, and Gravel etc.)	Boulder, gravel and sand		
7.	Date of Approval of Mining Plan(s) Validity	10.06.16 & 5 Years		
8.	DEPTH OF MINING	2.56 mtr(as per replenishment)		
9.	Status of District Survey Report (DSR) : 1. Date of Approval : Date of Validity	10.08.2017 for 5 Years		Deputy Commissioner, Yamuna Nagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further

submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.

10. Status of Replenishment Study Report

Approved by Mines & geology Department.

11. Date of Grant of Environment Clearance (EC) by SEIAA, Haryana

EC Obtained vide EC Identification No. - EC22B000HR164436 File No. - SEIAA/HR/MIN/19/09 Date

	Validity	of Issue 29/01/2022 Validity 01 year Extension EC 24.05.2023 Validity- As per approved mining plan		
12.	Date of Grant of CTE by HSPCB Validity	CTE obtained vide no. HSPCB/Consent/ : 313100422YAMCTE20594750 Dated:07/02/2022		
13.	Date of grant of CTO by HSPCB Validity	CTO obtained vide no. HSPCB/Consent/ : 313100422YAMCTO20880550 Dated: 21/02/2022		
14.	Status of Ground Water level at Site			Detailed Report is attached as Annexure-A/2
15.	Compliance of Sand Mining Guidelines, 2016 & 2020			As per the report of Mining Department, all the mining blocks are operating as per compliance of Sand Mining Guidelines 2016 & 2020
16.	Status of Crusher around the Project Site, and Violation, if any, thereof.	Detailed Report is attached as Annexure-A/3		

17.	Position of Cluster around / nearby, of the Project Site	NIL		NIL
18.	Environmental Compensation / Penalties imposed on the Project, if any.	NA		
19.	Litigation pending before Hon'ble Courts, (if any pertaining to the Project / Site)	NA		
20.	Any other issues	Operational		

From

Mining Officer,
Mines & Geology Deptt.,
Yamunanagar.

To

The Member Secretary,
HSPCB, Haryana.

Memo No. Mining/YNR/ 2.50

Dated: 08.02.2024

Subject: Regarding-order dated 06.10.2023 passed by the Hon'ble NGT in OA No. 593 of 2023 titled as Mursaleen Versus State of Haryana & Ors.

On the subject noted above:

The requisite information is given below:

1. Status of District Survey Report alongwith date of approval and its validity:

Sr. No.	Name of Mining Unit	Name of Lease Holder	Status of DSR Approval & Validity (in Years)	Date of Start of Mining Operation by the mining unit	Remarks
01	Begampur Block YNR B37	M/s Yamuna Infra Developers Pvt. Ltd.	10.08.2017 & 5 years	16.09.2017	Terminated vide order DGMG dt. 26.11.2020
02	Pipli Majra Block YNR B29, 30 & 31	M/s Paramjeet Singh S/o Hardeep Singh	10.08.2017 & 5 years	15.06.2017	Expired on dt. 13.09.2023
03	Malikpur Khadar Block YNR B28	M/s Karaj Singh S/o Major Singh	10.08.2017 & 5 years	15.06.2017	Working
04	Kohliwala Block YNR B21 & 22	M/s Delhi Royalty Company	10.08.2017 & 5 years	11.08.2016	Terminated vide order DGMG dt. 10.12.2021
05	Galauri Block YNR B39	M/s Sh. Kawaljeet Singh Batra S/o Makhan Singh Batra	10.08.2017 & 5 years	08.08.2017	Suspended dt. 17.06.2022
06	Devdhar Block YNR B24	M/s Northern Royalty Company	10.08.2017 & 5 years	11.08.2016	Working
07	Bailgarh South Block YNR B2	M/s Mubarikpur Royalty Company	10.08.2017 & 5 years	09.12.2016	Terminated vide order DGMG dt. 14.07.2022
08	Jaidhar Block YNR B33	M/s P. S. Buildtech	10.08.2017 & 5 years	27.01.2017	Working

09	Dhanaura Block YNR B18	M/s JPY Consortium Pvt. Ltd.	10.08.2017 & 5 years	16.09.2018	e-Rawaana deactivated dt. 22.06.2023
10	Mandoli Ghaggar West Block YNR B4	M/s JSM Foods Pvt. Ltd.	10.08.2017 & 5 years	18.06.2017	Expired on dt. 18.06.2023
11	Mandoli Ghaggar East Block YNR B3	M/s JSM Foods Pvt. Ltd.	10.08.2017 & 5 years	18.06.2017	Working
12	Gumthala North Block YNR B16	M/s Joginder Singh S/o Mohinder Singh	10.08.2017 & 5 years	26.12.2016	Terminated vide order DGMG dt. 25.04.2022
13	Nagli Block YNR B15	M/s M. P. Traders	10.08.2017 & 5 years	26.04.2018	Working
14	Pobari Block YNR B11	M/s Development Strategies Pvt. Ltd.	10.08.2017 & 5 years	09.12.2016	Terminated vide order DGMG dt. 29.08.2022
15	Beer Tapu Block YNR B7	M/s Routes & Journeys	10.08.2017 & 5 years	18.03.2017	Expired on dt. 18.06.2023
16	Gumthala South Block YNR B17	M/s Elite Mining Corporation	10.08.2017 & 5 years	26.04.2017	Working
17	Kanalsi Block YNR B5	M/s P. S. Buildtech	10.08.2017 & 5 years	27.01.2017	Working
18	Jathiana Block YNR B12	M/s P. S. Buildtech	10.08.2017 & 5 years	28.04.2017	Working
19	MT Karhera Block YNR B13	Sh. Kawaljeet Singh Batra Prop S/o Makhan Singh Batra	10.08.2017 & 5 years	24.04.2018	Working
20	Lapra Block YNR B10	M/s Apar Mines Management Service Pvt. Ltd.	10.08.2017 & 5 years	21.12.2017	Terminated vide order DGMG dt. 22.06.2020
21	YNR Unit-II	M/s Astin Excavation & Mining Pvt. Ltd.	10.08.2017 & 5 years	19.10.2016	Expired on dt. 02.01.2023
22	Bailgarh North Block YNR B1	M/s Calleis Realtech Pvt. Ltd.	10.08.2017 & 5 years	-	Terminated vide order DGMG dt. 14.01.2021

-do-	M/s Maa Vaishno Minerals	-	-	This mine was auctioned on dated & the LOI was revoked vide orders of DMG dated 17.02.2023 due to violations of the conditions of the LOI.	
23	Bhood Kalan Block YNR B19	M/s Ganga Yamuna Mining Company	10.08.2017 & 5 years	16.06.2016	Terminated vide order DGMG dt. 14.07.2022
24	Bhood Majra Block YNR B20	M/s Ganga Yamuna Mining Company	10.08.2017 & 5 years	12.08.2016	Terminated vide order DGMG dt. 14.07.2022
25	Mandewala Block YNR B38	M/s Saharanpur Mines Management Services Pvt. Ltd.	10.08.2017 & 5 years	17.02.2022	Mining stop vide order of Hon'ble NGT dt. 06.05.2022 passed in OA No. 306 of 2022.
26	Jaidhar Block YNR B34	M/s Saharanpur Mines Management Services Pvt. Ltd.	10.08.2017 & 5 years	04.03.2022	Mining stop vide order of Hon'ble NGT dt. 06.05.2022 passed in OA No. 306 of 2022.
27	Nandgarh Block YNR B36	M/s Apar Mines Management Service Pvt. Ltd.	10.08.2017 & 5 years	-	Terminated vide order DGMG dt. 02.07.2020
28	Jairampur Jagir Block YNR B6	M/s Balaji Infra	10.08.2017 & 5 years	19.05.2016	Mining stop vide order of Hon'ble NGT dt. 24.05.2022 passed in OA No. 268 of 2021.

Further, it is submitted that DSR, Yamunanagar was first approved by Deputy Commissioner, Yamunanagar on dated 10.08.2017 and valid for 05 years (copy enclosed) after which the mining operations were commenced in the district. It is further submitted that the time period of the previous DSR has been expired & the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and the new DSR will be finalized soon after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized.

2. Status of Mining Plan along with date of approval and its validity:

Sr. No.	Name of Mining Unit	Name of Lease Holder	Date of approval of mining plan & Validity (in Years)	Remarks
01	Begampur Block YNR B37	M/s Yamuna Infra Developers Pvt. Ltd.	01.01.2016 & 5 Years	Terminated vide order DGMG dt. 26.11.2020
02	Pipli Majra Block YNR B29, 30 & 31	M/s Paramjeet Singh S/o Hardeep Singh	24.12.2015 & 5 Years	Expired on dt. 13.09.2023
03	Malikpur Khadar Block YNR B28	M/s Karaj Singh S/o Major Singh	22.12.2015 & 5 Years 01.12.2021 & 3 Years	Working
04	Kohliwala Block YNR B21 & 22	M/s Delhi Royalty Company	23.02.2016 & 5 Years 12.10.2021 & 3 Years	Terminated vide order DGMG dt. 10.12.2021
05	Galauri Block YNR B39	M/s Sh. Kawaljeet Singh Batra S/o Makhan Singh Batra	30.12.2016 & 5 Years	Suspended dt. 17.06.2022
06	Devdhar Block YNR B24	M/s Northern Royalty Company	01.01.2016 & 5 Years 12.10.2021 & 3 Years	Working
07	Bailgarh South Block YNR B2	M/s Mubarikpur Royalty Company	23.02.2016 & 5 Years 12.10.2021 & 4 Years	Terminated vide order DGMG dt. 14.07.2022
08	Jaidhari Block YNR B33	M/s P. S. Buildtech	10.06.2016 & 5 Years 01.12.2021 & 3 Years	Working
09	Dhanaura Block YNR B18	M/s JPY Consortium Pvt. Ltd.	26.03.2018 & 5 Years 19.09.2023 & 5 Years	e-Rawaana deactivated dt. 22.06.2023
10	Mandoli Ghaggar West Block YNR B4	M/s JSM Foods Pvt. Ltd.	08.01.2016 & 5 Years 12.10.2021 & 2 Years	Expired on dt. 18.06.2023
11	Mandoli Ghaggar East Block YNR B3	M/s JSM Foods Pvt. Ltd.	08.01.2016 & 5 Years 12.10.2021 & 5 Years	Working
12	Gumthala North Block YNR B16	M/s Joginder Singh S/o Mohinder Singh	15.02.2016 & 5 Years	Terminated vide order DGMG dt. 25.04.2022
13	Nagli Block YNR B15	M/s M. P. Traders	06.03.2017 & 5 Years 11.10.2022 & 5 Years	Working

14	Pobari Block YNR B11	M/s Development Strategies Pvt. Ltd.	09.03.2016 & 5 Years 12.10.2021 & 4 Years	Terminated vide order DGMG dt. 29.08.2022
15	Beer Tapu Block YNR B7	M/s Routes & Journeys	08.01.2016 & 5 Years 01.12.2021 & 2 Years	Expired on dt. 18.06.2023
16	Gumthala South Block YNR B17	M/s Elite Mining Corporation	23.02.2016 & 5 Years 10.11.2022 & 3 Years	Working
17	Kanalsi Block YNR B5	M/s P. S. Buildtech	10.06.2016 & 5 Years 01.12.2021 & 4 Years	Working
18	Jathlana Block YNR B12	M/s P. S. Buildtech	10.06.2016 & 5 Years 24.08.2023 & 3 Years	Working
19	MT Karhera Block YNR B13	Sh. Kawaljeet Singh Batra Prop S/o Makhan Singh Batra	23.02.2017 & 5 Years 25.01.2023 & 2 Years	Working
20	Lapra Block YNR B10	M/s Apar Mines Management Service Pvt. Ltd.	09.03.2016 & 5 Years	Terminated vide order DGMG dt. 22.06.2020
21	YNR Unit-II	M/s Astin Excavation & Mining Pvt. Ltd.	22.12.2014 & 5 Years	Expired on dt. 02.01.2023
22	Bailgarh North Block YNR B1	M/s Calleis Realtech Pvt. Ltd.	02.02.2016 & 5 Years	Terminated vide order DGMG dt. 14.01.2021
	-do-	M/s Maa Vaishno Minerals	26.06.2023 & 5 Years	This mine was auctioned on dated & the LOI was revoked vide orders of DMG dated 17.02.2023 due to violations of the conditions of the LOI.
23	Bhood Kalan Block YNR B19	M/s Ganga Yamuna Mining Company	07.02.2015 & 5 Years 01.12.2021 & 2 Years	Terminated vide order DGMG dt. 14.07.2022
24	Bhood Majra Block YNR B20	M/s Ganga Yamuna Mining Company	23.12.2015 & 5 Years 01.12.2021 & 2 Years	Terminated vide order DGMG dt. 14.07.2022

25	Mandewala Block YNR B38	M/s Saharanpur Mines Management Services Pvt. Ltd.	10.03.2016 & 5 Years	Mining stop vide order of Hon'ble NGT dt. 06.05.2022 passed in OA No. 306 of 2022.
26	Jaidhar Block YNR B34	M/s Saharanpur Mines Management Services Pvt. Ltd.	12.01.2016 & 5 Years	Mining stop vide order of Hon'ble NGT dt. 06.05.2022 passed in OA No. 306 of 2022.
27	Nandgarh Block YNR B36	M/s Apar Mines Management Service Pvt. Ltd.	10.03.2016 & 5 Years	Terminated vide order DGMG dt. 02.07.2020
28	Jairampur Jagir Block YNR B6	M/s Balaji Infra	10.06.2016 & 5 Years	Mining stop vide order of Hon'ble NGT dt. 24.05.2022 passed in OA No. 268 of 2021.

3. It is submitted that for replenishment study as per "Clause 19 of EC" the project proponent shall submit annual replenishment report certified by an authorized agency. In this regard it is mentioned here that 6 monthly compliance report of EC condition is being submitted by mineral concession holders directly to SEIAA/MoEF&CC as the case may be & HSPCB. Hence, submission of the annual replenishment report is part of the compliance report and the same is to be submitted to the above said agencies. For ready reference of "Clause 19 of EC", the clause of one of the mining block namely M/s Karaj Singh S/o Major Singh Block YNR B-28 is reproduced as under: "The Project Proponent shall submit annual replenishment report certified by an authorized agency. In case replenishment is lower than the approved rate of production then the mining activity/production level shall be stopped/ decreased accordingly till the replenishment is completed."

4. Allocated size in Hectare (with Latitude & Longitude) of the Project alongwith allowed capacity for excavation:

Sr. No.	Name of Mining Unit	Name of Lease Holder	Area (in Ha.)	Remarks
01	Begampur Block YNR B37	M/s Yamuna Infra Developers Pvt. Ltd.	39.50	Terminated vide order DGMG dt. 26.11.2020
02	Pipli Majra Block YNR B29, 30 & 31	M/s Paramjeet Singh S/o Hardeep Singh	18.20	Expired on dt. 13.09.2023
03	Malikpur Khadar Block YNR B28	M/s Karaj Singh S/o Major Singh	23.20	Working
04	Kohliwala Block YNR B21 & 22	M/s Delhi Royalty Company	13.59	Terminated vide order DGMG dt. 10.12.2021
05	Galauri Block YNR B39	M/s Sh. Kawaljeet Singh Batra S/o Makhan Singh Batra	24.00	Suspended dt. 17.06.2022
06	Devdhar Block YNR B24	M/s Northern Royalty Company	31.87	Working
07	Bailgarh South Block YNR B2	M/s Mubarikpur Royalty Company	28.00	Terminated vide order DGMG dt. 14.07.2022
08	Jaidhari Block YNR B33	M/s P. S. Buildtech	48.60	Working
09	Dhanaura Block YNR B18	M/s JPY Consortium Pvt. Ltd.	18.18	e-Rawaana deactivated dt. 22.06.2023
10	Mandoli Ghaggar West Block YNR B4	M/s JSM Foods Pvt. Ltd.	25.56	Expired on dt. 18.06.2023
11	Mandoli Ghaggar East Block YNR B3	M/s JSM Foods Pvt. Ltd.	20.18	Working
12	Gumthala North Block YNR B16	M/s Joginder Singh S/o Mohinder Singh	44.62	Terminated vide order DGMG dt. 25.04.2022
13	Nagli Block YNR B15	M/s M. P. Traders	77.25	Working

14	Pobari Block YNR B11	M/s Development Strategies Pvt. Ltd.	23.05	Terminated vide order DGMG dt. 29.08.2022
15	Beer Tapu Block YNR B7	M/s Routes & Journeys	14.45	Expired on dt. 18.06.2023
16	Gumthala South Block YNR B17	M/s Elite Mining Corporation	49.67	Working
17	Kanalsi Block YNR B5	M/s P. S. Buildtech	44.14	Working
18	Jathlana Block YNR B12	M/s P. S. Buildtech	101.27	Working
19	MT Karhera Block YNR B13	Sh. Kawaljeet Singh Batra Prop S/o Makhan Singh Batra	67.79	Working
20	Lapra Block YNR B10	M/s Apar Mines Management Service Pvt. Ltd.	34.28	Terminated vide order DGMG dt. 22.06.2020
21	YNR Unit-II	M/s Astin Excavation & Mining Pvt. Ltd.	554.13	Expired on dt. 02.01.2023
22	Bailgarh North Block YNR B1	M/s Calleis Realtech Pvt. Ltd.	44.00	Terminated vide order DGMG dt. 14.01.2021
	-do-	M/s Maa Vaishno Minerals	25.96	This mine was auctioned on dated & the LOI was revoked vide orders of DMG dated 17.02.2023 due to violations of the conditions of the LOI.
23	Bhood Kalan Block YNR B19	M/s Ganga Yamuna Mining Company	12.62	Terminated vide order DGMG dt. 14.07.2022
24	Bhood Majra Block YNR B20	M/s Ganga Yamuna Mining Company	9.95	Terminated vide order DGMG dt. 14.07.2022

25	Mandewala Block YNR B38	M/s Saharanpur Mines Management Services Pvt. Ltd.	15.00	Mining stop vide order of Hon'ble NGT dt. 06.05.2022 passed in OA No.306 of 2022.
26	Jaidhar Block YNR B34	M/s Saharanpur Mines Management Services Pvt. Ltd.	25.60	Mining stop vide order of Hon'ble NGT dt. 06.05.2022 passed in OA No.306 of 2022.
27	Nandgarh Block YNR B36	M/s Apar Mines Management Service Pvt. Ltd.	29.60	Terminated vide order DGMG dt. 02.07.2020
28	Jairampur Jagir Block YNR B6	M/s Balaji Infra	33.58	Mining stop vide order of Hon'ble NGT dt. 24.05.2022 passed in OA No.268 of 2021.

Further, the information about latitude & longitude of each mining block is enclosed here.

5. Status of clusters nearby the project site and Status of crushers around the project sites violations (if any reported):

5.1. Status of clusters nearby the project site: Nil

5.2. Status of crushers around the project sites violations (if any reported): It is submitted that there are total 178 stone crusher units are registered till date on the HMGIS (Haryana Mines & Geology Information System) portal of the department whose information is attached here as **Annexure-A** and the information regarding CTE/CTO as provided by the HSPCB are attached here in the Excel sheet.

The details of violations (illegal mining/trading) are as follows:

Sr. No.	Police Station	Concerned Area	Memo No./Date	Matter of the Complaint	FIR No. & Date
1	Sadhaura	Asgarpur	478/24.02.21	M/s Deep Associates Screening Plant	45/25.02.2021
2	Sadhaura	Galauri	490/24.02.21	M/s Shree Ram Screening Plant	41/25.02.2021
3	Chhachhrauli	Maddipur	497/24.02.21	M/s Shiva Screening Plant	-
4	Bilaspur	Bhattuwala	1025/12.04.21	M/s Shiv Stone Crusher	169/14.06.21

5	Bilaspur	Bhattuwala	1029/12.04.21	M/s Shivalik Screening Plant	170/14.06.21
6	Bilaspur	Bhattuwala	1033/12.04.21	M/s Balaji Screening Plant	167/14.06.21
7	Bilaspur	Bhattuwala	1037/12.04.21	M/s Balaji Screening Plant	166/14.06.21
8	Chhachhrauli	Maddipur	3641/30.08.21	M/s Choudhary Screening Plant	-
9	Sadhaura	Galauri	3838/15.09.21	M/s Ekta Screening Plant	249/12.10.21
10	Chhachhrauli	Maddipur	3926/22.09.21	M/s Radhey-Radhey Screening Plant	-
11	Chhachhrauli	Maddipur	3937/24.09.21	M/s Bajrangi Screening Plant	-
12	Partapnagar	Belgarh	5086/08.10.21	M/s Panwar Screening Plant	267/19.11.21
13	Partapnagar	Doiwala	9054/18.11.21	M/s Goel Unit-I Screening Plant	272/20.11.21
14	Partapnagar	Ballewala	9058/18.11.21	M/s Unitech Minerals	270/19.11.21
15	Partapnagar	Belgarh	9232/07.12.21	Backside of M/s Bhaichara Screening Plant	289/12.10.2021
16	Partapnagar	Belgarh	9228/07.12.21	Backside of M/s Goodwill Screening Plant, M/s Hindustan Screening Plant & M/s Har-Har Mahadev Screening Plant	287/11.12.2021
17	Partapnagar	Belgarh	732/09.03.22	M/s Guru Nanak Minerals	-
18	Partapnagar	Belgarh	2088/11.05.2022	Backside of M/s Goodwill Screening Plant, M/s Hindustan Screening Plant & M/s Har-Har Mahadev Screening Plant (Krishan Kumar Gupta Case)	97/02.06.2022
19	Bilaspur	Dhanaura	2239/04.07.2022	Illegal Trading by M/s Kaluwas Construction Co.	265/14.07.2022
20	Partapnagar	Nainawali	3085/09.09.2022	Panchayati Land + M/s Falak Screening Plant (MDL-1427)	200/12.09.2022
21	Bilaspur	Bhagwanpur	3096/12.09.2022	Panchayati Land+ M/s Shree Gorakh Screening Plant (MDL-1421)	350/16.09.2022
22	Partapnagar	Ballewala	3108/13.09.2022	M/s Vardhman Screening Plant (MDL-355)	203/14.09.2022
23	Partapnagar	Ballewala	3112/13.09.2022	M/s Khalsa Screening Plant (MDL-383)	204/14.09.2022
24	Sadar	Kamalpur	3131/14.09.2022	M/s Sai Traders	417/18.09.2022

	Yamunanagar			(MDL-447)	
25	Partapnagar	Ballewala	3155/19.09.2022	M/s Vikas Pruthi Co. (MDL-340)	206/19.09.2022
26	Bilaspur	Ranipur	3191/22.09.2022	M/s Hissar Screening Plant (MDL-1026)	357/24.09.2022
27	Bilaspur	Ranipur	3196/22.09.2022	M/s Hindustan Stone Aura (L-173)	359/24.09.2022
28	Bilaspur	Ranipur	3201/22.09.2022	M/s Aggarwal Stone Crusher (L-142, MDL-450)	358/24.09.2022
29	Partapnagar	Belgarh	3226/29.09.2022	M/s Avrest Screening Plant (MDL-1168)	216/30.09.2022
30	Partapnagar	Belgarh	3301/18.10.2022	M/s Om Guru Screening Plant (MDL-1154)	226/14.10.2022
31	Partapnagar	Devdhar, Ballemajra & Belgarh	3346/18.10.2022	Injection of negative entry by the Khalsa, Vardhman & Vandematram Screening Plants	232/19.10.2022
32	Buria	Majri Tapu	3349/19.10.2022	M/s Shree Luxmi Screening Plant (MDL-1151)	246/20.10.2022
33	Bilaspur	Nagli-32	3430/10.11.2022	M/s RR Stone Crusher (MDL-1227)	431/24.11.2022
34	Bilaspur	Bhagwanpur	3475/15.11.2022	M/s Shree Gorakh Screening Plant (MDL-1421)	421/16.11.2022
35	Chhachhrauli	Malikpur Khadar	3576/26.11.2022	M/s SJ Screening Plant (MDL-484) and land owner	285/27.11.2022
36	Buria	Mukarampur	CMFS/09.12.2022	M/s Rajiv Trading Co. (MDL-1111)	269/09.12.2022
37	Bilaspur	Bhagwanpur	3717/10.12.2022	M/s SSK Screening Plant (MDL-1451)	450/10.12.2022
38	Partapnagar	Tajewala	348/09.02.2023	M/s Falak Screening Plant (MDL-1427)	33/10.02.2023
39	Bilaspur	Ranipur	264/31.01.2023	M/s Shiv Kripa Screening Plant (MDL-1053)	54/16.02.2023
40	Bilaspur	Nagli-32	366/10.02.2023	Near M/s Anshika Screening Plant	55/17.02.2023
41	Sadhaura	Nizampur	393/15.02.2023	M/s Shree Ram Screening Plant (MDL-1118)	40/15.02.2023
42	Bilaspur	Nagli-32	644/16.03.2023	M/s BBG Screening Plant (MDL-1329), Sh. Sataar and Sh. Dinu S/o Laaldean	104/16.03.2023
43	Partapnagar	Belgarh	3173/20.09.2022 695/20.03.2023	M/s Navdurga Screening Plant (MDL-1255)	66/21.03.2023
44	Partapnagar	Ballewala	714/22.03.2023	Pit at the site of M/s Chaudhary Brother	69/23.03.2023

				Stone Crusher (L-15), Ballemajra	
45	Bilaspur	Ranipur	851/06.04.2023	Regarding Cancellation of e-Rawaana by M/s Shiv Kripa Screening Plant (MDL-1053)	131/06.04.2023
46	Bilaspur	Nagli-32	1202/16.05.2023	Illegal Mining by M/s RR Stone Crusher (L-137, MDL-1227)	176/16.05.2023
47	Partapnagar	Ballewala	1232/18.05.2023	Illegal issuance of e-Rawaana by M/s Paras Washing Plant (MDL-317)	104/18.05.2023
48	Chhachhrauli	Maddipur	1237/18.05.2023	Illegal Mining by Loader/Machine & M/s Bajrangi Stone Crusher (L-167)	140/19.05.2023
49	Buria	Lakkar	1291/29.05.2023	M/s Jai Shree Ram Screening Plant (MDL-428)	109/05.06.2023
50	Bilaspur	Sawabri	1446/07.06.2023	M/s Dhanda Washing and Screening Plant (MDL-1055)	206/07.06.2023
51	Partapnagar	Begampur	1441/07.06.2023	Near Hydrelchannel and M/s Krishna Screening Plant (MDL-391)	116/11.06.2023
52	Buria	Kanalsi	1464/08.06.2023	Illegal Mining/Stocking by M/s Neelkanth Enterprises (MDL-1276)	116/12.06.2023
53	Buria	Kanalsi	1471/08.06.2023	Illegal Mining/Stocking by M/s Satguru Screening Plant (MDL-1337)	115/12.06.2023
54	Buria	Mandoli Ghaggar	1477/08.06.2023	Illegal Mining/Stocking by M/s Jai Badri Vishal Screening Plant (MDL-1149)	113/12.06.2023
55	Partapnagar	Belgarh	1747/02.08.2023	Illegal issuance of e-Rawaana by M/s Jai Hanuman Traders (MDL-1414)	-
56	Chhachhrauli	Mohiyudeenpur	SPL-1/02.09.2023	Illegal Mining at M/s Satluj Screening Plant (MDL-1369)	269/02.09.2023
57	Partapnagar	Devdhar, Doiwala & Belgarh	1919/06.09.2023 _1953/14.09.2023	Illegal purchase by 08 stone crushers from Pichopa Kalan	201/07.10.2023
58	Partapnagar	Doiwala & Belgarh	2042/25.09.2023	Illegal purchase by 04 stone crushers	200/05.10.2023

				from Pichopa Kalan	
59	Bilaspur	Gohrabani	2090/29.09.2023	Illegal mining & M/s RR Stone Crusher (MDL-1227), Vaishnavi (MDL-1006)	376/01.10.2023
60	HSEB Ambala/Buria	Majri Tapu & Ranipur	2100/03.10.2023	Illegal Trading by M/s Golden S. Plant (MDL-1276) & M/s Shakumbhari Screening Plant (1159)	242/06.12.2023
61	HSEB Ambala	Devdhar	2113/04.10.2023	Illegal mining near Devdhar P. F. (by M/s Chhachhrauli Stone Crusher & Sushil Chaudhary Screening Plant)	17/08.11.2023
62	Bilaspur	Ranipur	CMFS/10.10.2023	Illegal trading by M/s Shakumbhari Screening Plant (MDL-1159)	389/12.10.2023
63	HSEB Ambala	Galauri	2496/15.11.2023	Illegal mining /operation of screening units such as M/s Shree Ram-MDL 1118, M/s Yuvraj Construction Co.-MDL 1034	-
64	HSEB Ambala	Belgarh	2593/30.11.2023	Illegal mining near M/s Radhey Radhey Screening Plant	61/30.11.2023

6. Depth of mining allowed to the project and details of the machinery allowed as per approved mining plan:

Sr. No.	Name of Mining Unit	Name of Lease Holder	Depth of mining allowed to the project	Details of machinery allowed as per approved mining plan	Remarks
01	Begampur Block YNR B37	M/s Yamuna Infra Developers Pvt. Ltd.	9 meters	2 Excavator, 32 Tippers/Trucks and 1 Water Tanker	Terminated vide order DGMG dt. 26.11.2020
02	Pipli Majra Block YNR B29, 30 & 31	M/s Paramjeet Singh S/o Hardeep Singh	9 meters	2 Excavator, 18 Tippers and 1 Water Tanker	Expired on dt. 13.09.2023
03	Malikpur Khadar Block YNR B28	M/s Karaj Singh S/o Major Singh	9 meters	2 Excavators, 17 Dumper and 1 water tanker	Working

04	Kohliwala Block YNR B21 & 22	M/s Delhi Royalty Company	9 meters	1 Excavator, 12 Tipper & Truck and 1 water tanker	Terminated vide order DGMG dt. 10.12.2021
05	Galauri Block YNR B39	M/s Sh. Kawaljeet Singh Batra S/o Makhan Singh Batra	9 meters	2 Excavator, 25 Tippers/Truck and 1 Water Tanker	Suspended dt. 17.06.2022
06	Devdhar Block YNR B24	M/s Northern Royalty Company	9 meters	2 Excavators, 25 Dumper and 1 Water Tanker	Working
07	Bailgarh South Block YNR B2	M/s Mubarikpur Royalty Company	3 meters	10 Excavators, 20 Dumper and 1 water Tanker	Terminated vide order DGMG dt. 14.07.2022
08	Jaidhari Block YNR B33	M/s P. S. Buildtech	9 meters	3 Excavators, 40 Dumper and 2 Water Tanker	Working
09	Dhanaura Block YNR B18	M/s JPY Consortium Pvt. Ltd.	3 meters	9 JCB/Excavator, 75 Tippers/Truck and 2 Water Tanker	e-Rawaana deactivated dt. 22.06.2023
10	Mandoli Ghaggar West Block YNR B4	M/s JSM Foods Pvt. Ltd.	3 meters	3 Excavators, 15 Dumper and 2 Water Tanker	Expired on dt. 18.06.2023
11	Mandoli Ghaggar East Block YNR B3	M/s JSM Foods Pvt. Ltd.	3 meters	3 Excavators, 18 Dumper and 2 Water Tanker	Working
12	Gumthala North Block YNR B16	M/s Joginder Singh S/o Mohinder Singh	3 meters	8 JCB, 70 Tippers/Trucks and 2 Water Tanker	Terminated vide order DGMG dt. 25.04.2022
13	Nagli Block YNR B15	M/s M. P. Traders	3 meters	10 JCB, 105 Tippers/ Trucks and 2 Water Tanker	Working
14	Pobari Block YNR B11	M/s Development Strategies Pvt. Ltd.	3 meters	4 Excavator, 2 Hydraulic excavator, 147 Tippers/Trucks and 1 Water Tanker	Terminated vide order DGMG dt. 29.08.2022
15	Beer Tapu Block YNR B7	M/s Routes & Journeys	3 meters	2 Excavators, 18 Dumper and 2 Water Tanker	Expired on dt. 18.06.2023
16	Gumthala South Block YNR B17	M/s Elite Mining Corporation	3 meters	8 JCB, 73 TRUCKS, AND 2 WATER TANKER	Working
17	Kanalsi Block YNR B5	M/s P. S. Buildtech	3 meters	7 Excavator, 18 Dumper and 2 Water Tanker	Working
18	Jathlana Block YNR B12	M/s P. S. Buildtech	3 meters	10 Excavator, 200 Tipper/Truck and 2 Water Tanker	Working
19	MT Karhera Block YNR B13	Sh. Kawaljeet Singh Batra Prop S/o Makhan Singh Batra	3 meters	10 JCB, 90 Tippers/Trucks and 2 Water Tanker	Working

15	M/s Routes & Journeys	Beer Tapu Block YNR B7	10-11.06.2015	19.06.2015 & 7 Years
16	M/s Elite Mining Corporation	Gumthala South Block YNR B17	05-06.11.2015	30.11.2015 & 9 Years
17	M/s P. S. Buildtech	Kanalsi Block YNR B5	05-06.11.2015	30.11.2015 & 9 Years
18	M/s P. S. Buildtech	Jathlana Block YNR B12	05-06.11.2015	30.11.2015 & 10 Years
19	Sh. Kawaljeet Singh Batra Prop S/o Makhhan Singh Batra	MT Karhera Block YNR B13	30-31.08.2016	20.10.2016 & 7 Years
20	M/s Apar Mines Management Service Pvt. Ltd.	Lapra Block YNR B10	06-07.07.2015	20.07.2015 & 7 Years
21	M/s Astin Excavation & Mining Pvt. Ltd.	YNR Unit-II	24.12.2023	03.01.2014 & 8 Years
22	M/s Calleis Realtech Pvt.	Bailgarh North Block YNR B1	10-11.06.2015	19.06.2015 & 7 Years
	M/s Maa Vaishno-do-Minerals		25-26.08.2022	06.10.2022 & 7 Years
23	M/s Ganga Yamuna Mining Company	Bhood Kalan Block YNR B19	10-11.06.2015	19.06.2015 & 7 Years
24	M/s Ganga Yamuna Mining Company	Bhood Majra Block YNR B20	10-11.06.2015	19.06.2015 & 7 Years
25	M/s Saharanpur Mines Management Services Pvt. Ltd.	Mandewala Block YNR B38	10-11.06.2015	19.06.2015 & 8 Years
26	M/s Saharanpur Mines Management Services Pvt. Ltd.	Jaidhar Block YNR B34	06-07.07.2015	20.07.2015 & 8 Years
27	M/s Apar Mines Management Service Pvt. Ltd.	Nandgarh Block YNR B36	06-07.07.2015	20.07.2015 & 8 Years

28	M/s Balaji Infra	Jairampur Jagir Block YNR B6	05-06.11.2015	30.11.2015 & 10 Years
----	------------------	---------------------------------	---------------	-----------------------

9.4. Status of Ground Water Level, as per approved mining plan:

The depth to water level during pre-monsoon period in the district ranges between 2.07 m bgl at Choli and 15.32 m bgl at Khizrabad. However, in major part of district water level ranges between 5.0 m bgl and 10.0 m bgl. The depth to water level during pre-monsoon period in the district ranges between 1.57 m bgl at Choli and 18.41 m bgl at Bahadurpur. However, in major part of district water level ranges between 5.0 m bgl and 15.0 m bgl. Appraisal of water level data of May and November reveals that some parts of the district have experienced water level decline whereas in other parts rise in water level has been recorded. Maximum decline of -0.43 m has been observed in area around Khizrabad and maximum rise of 0.39 m was recorded at Sabri village. During last ten years, majority of observation points in the district have shown declining trends ranging from 0.00013 m/yr to 0.389m/yr, however, area as not recorded any significant rise during last ten years.

The discharge of the shallow tubewells tapping unconfined aquifers is tube wells ranges from 100 Ipm to 500 Ipm with moderate drawdown values. Near Manakpur, a phreatic aquifer extending down to 88.0 m bgl has transmissivity value of 2500 m²/day and lateral hydraulic conductivity of 31 m/day.

This is for kind information and further necessary action, please.

Enclosed: **As above.**



Mining Officer,
Mines & Geology Deptt.,
Yamunanagar.

Mines & Geology Department Haryana

Project	Project Current Status	District	Type	Category	Name	Address	Valid
230704000406	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SHYAM STONE CRUSHING CO. L-14	M/S SHYAM STONE CRUSHING CO. L-14 VILLAGE DIOWALA TEHSIL PARTAP NAGAR	2024-03-31
230704000407	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S UNIVERSAL STONE CRUSHER L-9	M/S UNIVERSAL STONE CRUSHER VILLAGE DOIWALA TEHSIL CHHACHHRUALI	2026-02-04
230704000409	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	ROOP RAM AND SONS, L-6	ROOP RAM AND SONS, L-6 ROOP RAM AND SONS, L-6 VILLAGE BALLEWALA, TEHSIL PARTAP NAGAR, DISTT YAMUNA NAGAR	NA
230704000410	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S WALIA STONE CRUSHING CO L-8	M/S WALIA STONE CRUSHING CO VILLAGE DEVDHAR TEHSIL PARTAPNAGAR	2024-03-31
230704000411	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S NIRMAL HONEY STONE CRUSHER ENTERPRISES L-3	NIRMAL HONEY STONE CRUSHER ENTERPRISES VILLAGE DOIWALA TEHSIL CHHACHHRAULI	NA
230704000412	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	GOEL STONE CRUSHER, L-5	anupam walia anupam walia village doiwala, tehsil partap nagar, distt yamunanagar	NA
230705000415	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	JAI GANPATI STONE CRUSHER, L-2	JAI GANPATI STONE CRUSHER, L-2 JAI GANPATI STONE CRUSHER, L-2 VILLAGE DOIWALA, TEHSIL CHHACHHRAULI	2025-04-02
230705000419	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	MEHAL STONE CRUSHER, L-53	MEHAL STONE CRUSHER, L-53 MEHAL STONE CRUSHER, L-53 VILLAGE BALLEWALA, YAMUNANAGAR	NA
230705000422	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	POOJA STONE CRUSHER, L-44	POOJA STONE CRUSHER, L-44 POOJA STONE CRUSHER, L-44 VILLAGE DOILWALA, TEHSIL	2021-05-10

Project	Project Current Status	District	Type	Category	Name	Address	Valid
230706000425	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	LUXMI STONE CRUSHER, L-31	CHHACHHARAULI LUXMI STONE CRUSHER, L-31 LUXMI STONE CRUSHER, L-31 DOIWALA, TEHSIL PARTAP NAGAR, DISTT. YAMUNANAGAR	2025-11-19
230706000426	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	VAISHNO STONE CRUSHER, L-22	VAISHNO STONE CRUSHER, L-22 VAISHNO STONE CRUSHER, L-22 VILLAGE DOIWALA, ynr	NA
230706000428	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	BHAWANI ENTERPRISES, L-58	BHAWANI ENTERPRISES, L-58 BHAWANI ENTERPRISES, L-58 VILLAGE DOIWALA, TEHSIL KHIZRABAD	2024-03-31
230706000429	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S DIAMOND STONE CRUSHER L-29	DIAMOND STONE CRUSHER VILLAGE DOIWALA TEHSIL CHHACHRAULI	2020-05-10
230706000430	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S KAVERI STONE CRUSHER L-23	KAVERI STONE CRUSHER VILLAGE DEVDHAR TEHSIL CHHACHHRAULI	2024-03-31
230707000433	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SHIV STONE CRUSHER L-24	SHIV STONE CRUSHER VILLAGE DOIWALA TEHSIL CHHACHHRAULI	2025-11-23
230707000434	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S GANGA GRAM UDYOG SANSTHAN L-12	GANGA GRAM UDYOG SANSTHAN VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2026-02-22
230707000441	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S PARAS STONE CRUSHER L-20	M/S PARAS STONE CRUSHER L-20 VILLAGE BALLEWALA TEHSIL PARTAPNAGAR	2024-08-29
230710000442	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S CHAUDHARY BROTHER STONE CRUSHER L-15	M/S CHAUDHARY BROTHER STONE CRUSHER L-15 VILLAGE BALLEWALA TEHSIL CHHACHHRAULI	NA
230710000447	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S ROOP KAMAL STONE INDUSTRIES L-13	M/S ROOP KAMAL STONE INDUSTRIES L-13 VILLAGE DOIWALA TEHSIL CHHACHHRAULI	2024-03-31
230712000457	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SHIV SHAKTI STONE CRUSHER L-35	SHIV SHAKTI STONE CRUSHER VILLAGE DOIWALA TEHSIL	2024-03-31

Project	Project Current Status	District	Type	Category	Name	Address	Valid
230712000458	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SHALIMAR STONE IND. L-36	CHHACHHRUALI M/S SHALIMAR STONE IND. VILLAGE DOIWALA TEHSIL CHHACHHRUALI	2024-03-31
230712000460	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S VASUNDRASTONE CRUSHER L-40	M/S VASUNDRASTONE CRUSHER VILLAGE DOIWALA TEHSIL CHHACHHRUALI	2024-03-31
230712000464	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	KRISHNA STONE CRUSHING CO, L-69	KRISHNA STONE CRUSHING CO, L-69 KRISHNA STONE CRUSHING CO, L-69	NA
230713000466	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S JAI KRISHNA STONE CRUSHER L-19	JAI KRISHNA STONE CRUSHER VILLAGE DEVDHAR TEHSIL PARTAP NAGAR	2024-03-31
230713000467	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S S.S STONE CRUSHER L-67	M/S S.S STONE CRUSHER VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2024-03-31
230713000468	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S GARG STONE CRUSHER L-60	GARG STONE CRUSHER VILLAGE DOIWALA TEHSIL CHHACHHRAULI	2021-05-10
230713000469	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S DURGA STONE CRUSHER L-63	DURGA STONE CRUSHER VILLAGE CHUHARPUR KALAN TEHSIL CHHACHHRAULI	2021-05-10
230713000470	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	MAA DURGA STONE CRUSHER, L-65	MAA DURGA STONE CRUSHER, L-65 MAA DURGA STONE CRUSHER, L-65 VILLAGE BALLEWALA, TEHSIL PARTAP NAGAR, DISTT YAMUNA NAGAR	NA
230713000472	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	MOHIT STONE CRUSHER, L-77	MOHIT STONE CRUSHER, L-77 MOHIT STONE CRUSHER, L-77 VILLAGE DOIWALA, YAMUNANAGAR	NA
230713000474	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	KUNTI STONE CRUSHER, L-100	KUNTI STONE CRUSHER, L-100 KUNTI STONE CRUSHER, L-100 VILLAGE DOIWALA, TEHSIL CHHACHHRAULI	2021-10-05
230713000475	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	GAYATRI STONE CRUSHER, L-49	GAYATRI STONE CRUSHER, L-49 GAYATRI STONE	NA

Project	Project Current Status	District	Type	Category	Name	Address	Valid
						CRUSHER, L-49 VILLAGE BALLEWALA, TEHSIL PARTAP NAGAR, DISTT YAMUNA NAGAR	
230714000479	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S GARG STONE CRUSHER L-50	GARG STONE CRUSHER VILLAGE DOIWALA TEHSIL CHHACHHRUALI	2025-07-26
230714000481	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S JAI GANESH STONE CRUSHER L-57	JAI GANESH STONE CRUSHER VILLAGE BALLEWALA TEHSIL PARTAP NAGAR	2024-03-31
230714000483	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	MAHADEV STONE CRUSHER, L-99	MAHADEV STONE CRUSHER, L-99 MAHADEV STONE CRUSHER, L-99 VILLAGE DOIWALA, PARTAP NAGAR, YNR	2024-03-31
230714000488	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	SHREE RADHEY KRISHNA STONE CRUSHER, L-89	SHREE RADHEY KRISHNA STONE CRUSHER, L-89 SHREE RADHEY KRISHNA STONE CRUSHER, L-89 VILLAGE DOILWALA, ynr	2024-03-31
230714000489	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	MAHALUXMI STONE CRUSHER, L-81	MAHALUXMI STONE CRUSHER, L-81 MAHALUXMI STONE CRUSHER, L-81 VILLAGE DOILWALA, YNR	2025-05-05
230714000493	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	MOHIT STONE CRUSHER, L-105	MOHIT STONE CRUSHER, L-105 MOHIT STONE CRUSHER, L-105 village kohliwala, ynr	2024-07-20
230714000496	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S BATRA STONE INDUSTRIES	M/S BATRA STONE INDUSTRIES VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2024-03-31
230714000497	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S KAMBOJ STONE CRUSHER	VILLAGE DOIWALA PARTAP NAGAR YAMUNANAGAR VILLAGE DOIWALA PARTAP NAGAR YAMUNANAGAR VILLAGE DOIWALA PARTAP NAGAR YAMUNANAGAR	NA
230714000498	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	KASHMIR STONE CRUSHER	KASHMIR STONE CRUSHER VILLAGE DOIWALA, TEH. PARTAP NAGAR	NA

Project	Project Current Status	District	Type	Category	Name	Address	Validi
230714000499	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SHIV GANGA STONE CRUSHER L-88	DISTT. YAMUNANAGAR VILLAGE DOIWALA, TEH. PARTAP NAGAR DISTT. YAMUNANAGAR SHIV GANGA STONE CRUSHER VILLAGE DOIWALA TEHSIL CHHACHHRUALI	2025-08-02
230714000501	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S TIRUPATI STONE CRUSHER L-91	TIRUPATI STONE CRUSHER VILLAGE DOIWALA TEHSIL PARTAP NAGAR	NA
230714000502	ACTIVE	YAMUNANAGAR	Crusher	Private Limited Company	M/S GOEL SPINTEX PVT. LTD. UNIT-I L-96	GOEL SPINTEX PVT. LTD. UNIT-I VILLAGE DOIWALA TEHSIL CHHACHHRUALI	2022-01-18
230714000503	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SHREE GANESH STONE CRUSHER L-97	SHREE GANESH STONE CRUSHER VILLAGE BALLEWALA TEHSIL CHHACHHRUAL	2024-03-31
230714000505	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S YAMUNA STONE CRUSHER L-92	YAMUNA STONE CRUSHER VILLAGE CHUHARPUR TEHSIL CHHACHHRUALI	2022-07-20
230714000506	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S HARYANA STONE CRUSHER VILL. BALLEWALA (L-47)	VILLAGE BALLEWALA TEHSIL KHIZRABAD VILLAGE BALLEWALA TEHSIL KHIZRABAD VILLAGE BALLEWALA TEHSIL KHIZRABAD	NA
230715000510	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S VIKAS PRUTHI & CO., L-137	M/S VIKAS PRUTHI & CO., L-137 M/S VIKAS PRUTHI & CO., L-137 h.n. 1228, sector 14, sonipat, village sonipat, tehsil sonipat, distt. sonipat	NA
230715000511	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SHAKUMBHRI STONE INDUSTRIES L-124	VILLAGE DOIWAL THESHIL KHIZRABAD P.O DEVDHAR DISTRICT YAMUNA NAGAR VILLAGE DOIWAL THESHIL KHIZRABAD P.O DEVDHAR DISTRICT YAMUNA NAGAR VILLAGE DOIWAL THESHIL KHIZRABAD P.O	2026-10-26

Project	Project Current Status	District	Type	Category	Name	Address	Validi
230715000513	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	MANTRA DVEI STONE CRUSHER AND SCREENING PLANT, L-143	DEVDHAR DISTRICT YAMUNA NAGAR MANTRA DVEI STONE CRUSHER AND SCREENING PLANT, L-143 MANTRA DVEI STONE CRUSHER AND SCREENING PLANT, L-143 VILLAGE RULAHERI, TEHSIL BILASPUR, DISTT. YNR	NA
230715000515	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S KURUKSHETRA STONE CRUSHER L-76	KURUKSHETRA STONE CRUSHER VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2024-03-31
230715000516	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S PUNJAB STONE CRUSHER L-34	VILLAGE DOIWALA KHIZRABAD VILLAGE DOIWALA KHIZRABAD VILLAGE DOIWALA KHIZRABAD	2024-03-31
230715000517	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S FRIENDS STONE CRUSHING CO. L-78	FRIENDS STONE CRUSHING CO. VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2026-07-07
230715000520	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SHIVALIK STONE CRUSHER L-10	M/S SHIVALIK STONE CRUSHER L-10 VILLAGE CHUHARPUR KALAN TEHSIL PARTAP NAGAR	2024-03-31
230715000522	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S ANANT STONE CRUSHER L-79	ANANT STONE CRUSHER VILLAGE ARRYANWALA ARRYANWALA	2020-05-10
230715000523	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S GODAVERISTONE CRUSHER L-84	GODAVERISTONE CRUSHER VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2024-03-31
230715000526	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	HIND STONE CRUSHER	VILLAGE DOIWALA TEHSIL CHHACHHRAULI VILLAGE DOIWALA TEHSIL CHHACHHRAULI VILLAGE DOIWALA TEHSIL CHHACHHRAULI	NA
230715000527	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S DIAMOND CRUSHING PLANT L-87	DIAMOND CRUSHING PLANT VILLAGE DOIWALA TEHSIL PARTAP NAGAR	NA

Project	Project Current Status	District	Type	Category	Name	Address	Valid
230715000529	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S VISHKARMA STONE CRUSHER L-52A	BALLEWALA CHHACHHROULI CHHACHHROULI	2026-11-21
230715000531	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	VAISHNAVI STONE CRUSHER AND SCREENING PLANT, L-158	VAISHNAVI STONE CRUSHER AND SCREENING PLANT, L-158 VAISHNAVI STONE CRUSHER AND SCREENING PLANT, L-158 VILLAGE NAGLI, TEH- BILASPUR, YNR	2026-11-19
230715000533	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S JAI AMBAY STONE CRUSHER	VILLAGE DOIWAL THESHIL CHHACHHRAULI VILLAGE DOIWAL THESHIL CHHACHHRAULI VILLAGE DOIWAL THESHIL CHHACHHRAULI	2024-03-31
230715000536	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S JAI MATA STONE CRUSHER L-39	VILLAGE DOIWALA TEHSIL KHIZRABAD VILLAGE DOIWALA TEHSIL KHIZRABAD VILLAGE DOIWALA TEHSIL KHIZRABAD	2024-03-31
230715000540	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S AMBAY STONE CRUSHER L-38	VILLAGE DOIWALA Village Doiwala partap nagar Yamunanagar TEHSIL PARTAP NAGAR	2024-03-31
230715000543	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	DHILLO STONE INDUSTRIES L-28	DHILLO STONE INDUSTRIES L-28 VILLAGE MANDEWALA TEHSIL KHIZRABAD	2024-03-31
230715000544	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S KAMAL STONE CRUSHER L-106	VILLAGE DOIWALA CHHACHHROULI CHHACHHROULI	2024-03-31
230715000545	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	NEELKANTH STONE CRUSHER, L-159	NEELKANTH STONE CRUSHER, L-159 NEELKANTH STONE CRUSHER, L-159 VILLAGE MAJRI TAPRI, YNR	2023-04-19
230715000549	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SALASAR ENTERPRISES L-132	VILLAGE NATHARPUR, TEHSIL PARTAP NAGAR VILLAGE NATHARPUR, TEHSIL PARTAP NAGAR VILLAGE NATHARPUR, TEHSIL PARTAP NAGAR	2025-10-09

-204-

Project	Project Current Status	District	Type	Category	Name	Address	Valid
230715000553	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	NEW SURYA STONE INDUSTRIES, L-113	NEW SURYA STONE INDUSTRIES, L-113 NEW SURYA STONE INDUSTRIES, L-113	2024-11-20
230715000554	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SARASWATI STONE CRUSHER L-160	SARASWATI STONE CRUSHER VILLAGE RANIPUR TEHSIL BILASPUR	2026-01-09
230715000556	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S BHARAT CONSTRUCTION CO. VILLAGE NATHANPUR YNR L-133	VILLAGE NATHANPUR VILLAGE NATHANPUR VILLAGE NATHANPUR	2023-05-25
230715000558	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S JAI SHREE RAM STONE CRUSHER L-151	JAI SHREE RAM STONE CRUSHER VILLAGE KANALSI TEHSIL JAGADHARI	2024-03-08
230715000559	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S HIMGIRI ENTERPRISES		2024-04-09
230715000560	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	RAVI STONE CRUSHER, L-52	RAVI STONE CRUSHER, L-52 VILLAGE DOIWALA, PARTAP NAGAR, YNR VILLAGE DOIWALA, PARTAP NAGAR, YNR	NA
230715000561	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S BALA SUNDRI STONE CRUSHER L-95	BALA SUNDRI STONE CRUSHER VILLAGE BALLEWALA TEHSIL PARTAP NAGAR	2024-03-31
230715000562	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SHREE GURU NANAK STONR CRUSHER VILLAGE RMAPUR KHARDAR YNR L-138	VILLAGE RMAPUR KHARDAR VILLAGE RMAPUR KHARDAR VILLAGE RMAPUR KHARDAR	2023-12-01
230715000566	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	PATIALA STONE CRUSHER, L-108	PATIALA STONE CRUSHER, L-108 PATIALA STONE CRUSHER, L-108 VILLAGE BALLE MAJRA, TEHSIL PARTAP NAGAR, DISTT YNR	2024-03-31
230715000567	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S HEMKUNT STONE CRUSHER L-86	HEMKUNT STONE CRUSHER VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2024-03-31
230715000570	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	DK STONE CRUSHER	DK STONE CRUSHER VILLAGE DOIWALA TEHSIL CHHACHHRUALI	NA
230715000571	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S HUM STONE CRUSHER VILLAGE DOIWALA	VILLAGE DOIWALA VILLAGE DOIWALA VILLAGE DOIWALA	NA
230715000572	ACTIVE	YAMUNANAGAR	Crusher	Partnership	M/S SHRI RAM	M/S SHRI RAM	2024-

- 205 -

- 222 -

Project	Project Current Status	District	Type	Category	Name	Address	Valid
				Firm	STONE CRUSHER L-27	STONE CRUSHER L-27 VILLAGE DOIWALA TEHSIL PARTAP NAGAR	03-31
230715000577	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SNEH STONES L-75	SNEH STONES crusher VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2024-03-31
230715000581	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	KHAN SCREENING AND STONE CRUSHER CO., L-131	KHAN SCREENING AND STONE CRUSHER CO., L-131 KHAN SCREENING AND STONE CRUSHER CO., L-131	2023-04-19
230715000584	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S GEETA SAMITI STONE CRUSHER L-74	GEETA SAMITI STONE CRUSHER VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2026-08-05
230715000586	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S JAI MAA VAISHNO ENTERPRISES L-168	VILLAGE BELGARH TEHSIL KHIZRABAD YAMUNANAGAR	NA
230715000589	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SOFAT STONE CRUSHER L-70	SOFAT STONE CRUSHER VILLAGE DOIWALA TEHSIL PARTAP NAGAR	NA
230715000591	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S HIM STONE CRUSHER	VILLAGE DOIWALA TEHSIP PARTAP NAGAR VILLAGE DOIWALA TEHSIP PARTAP NAGAR VILLAGE DOIWALA TEHSIP PARTAP NAGAR	NA
230715000592	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S ANANT STONE CRUSHER (UNIT-III)	VILLAGE BELGARH TEH. KHIZABAD VILLAGE BELGARH TEH. KHIZABAD VILLAGE BELGARH TEH. KHIZABAD	2026-09-19
230715000593	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S AGGARWAL STONE CRUSHER L-62	AGGARWAL STONE CRUSHER VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2024-03-31
230715000596	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S GAURAV STONE CRUSHER	VILLAGE BALL MAJRA TEHSIL CHHACHHRAULI VILLAGE BALL MAJRA TEHSIL CHHACHHRAULI VILLAGE BALL MAJRA TEHSIL CHHACHHRAULI	NA
230715000604	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S NEEL KANTH WASHING AND SCREENING PLANT	M/S NEEL KANTH WASHING AND SCREENING PLANT	NA

- 206 -

Project	Project Current Status	District	Type	Category	Name	Address	Valid
					MDL- 318	MDL- 318 VILLAGE KOHLIWALA TEHSIL KHIZRABAD VILLAGE KOHLIWALA TEHSIL KHIZRABAD	
230715000605	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S AMBEY ENTERPRISES L-172	VILLAGE MAJRI TAPU TEHSIL JAGADHARI YAMUNANAGAR	2024-05-20
230715000606	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SARASWATI STONE CRUSHER L-160	M/S SARASWATI STONE CRUSHER VILLAGE DOIWALA TEHSIL CHHACHROULI VILLAGE DOIWALA TEHSIL CHHACHROULI	NA
230716000610	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S HARYANA STONE MILLS (P) LTD.	Village doiwala tehsil pratap nagar, yamunanagar VILLAGE DOIWALA TEHSIL PRATAP NAGAR, YAMUNANAGAR VILLAGE DOIWALA TEHSIL PRATAP NAGAR, YAMUNANAGAR	2024-03-31
230716000611	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SHIV SHANKAR STONE INDUSTRIES L-127	VILLAGE KOHLIWALA TEHSIL KHIZRABAD VILLAGE KOHLIWALA TEHSIL KHIZRABAD VILLAGE KOHLIWALA TEHSIL KHIZRABAD	NA
230716000613	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S AGGRWAL STONE CRUSHER VILLAGE RANIPUR TEHSIL BILASPUR YNR L-142	VILLAGE RANIPUR TEHSIL BILASPUR VILLAGE RANIPUR TEHSIL BILASPUR VILLAGE RANIPUR TEHSIL BILASPUR	2024-01-08
230716000616	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S RAJIVE GUPTA AND COMPANY VILLAGE KANALSI TEHSIL JAGDHRI DISTRICT YNR L-145	VILLAGE KANALSI TEHSIL JAGDHRI VILLAGE KANALSI TEHSIL JAGDHRI VILLAGE KANALSI TEHSIL JAGDHRI	2027-01-29
230716000619	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	YAMUNA STONE CRUSHER	VILLAGE MAJRI TAPU TEHSIL JAGADHRI DISTT YAMUNA NAGAR VILLAGE MAJRI TAPU TEHSIL JAGADHRI DISTT YAMUNA NAGAR	NA

Project	Project Current Status	District	Type	Category	Name	Address	Validi
230716000626	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SALASAR STONER CRUSHER L-154	VILLAGE MAJRI TAPU TEHSIL JAGADHRI DISTT YAMUNA NAGAR	2025-12-29
230717000638	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	OM SAI STONE CRUSHER L-150	VILLAGE RULAHERI TEHSIL BILASPUR VILLAGE RULAHERI TEHSIL BILASPUR VILLAGE RULAHERI TEHSIL BILASPUR	2023-12-18
230717000644	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SARWARA STONE CRUSHER L-175	OM SAI STONE CRUSHER VILLAGE RAMPUR KHADAR YAMUNANAGAR	NA
230717000647	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S BALA JI STONE CRUSHER L-25	SARWARA STONE CRUSHER VILLAGE BAILGARH TEHSIL KHIZRABAD	2024-03-31
230717000648	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S HIM PUTRI STONE CRUSHER L-174	M/S BALA JI STONE CRUSHER L-25 VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2021-03-21
230717000649	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	RAMA STONE CRUSHER, L-116	M/S HIM PUTRI STONE CRUSHER VILLAGE MAJRI TAPU TEHSIL JAGADHRI	2026-06-29
230717000654	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S GANGA INDUSRIES L 1125	RAMA STONE CRUSHER, L-116 VILLAGE DOIWALA, YNR	2026-08-03
230717000661	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	SHRI SHASHANK SHEKHAR L 1137	VILLAGE BELGARH TEHSIL PRATAP NAGAR DISTRICT YAMUNA NAGAR VILLAGE BELGARH TEHSIL PRATAP NAGAR DISTRICT YAMUNA NAGAR VILLAGE BELGARH TEHSIL PRATAP NAGAR DISTRICT YAMUNA NAGAR	NA

Project	Project Current Status	District	Type	Category	Name	Address	Valid
230717000663	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S D M STONE CRUSHER L-1190	AMADALPUR TEHSIL JAGADHARI YAMUNANAGAR VILLAGE BELGARH, TEHSIL-PARTAP NAGAR VILLAGE BELGARH, TEHSIL- PARTAP NAGAR VILLAGE BELGARH, TEHSIL-PARTAP NAGAR	2024-08-01
230717000667	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S MOHINDRA STONE CRUSHER L-30	M/S MOHINDRA STONE CRUSHER L- 30 VILLAGE DOIWALA TEHSIL KHIZRABAD	2024-03-31
230717000672	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S VISHAVKARMA JI STONE CRUSHER L-180	VISHAVKARMA JI STONE CRUSHER VILLAGE BELGARH TEHSIL KHIZRABAD	2024-03-24
230717000673	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SHIV SHAKTI STONE CRUSHER (L-1197)	VILLAGE GHORO PIPLI TEHSIL JAGADHRI VILLAGE GHORO PIPLI TEHSIL JAGADHRI VILLAGE GHORO PIPLI TEHSIL JAGADHRI	NA
230717000677	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SHIVA STONE CRUSHER AND SCREENING PLANT L-180	SHIVA STONE CRUSHER AND SCREENING PLANT VILLAGE KANALSI TEHSIL JAGADHRI	NA
230717000678	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SHIVA STONE CRUSHER AND SCREENING PLANT L-169	SHIVA STONE CRUSHER AND SCREENING PLANT VILLAGE KANALSI TEHSIL JAGADHRI	2024-02-21
230717000679	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S GUJJAR STONE CRUSHER L 1140	VILLAGE BELGARH TEHSIL KHIZRABAD DISTRICT YAMUNA NAGAR VILLAGE BELGARH TEHSIL KHIZRABAD DISTRICT YAMUNA NAGAR VILLAGE BELGARH TEHSIL KHIZRABAD DISTRICT YAMUNA NAGAR	2026-03-04
230717000688	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S GOBIND STONE CRUSHER (L-1200)	VILLAGE BELGARH, TEHSIL PARTAPNAGAR VILLAGE BELGARH, TEHSIL PARTAPNAGAR VILLAGE BELGARH, TEHSIL	2024-02-24

- 209 -

Project	Project Current Status	District	Type	Category	Name	Address	Valid
230717000693	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S JAGDAMBA STONE CRUSHER L 1097	PARTAPNAGAR VILLAGE DOIWALA PO DEVDHAR VILLAGE DOIWALA PO DEVDHAR VILLAGE DOIWALA PO DEVDHAR	NA
230717000695	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S ARYAVAARTA DEVELOPERS PRIVATE LIMITED	VILLAGE-RANIPUR TEHSIL BILASPUR YAMUNANAGAR VILLAGE-RANIPUR TEHSIL BILASPUR YAMUNANAGAR VILLAGE-RANIPUR TEHSIL BILASPUR YAMUNANAGAR	NA
230717000705	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S BALA JI MINERALS L-1219	VILLAGE-BELGARH, TEHSIL-PARTAP NAGAR VILLAGE- BELGARH, TEHSIL- PARTAP NAGAR VILLAGE-BELGARH, TEHSIL-PARTAP NAGAR	2024-07-15
230718000709	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	B R STONE CRUSHER L-1098	VILLAGE RAMPUR GAINDA, TEHSIL BILASPUR YAMUNANAGAR VILLAGE RAMPUR GAINDA, TEHSIL BILASPUR YAMUNANAGAR YAMUNANAGAR	2025-07-09
230718000711	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	DEVDHAR ENTERPRISES	VILLAGE DEVDHAR, TEHSIL PARTAP NAGAR (KHIZRABAD) YAMUNANAGAR	NA
230718000713	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S JAI BAJRANAG BALI STONE CRUSHER (L-1160)	VPO BELGARH TESHIL KHIZRABAD VPO BELGARH TESHIL KHIZRABAD VPO BELGARH TESHIL KHIZRABAD	2026-09-01
230718000715	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SHREE HARMILAP MINERALS STONE CRUSHER (L-1158)	VILLAGE RANIPUR TEHSIL BILASPUR VILLAGE RANIPUR TEHSIL BILASPUR VILLAGE RANIPUR TEHSIL BILASPUR	2024-01-12
230718000716	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	NEELKANTH STONE CRUSHER L-1104	VILLAGE BELGARH TEHSIL KHIZRABAD VILLAGE BELGARH TEHSIL KHIZRABAD VILLAGE BELGARH TEHSIL KHIZRABAD	NA
230718000717	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S HINDUSTAN STONE CRUSHER L-	M/S HINDUSTAN STONE CRUSHER L-	2024-03-31

Project	Project Current Status	District	Type	Category	Name	Address	Validi
					1168	1168 VILLAGE BELGARH TEHSIL PRATAP NAGAR	
230718000718	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SHRI VINAYAK MINERALS (STONE CUSHER) L-1163	M/S SHRI VINAYAK MINERALS (SCREENING PLANT) M/S SHRI VINAYAK MINERALS (SCREENING PLANT)	2024-01-12
230718000719	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SHREE BABA BALAK NATH STONE CRUSHER L-163	M/S SHREE BABA BALAK NATH STONE CRUSHER VILLAGE NATHANPUR YAMUNANAGAR	2024-01-16
230718000720	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S BALA JI GURBANI STONE CRUSHER L-176	BALA JI GURBANI STONE CRUSHER VILLAGE BELGARH TEHSIL CHHACHHRAULI	2024-03-31
230718000721	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S ENGINICS INFRA PVT. LTD.	VILLAGE RULAHERI TESHIL BILASPUR VILLAGE RULAHERI TESHIL BILASPUR VILLAGE RULAHERI TESHIL BILASPUR	NA
230718000722	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S S S STONE CRUSHER L-177	S S STONE CRUSHER VILLAGE MAJRI TAPU TEHSIL JAGADHRI	NA
230718000723	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S POLLA SCREENING AND STONE CRUSHER PLANT L-178	POLLA SCREENING AND STONE CRUSHER PLANT VILLAGE NAGLI-32 TEHSIL BILASPUR	2023-12-12
230718000727	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	KAMLESH STONE CRUSHER L-1107	VILLAGE BELGARH TEHSIL KHIZRABAD VILLAGE BELGARH TEHSIL KHIZRABAD VILLAGE BELGARH TEHSIL KHIZRABAD	NA
230718000737	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	SHRI BALA JI HANUMAN TRADERS L-1093	VILLAGE KANALSI, TEHSIL JAGADHRI, DISTRICT YAMUNA NAGAR VILLAGE KANALSI, TEHSIL JAGADHRI, DISTRICT YAMUNA NAGAR VILLAGE KANALSI, TEHSIL JAGADHRI, DISTRICT YAMUNA NAGAR	NA
230720000800	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S GURU KIRPA ENTERPRISES L-170	M/S GURU KIRPA ENTERPRISES L-170 VILLAGE RAMPUR KHADDAR TEHSIL KHIZRABAD	2024-01-08

Project	Project Current Status	District	Type	Category	Name	Address	Valid
230720000802	ACTIVE	YAMUNANAGAR	Crusher	Private Limited Company	M/S KDS EXCAVATION AND MINING PRIVATE LIMITED L-1053	M/S KDS EXCAVATION AND MINING PRIVATE LIMITED L-1053 VILLAGE MILAKRA YAMUNANAGAR	NA
230722000830	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	NEW MARKANDA STONE CRUSHER L-26	VILLAGE BALLEMAJRA/ BALLWEWALA, TEHSIL PARTAP NAGAR KHIZRABAD	2024-03-31
230725000901	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S BRAHAMNAND STONE CRUSHER	VILL-DOIWALA TEHSIL-PARTAP NAGAR YAMUNANAGAR	2024-03-31
230725000915	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SAGAR STON CRUSHER (L-93)	VILLAGE DOIWALA TEHSIL PARTAP NAGAR VILLAGE DOIWALA TEHSIL PARTAP NAGAR VILLAGE DOIWALA TEHSIL PARTAP NAGAR	2024-03-31
230725000930	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S MEHAL STONE CRUSHER	VILLAGE-BALLEWALA TEHSIL-CHHACHRAULI YAMUNANAGAR	NA
230728001000	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	NEW RENUKA STONE CRUSHER, L-120	NEW RENUKA STONE CRUSHER, L-120 NEW RENUKA STONE CRUSHER, L-120 VILLAGE DOIWALA, DISTT YAMUNANAGAR	2024-03-31
230728001009	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	ADHISTHA STONE CRUSHER, L-149	ADHISTHA STONE CRUSHER, L-149 ADHISTHA STONE CRUSHER, L-149 HN 340 A, SECTOR 15, JAGADHRI, DIST YAMUNANAGAR	2024-02-09
230728001016	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	HARYANA STONE CRUSHER, L-162	HARYANA STONE CRUSHER, L-162 HARYANA STONE CRUSHER, L-162 VILLAGE MAJRI TAPRI, YNR	2024-03-19
230802001033	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	KRISHNA STONE CRUSHER, L-1079	KRISHNA STONE CRUSHER, L-1079 KRISHNA STONE CRUSHER, L-1079 VILLAGE BANABAHADURPUR, TEHSIL SADHAURA DISTT YAMUNANAGAR	2025-10-06
230805001079	ACTIVE	YAMUNANAGAR	Crusher	Proprietor	M/S PANCHKULA	VILLAGE-DOIWALA	NA

Project	Project Current Status	District	Type	Category	Name	Address	Validi
				Firm	STONE CRUSHER	TEHSIL-PARTAP NAGAR	
230805001098	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S BHOOMI STONE CRUSHER	VILLAGE-DOIWALA TEHSIL-PARTAP NAGAR	NA
230805001122	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S JAGDAMBA STONE AGGREGATES L-1069	VILLAGE-SWABRI TEHSIL-BILASPUR YAMUNA NAGAR	2025-10-06
230805001129	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S RADHEY KRISHNA STONE CRUSHER	VILLAGE-DOIWALA TEHSIL-PARTAP NAGAR	NA
230807001161	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	MEHTA STONE CRUSHER, L-119	MEHTA STONE CRUSHER, L-119 MEHTA STONE CRUSHER, L-119 VILLAGE DOIWALA, TEHSIL PARTAP NAGAR	2024-03-19
230807001167	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	MAHABALI STONE CRUSHER, L-71	MAHABALI STONE CRUSHER, L-71 MAHABALI STONE CRUSHER, L-71 VILLAGE DOILWALA, YNR	NA
230811001322	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S RUDRAYA STONE CRUSHER	village belgarh tehsil-partap nagar yamunanagar	2026-05-17
230812001341	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S GREEN INDIA MINERALS SCREENING PLANT (MDL 337)	VILLAGE NATHANPUR TEHSIL KHIZRABAD VILLAGE NATHANPUR TEHSIL KHIZRABAD VILLAGE NATHANPUR TEHSIL KHIZRABAD	2026-08-02
230812001482	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S NANAK STONE CRUSHING CO. (L-56)	VILLAGE DOIWALA TEHSIL PARTAP NAGAR YAMUNANAGAR	2026-04-09
230812001508	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S GANPATI STONE CRUSHER L-148	GANPATI STONE CRUSHER VILLAGE RANIPUR YAMUNANAGAR	NA
230812001516	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S PUNJAB STONE CRUSHER L-102	M/S PUNJAB STONE CRUSHER L-102 VILLAGE BELLWALA TEHSIL CHHACHHRAULI VILLAGE BELLWALA TEHSIL CHHACHHRAULI	2024-02-24
230813001621	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	HIRA STONE CRUSHER (L-1)	VILLAGE DOIWALA TEHSIL CHHACHHRAULI	NA
230817001742	ACTIVE	YAMUNANAGAR	Crusher	Partnership	JAI BHOLE STONE	VILLAGE DOIWALA	2026-

-213-

-210-

Project	Project Current Status	District	Type	Category	Name	Address	Validi
				Firm	CRUSHER (L-118)	TEHSIL SUB TEHSIL PRATAP NAGAR	06-29
230919002090	ACTIVE	YAMUNANAGAR	Crusher	Individual	KHUSHI STONE CRUSHER (L-1128)	Village Rampur Ganda Tehsil Bilaspur	NA
230925002251	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	MAHADEV STONE CRUSHER	Village Belgarh Tesil Partap Nagar	NA
230925002252	DE-ACTIVATED	YAMUNANAGAR	Crusher	Partnership Firm	MAHADEV STONE CRUSHER (L-1207)	Village Belgarh TEHSIL PARTAP nAGAR	NA
231226003275	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	KAMAL ROAD LINES STONE AND SCREENING STONE CRUSHER L-1145	VILLAGE NAGLI-32, TEHSIL BILASPUR VILLAGE NAGLI-32, TEHSIL BILASPUR VILLAGE NAGLI-32, TEHSIL BILASPUR	2026-08-04
231227003400	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S MALLHI STONE CRUSHER (L-112)	Village Doiwala Village DOIWALA TEHSIL CHHACHHROULI	2026-05-07
231229003506	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S DEEP SCREENING PLANT AND STONE CRUSHER (STONE CRUSHER) (L-1159)	VILLAGE MAHIYUDEENPUR TEHSIL BILASPUR TEHSIL BILASPUR	2024-01-12
231229003509	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S DEEP SCREENING PLANT AND STONE CRUSHER (STONE CRUSHER) (L-1159)	VILLAGE MAHIYUDEENPUR VILLAGE MAHIYUDEENPUR Thehsil Bilaspur	NA
231229003514	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	DUPLICATE M/S JAI MATA DI STONE CRUSHER (L-68)	VILLAGE DOIWALA DOIWALA TEHSIL PARTAP NAGAR	NA
231229003515	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	DUPLICATE M/S JAI MATA DI STONE CRUSHER (L-68)	VILLAGE DOIWALA VILLAGE DOIWALA TEHSIL PARTAP NAGAR	NA
231229003516	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S JAI MATA DI STONE CRUSHER (L-68)	VILLAGE DOIWALA DOIWALA TEHSIL PARTAP NAGAR	2026-07-21
240102003580	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S HAR GOBIND INDUSTRIES STONE CRUSHER L-1183	VILLAGE NAGLI 32 TEHSIL BIALSPUR DISTRICT YAMUNA NAGAR	2024-02-09
240102003619	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S HAZARA BUILDERS GROUP STONE CRUSHER L-144	VILLAGE BELGARH TEHSIL PARTAP NAGAR DISTRICT YAMUN NAGAR	2024-03-20
240102003640	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	DUPLICTAE J.B. STONE CRUSHER L-72	VILLAGE DOIWALA TEH PRATAP NAGAR DISTRICT YAMUNANAGAR	NA
240102003644	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	DUPLICATE J.B. STONE CRUSHER L-72	VILLAGE DOIWALA TEH PRATAP NAGAR district yamunanagar	NA

-214-

Project	Project Current Status	District	Type	Category	Name	Address	Validi
240103003647	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	DUPLICATE J.B. STONE CRUSHER L-72	VILLAGE DOIWALA TEH PRATAP NAGAR DISTRICT YAMUNANAGAR	NA
240103003648	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	J.B. STONE CRUSHER L-72	village doiwala teh pratap nagar district yamunanagar	2026-10-15
240103003649	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	DUPLICATE M/S HARYANA GRIT UDYOG L-4	VILLAGE BALLEWALA TEHSIL PARTAP NAGAR DISTRICT YAMUNA NAGAR	2025-11-29
240104003733	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SHREE KRISHNA STONE CRUSHER L-48	VILLAGE DOIWALA P.O DEVDHAR, DISTRICT YAMUNA NAGAR	2024-02-04
240104003741	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S SATLUJ STONE CRUSHER L-164	VILLAGE MAHIYUDINPUR TEHSIL BILASPUR DISTRICT YAMUNA NAGAR	2024-03-08
240105003866	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S CHAUDHARY INDUSTRIES L-1123	M/S CHAUDHARY INDUSTRIES L-1123 VILLAGE MAHIYUDINPUR, TEHSIL BILASPUR,	2023-08-13
240105003877	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S HINDUSTAN STONE AURA L-173	VILLAGE RANIPUR TEHSIL BILASPUR DISTRICT YAMUNA NAGAR	2024-03-29
240109004102	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S BHAGAT SINGH STONE CRUSHER L-1218	VILLAGE BELGARH SUB TEHSIL PRATAP NAGAR 1 YAMUNANAGAR	2024-07-15
240111004225	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	BATAR STONE INDUSTRY L-110	VILLAGE DOIWALA 1 TESHIL PARTAP NAGAR	2024-03-31
240115004355	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S NEELKANTH STONE CRUSHING L-123	VILLAGE DOIWALA TEHSIL CHHACHHRAULI 1 DISTRICT YAMUNA NAGAR	2024-03-31
240118004437	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	M/S SHIVALIK STONE CRUSHER L-11	VILLAGE DOIWALA TEHSIL KHIZRABAD 1 DISTRICT YAMUNA NAGAR	2024-03-31
240119004460	ACTIVE	YAMUNANAGAR	Crusher	Proprietor Firm	SHREE MAHALUXMI STONE CRUSHER L-37	SHREE MAHALUXMI STONE CRUSHER L-37 DOIWALA TEHSIL PARTAP NAGAR	2025-01-01
240205004974	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S DAHIYA AND COMPANY SCREENING PLANT (STONE CRUSHER L-1156)	M/S DAHIYA AND COMPANY SCREENING PLANT VILLAGE MAHIYUDEENPUR TEHSIL BILASPUR	2023-11-19

— 215 —

— 212 —

Project	Project Current Status	District	Type	Category	Name	Address	Valid
240209005184	ACTIVE	YAMUNANAGAR	Crusher	Partnership Firm	M/S DIAMOND STONE CRUSHER L-29	DIAMOND STONE CRUSHER VILLAGE DOIWALA TEHSIL CHHACHRAULI	2023-02-08

Annexure-C

Para No. 7 (f) Number of stone Crushers Established / Operating in District Yamuna Nagar, Haryana alongwith the details of EC/CTE/CTO

Sr. No.	Name of Unit	Status of EC	Status of CTE issued vide no. and dated	Status of CTO	CTO issued vide letter no. dated	Remarks
1	Friends Stone Crushing Co, Vill Doiwala, PO Devdhar Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/92/3863 dated 03.12.1992	Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020	HSPCB/Consent/ : 313129220YAMCTOA772 4539 Dated:14/07/2020	Grant
2	Ganpati Stone Crusher, Vill Ballewala, Tehsil- Chhachhrouli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/287 dated 25.02.2003	Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020	HSPCB/Consent/ : 313129220YAMCTOA771 5180 Dated:14/07/2020	Grant
3	Garg Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/1233 dated 10.11.2003	Granted for 01/10/2020 - 31/03/2025 dt. 07.07.2020	HSPCB/Consent/ : 313129220YAMCTOA768 8741 Dated:07/07/2020	Grant

4	GAURI SHANKER STONE CRUSHER, Village Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2002/1250 dated 11.11.2003	Granted for 01/10/2020 - 31/03/2025 dt. 02.09.2020	HSPCB/Consent/ : 313129220YAMCTOA792 6605 Dated:02/09/2020	Grant
5	Geeta Samiti Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/92/3853 dated 03.12.1992	Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020	HSPCB/Consent/ : 313129220YAMCTOA771 4089 Dated:14/07/2020	Grant
6	Haryana Grit Udyog Stone Crusher, Vill Ballewala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/3386 dated 20.10.1992	Granted for 01/10/2020 - 31/03/2025 dt. 21.07.2020	HSPCB/Consent/ : 313129220YAMCTOA771 8206 Dated:21/07/2020	Grant

7	Hira Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/3358 dated 20.10.1992	Granted for 01/04/2019 - 31/03/2026 dt. 02.02.19	HSPCB/Consent/ : 313129219YAMCTOA613 2633 Dated:02/02/2019	Grant
8	J.B. Stone Crusher, Vill Doiwala, teh. chhachhrauli Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/1071 dated 01.12.1995	Granted for 01/10/2020 - 31/03/2025 dt. 21.07.2020	HSPCB/Consent/ : 313129220YAMCTOA774 5523 Dated:21/07/2020	Grant
9	Jai Bhole Stone crusher, Village Doiwala, Yamuna Nagar.	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2008/TAC(HQ) 1040 44 dated 30.06.2008	Granted for 01/10/2020 - 31/03/2025 dt. 13.07.2020	HSPCB/Consent/ : 313129220YAMCTOA771 2116 Dated:13/07/2020	Grant

10	Luxmi Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/NOC/3420 dated 21.10.1992	Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020	HSPCB/Consent/ : 313129220YAMCTOA775 4170 Dated:14/07/2020	Grant
11	Mahaluxmi Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2003/1940 dated 21.11.2003	Granted for 01/10/2020 - 31/03/2025 dt. 20.07.2020	HSPCB/Consent/ : 313129220YAMCTOA775 3969 Dated:20/07/2020	Grant
12	Malli Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2002/135 dated 08.05.2002	Granted for 01/10/2020 - 31/03/2025 dt. 21.07.2020	HSPCB/Consent/ : 313129220YAMCTO7766 152 Dated:21/07/2020	Grant

13	Nanak Stone Crushing Co., Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/NOC/3817 dated 01.12.1992	Granted for 01/10/2020 - 31/03/2025 dt. 11.09.2020	HSPCB/Consent/ : 313129220YAMCTOA799 0105 Dated:11/09/2020	Grant
14	NEW SURYA STONE INDUSTRIES, Old Name Surya Stone Crusher) Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/1937 dated 21.11.2003	Granted for 01/10/2020 - 31/03/2025 dt. 28.07.2020	HSPCB/Consent/ : 313129220YAMCTOA779 3886 Dated:28/07/2020	Grant
15	Nirmal Honey Stone Crusher, Village Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/92/772 dated 22.02.1992	Granted for 01/10/2020 - 31/03/2025 dt. 21.07.2020	HSPCB/Consent/ : 313129220YAMCTOA775 4817 Dated:21/07/2020	Grant

16	Paras Stone Crusher, Vill Ballewala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/3364 dated 20.10.1992	Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020	HSPCB/Consent/ : 313129220YAMCTOA771 7472 Dated:14/07/2020	Grant
17	Rama Stone Crusher, Vill-Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2008/TAC(HQ) 1064-68 dated 30.06.2008	Granted for 01/10/2020 - 31/03/2025 dt. 20.08.2020.	HSPCB/Consent/ : 313129220YAMCTOA769 0245 Dated:20/08/2020	Grant
18	Saraswati Stone Crusher, Vill-Doiwala, Yamuna Nagar.	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2008/TAC/HQ) 2286-90 dated 27.10.2008	Granted for 01/10/2020 - 31/03/2025 dt. 20.07.2020	HSPCB/Consent/ : 313129220YAMCTOA775 4503 Dated:20/07/2020	Grant

19	SHAKUMBHARI STONE INDUSTRY VILL. DOIWALA, P.O. DEVDHAR, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2008/TAX(HQ)2292-96 dated 27.10.2008	Granted for 01/10/2020 - 31/03/2025 dt. 20.07.2020	HSPCB/Consent/ : 313129220YAMCTOA772 4346 Dated:20/07/2020	Grant
20	Shiv Ganga Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/ 1225 dated 10.11.2003	Granted for 01/10/2020 - 31/03/2025 dt. 05.08.2020.	HSPCB/Consent/ : 313129220YAMCTOA785 2897 Dated:05/08/2020	Grant
21	Shree Krishna Stone Crusher, Village Doiwala, P.O. Devdhar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	Norecord is avialable in the official record.	Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020	HSPCB/Consent/ : 313129220YAMCTO7724 821 Dated:14/07/2020	Grant

22	Shri mahaluxmi stone crusher, Vill Doiwala, teh. Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/1337 dated 10.11.2003	Granted for 01/10/2020 - 31/03/2025 dt. 21.07.2020	HSPCB/Consent/ : 313129220YAMCTOA323 1304 Dated:21/07/2020	Grant
23	Sofat Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/1068 dated 01.12.1995	Granted for 01/10/2020 - 31/03/2025 dt. 20.08.2020.	HSPCB/Consent/ : 313129220YAMCTOA787 9277 Dated:20/08/2020	Grant
24	Universal Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/3638 dated 13.11.1992	Granted for 01/10/2020 - 31/03/2025 dt. 21.07.2020	HSPCB/Consent/ : 313129220YAMCTO7766 312 Dated:21/07/2020	Grant

25	Vishkarma Stone Crusher, Vill Ballewala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2002/150 dated 08.05.2002	Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020	HSPCB/Consent/ : 313129220YAMCTOA771 8355 Dated:14/07/2020	Grant
26	Shiv Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/3686 dated 13.11.1992	Granted for 01/10/2020 - 31/03/2025 dt. 24.07.2020	HSPCB/Consent/ : 313129220YAMCTO7761 860 Dated:24/07/2020	Grant
27	Maa Durga Stone Crusher, (Old Name Durga Stone Crusher) Ballewala, Teh. Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2008/TAC (HQ) 2384-88 dated 10.11.2008	Granted for 01/10/2020 - 31/03/2025 dt. 20.06.2020	HSPCB/Consent/ : 313129220YAMCTOA774 7027 Dated:20/07/2020	Grant

28	Ganga Gram Udyog Sansthan, Vill Doiwala, P.O. DEVDHAR, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/4322 dated 23.02.1993	Granted for 01/10/2020 - 31/03/2025 dt. 20.07.2020	HSPCB/Consent/ : 313129220YAMCTOA774 4846 Dated:20/07/2020	Grant
29	Goel Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/3659 dated 13.11.1992	Granted for 01/10/2020 - 31/03/2024 dt. 16.12.2020	HSPCB/Consent/ : 313129220YAMCTOA834 5898 Dated:16/12/2020	Grant
30	Punjab Stone Crusher, Vill Ballewala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2003/294 dated 25.02.2003	Granted for 01/10/2020 - 31/03/2025 dt. 13.07.2020	HSPCB/Consent/ : 313129220YAMCTOA771 4903 Dated:13/07/2020	Grant

31	R.K. Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	Norecord is available in the official record.	Granted for 01/04/2022 - 31/03/2027 dt. 28.02.2022	HSPCB/Consent/ : 313129222YAMCTOA205 13071 Dated:28/02/2022	Grant
32	Hemkunt Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/3052 dated 10.10.1996	Granted for 01/04/2023 - 31/03/2024 dt. 24.01.2023	HSPCB/Consent/ : 313129223YAMCTOA319 89908 Dated:24/01/2023	Grant
33	Kamboj Stone Crusher, Vill Doiwala, Teh. Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2602 dated 01.09.1996	Granted for 01/04/2023 - 31/03/2024 dt. 09.01.2023	HSPCB/Consent/ : 313129223YAMCTOA312 65332 Dated:09/01/2023	Grant

34	Shalimar Stone industries, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/96/2249 dated 30.08.1996	Granted for 01/04/2023 - 31/03/2024 dt. 25.01.2023	HSPCB/Consent/ : 313129223YAMCTOA322 35168 Dated:25/01/2023	Grant
35	Brahmanand Stone Crusher, Village Doiwala, P.O. Devdhar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/96/3557 dated 06.11.1996	Granted for 01/04/2023 - 31/03/2024 dt. 11.01.2023	HSPCB/Consent/ : 313129223YAMCTOA315 71391 Dated:11/01/2023	Grant
36	Ambala Stone Crusher, Village Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/96/625 dated 10.12.1996	Granted for 01/04/2023 - 31/03/2024 dt. 17.02.2023	HSPCB/Consent/ : 313129223YAMCTOA325 25313 Dated:17/02/2023	Grant

37	Kunti Stone Crusher, Vill Doiwala, TEHSIL CHHACHHRAULI, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/883 dated 24.11.2003	Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023	HSPCB/Consent/ : 313129223YAMCTOA318 54590 Dated:18/01/2023	Grant
38	Mahabali Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2002/ 2370-72 dated 15.01.2003	Granted for 01/04/2023 - 31/03/2024 dt. 13.01.2023	HSPCB/Consent/ : 313129223YAMCTOA315 72497 Dated:13/01/2023	Grant
39	Sagar Stone Crusher, Village Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/812 dated 06.11.2003	Granted for 01/04/2023 - 31/03/2024 dt. 23.01.2023	HSPCB/Consent/ : 313129223YAMCTOA317 90943 Dated:23/01/2023	Grant

40	Shiv Shakti Stone Crusher, Village Doiwala, P.O. Devdhar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/96/2342 dated 06.09.1996	Granted for 01/04/2023 - 31/03/2024 dt. 03.02.2023	HSPCB/Consent/ : 313129223YAMCTOA317 60339 Dated:03/02/2023	Grant
41	Shivalik Stone Crusher, Village Doiwala, Yamuna Nagar.	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/289 dated 21.07.2003	Granted for 01/04/2023 - 31/03/2024 dt. 10.01.2023	HSPCB/Consent/ : 313129223YAMCTOA312 65802 Dated:10/01/2023	Grant
42	SHREE RADHEY KRISHNA STONE CRUSHER, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Noc/2003/2992 dated 07.02.2003	Granted for 01/04/2023 - 31/03/2024 dt. 11.01.2023	HSPCB/Consent/ : 313129223YAMCTOA319 89178 Dated:11/01/2023	Grant

43	Shree Ganesh Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/3091 dated 20.02.2003	Granted for 01/04/2023 - 31/03/2024 dt. 10.01.2023	HSPCB/Consent/ : 313129223YAMCTOA31296807 Dated:10/01/2023	Grant
44	Diamond Stone Crusher, Village Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2002/2378 dated 15.01.2023	Granted for 01/04/2023 - 31/03/2024 dt. 27.01.2023	HSPCB/Consent/ : 313129223YAMCTO32337715 Dated:27/01/2023	Grant
45	Jai Ambay Stone Crusher, Village Doiwala, Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2004/323 dated 08.06.2004	Granted for 01/04/2023 - 31/03/2024 dt. 01.02.2023	HSPCB/Consent/ : 313129223YAMCTOA32158156 Dated:01/02/2023	Grant

46	Kashmir Stone Crusher, Village Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/TAC/2007 dated 130-32 dated 23.02.2007	Granted for 11/05/2019 - 31/03/2024 dt. 17.07.19	HSPCB/Consent/ : 313129219YAMCTOA676 1170 Dated:17/07/2019	Grant
47	Tirupati Stone Crusher, Vill Doiwala, P.O. Devdhar Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/96/4926 dated 17.12.1996	Granted for 01/04/2023 - 31/03/2024 dt. 24.01.2023	HSPCB/Consent/ : 313129523YAMCTOA323 37234 Dated:24/01/2023	Grant
48	New Renuka Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2002/870 dated 30.03.2002	Granted for 01/04/2023 - 31/03/2024 dt. 02.02.2023	HSPCB/Consent/ : 313129223YAMCTOA319 91747 Dated:02/02/2023	Grant

49	Roop Kamal Stone Industries, Vill Doiwala, P.O. Devdhar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/93/5956 dated 06.08.1993	Granted for 01/04/2023 - 31/03/2024 dt. 29.01.2023	HSPCB/Consent/ : 313129223YAMCTOA324 14459 Dated:29/01/2023	Grant
50	Punjab Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2097 dated 12.08.1996	Granted for 01/04/2023 - 31/03/2024 dt. 10.01.2023	HSPCB/Consent/ : 313129223YAMCTOA312 97678 Dated:10/01/2023	Grant
51	Diamond Crushing Plant, Village Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/256 dated 22.01.1996	Granted for 01/04/2023 - 31/03/2024 dt. 27.01.2023	HSPCB/Consent/ : 313129223YAMCTO3233 7506 Dated:27/01/2023	Grant

52	Pooja Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/96/2582 dated 17.09.1996	Granted for 01/04/2023 - 31/03/2024 dt. 24.01.2023	HSPCB/Consent/ : 313129223YAMCTOA319 86513 Dated:24/01/2023	Grant
53	Bhawani Enterprises (Old Name Goel Spintex Pvt. Limited Unit - II), Village Devdhar, Tehsil Chhachhrauli, Yamuna Nagar.	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/1434 dated 04.03.2004	Granted for 01/04/2023 - 31/03/2024 dt. 03.02.2023	HSPCB/Consent/ : 313129223YAMCTOA250 55193 Dated:03/02/2023	Grant
54	S.S. Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/3182 dated 11.10.1996	Granted for 01/04/2023 - 31/03/2024 dt. 01.02.2023	HSPCB/Consent/ : 313129223YAMCTOA321 86596 Dated:01/02/2023	Grant

55	Mahadev Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/970 dated 08.12.2003	Granted for 01/04/2023 - 31/03/2024 dt. 09.01.2023	HSPCB/Consent/ : 313129223YAMCTOA313 59385 Dated:09/01/2023	Grant
56	Walia Stone Crushing Co., VPO Devdhar, Sub Tehsil Pratap Nagar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPC/C-I/92/32 dated 03.01.1992	Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023	HSPCB/Consent/ : 313129223YAMCTOA212 22433 Dated:18/01/2023,	Grant
57	Kurukshetra Stone Crusher, Doiwala, Tehsil Chhachrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/1436 dated 30.05.1996	Granted for 01/04/2023 - 31/03/2024 dt. 02.02.2023	HSPCB/Consent/ : 313129223YAMCTOA226 09567 Dated:02/02/2023	Grant

58	Panchkula Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HWPCB/Noc/3376 dated 26.10.1996	Granted for 01/04/2023 - 31/03/2024 dt. 03.03.2023	HSPCB/Consent/ : 313129223YAMCTOA340 56329 Dated:03/03/2023	Grant
59	Jai Krishna Stone Crusher, Village Devdhar, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/805 dated 06.11.2003	Granted for 01/04/2023 - 31/03/2024 dt. 17.01.2023	HSPCB/Consent/ : 313129223YAMCTOA315 72629 Dated:17/01/2023	Grant
60	Batra Stone Industries, Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/4150 dated 20.03.2003	Granted for 01/04/2023 - 31/03/2024 dt. 27.01.2023	HSPCB/Consent/ : 313129223YAMCTOA319 40907 Dated:27/01/2023	Grant

61	Gayatri Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/96/2364 dated 10.09.1996	Granted for 01/04/2023 - 31/03/2024 dt. 24.01.2023	HSPCB/Consent/ : 313129223YAMCTOA327 07494 Dated:24/01/2023	Grant
62	Him Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/96/5021 dated 24.12.1996	Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023,	HSPCB/Consent/ : 313129223YAMCTOA313 61323 Dated:18/01/2023	Grant
63	Bala Sundri Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/3063 dated 10.10.1996	Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023	HSPCB/Consent/ : 313129223YAMCTOA315 71538 Dated:18/01/2023	Grant

64	Gaurav Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/931 dated 08.12.2003	Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023	HSPCB/Consent/ : 313129223YAMCTOA313 95760 Dated:18/01/2023	Grant
65	Kamal Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/105 dated 12.05.2003	Granted for 01/04/2023 - 31/03/2024 dt. 02.02.2023	HSPCB/Consent/ : 313129223YAMCTOA973 8444 Dated:02/02/2023	Grant
66	Godaveri Stone Crusher, Village Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2003/165 dated 06.06.2003	Granted for 01/04/2023 - 31/03/2024 dt. 09.01.2023	HSPCB/Consent/ : 313129223YAMCTOA313 59195 Dated:09/01/2023	Grant

67	Jai Ganesh Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/434 dated 06.02.1997	Granted for 01/04/2023 - 31/03/2024 dt. 27.01.2023	HSPCB/Consent/ : 313129223YAMCTO1261 2971 Dated:27/01/2023	Grant
68	Shyam Stone Crushing Co., Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/92/6052 dated 13.08.1993	Granted for 01/04/2023 - 31/03/2024 dt. 25.01.2023	HSPCB/Consent/ : 313129223YAMCTOA321 51510 Dated:25/01/2023	Grant
69	Balram Stone Crushing Co, Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar.	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2004/1535 dated 19.03.2004	Granted for 01/04/2023 - 31/03/2024 dt. 13.01.2023	HSPCB/Consent/ : 313129223YAMCTOA313 94525 Dated:13/01/2023	Grant

70	Ambay Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/1237 dated 10.11.2003	Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023	HSPCB/Consent/ : 313129223YAMCTOA316 36670 Dated:18/01/2023	Grant
71	Shri Ram Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar.	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/259 dated 22.01.1996	Granted for 01/04/2023 - 31/03/2024 dt. 13.01.2023	HSPCB/Consent/ : 313129223YAMCTOA314 51318 Dated:13/01/2023	Grant
72	Bhagwati StoneCrusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar.	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2003/414 dated 27.08.2003	Granted for 01/04/2023 - 31/03/2024 dt. 02.02.2023	HSPCB/Consent/ : 313129223YAMCTOA119 14281 Dated:02/02/2023	Grant

73	Balaji Stone Crusher, Doiwala , Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/736 dated 24.10.2003	Granted for 01/04/2023 - 31/03/2024 dt. 10.01.2023	HSPCB/Consent/ : 313129223YAMCTOA312 97382 Dated:10/01/2023	Grant
74	D.K. Stone Crusher, Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/4195 dated 31.03.2003	Granted for 01/04/2023 - 31/03/2024 dt. 23.01.2023	HSPCB/Consent/ : 313129223YAMCTOA318 55155 Dated:23/01/2023	Grant
75	Mohindra Stone Crusher, Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/528 dated 15.02.1996	Granted for 01/04/2023 - 31/03/2024 dt. 13.01.2023	HSPCB/Consent/ : 313129223YAMCTOA312 64728 Dated:13/01/2023	Grant

76	Haryana Stone Mills Pvt Ltd, Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HWPC/NOC/1501 dated 12.06.1996	Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023	HSPCB/Consent/ : 313129223YAMCTOA766 3675 Dated:18/01/2023	Grant
77	Hum Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/772 dated 31.10.2003	Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023,	HSPCB/Consent/ : 313129223YAMCTOA313 95673 Dated:18/01/2023	Grant
78	Jai Mata Stone Crusher, Doiwala , Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/966 dated 08.12.2003	Granted for 01/04/2023 - 31/03/2024 dt. 09.01.2023	HSPCB/Consent/ : 313129223YAMCTOA313 59511 Dated:09/01/2023	Grant

79	Dhillo Stone Industries, Village Mandewala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HWPCB/NOC/261 dated 22.01.1996	Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023	HSPCB/Consent/ : 313129223YAMCTOA315 18431 Dated:18/01/2023	Grant
80	SNEH STONE CRUSHER, Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/1199 dated 15.12.1995	Granted for 01/04/2023 - 31/03/2024 dt. 15.01.2023	HSPCB/Consent/ : 313129223YAMCTO3129 3981 Dated:15/01/2023	Grant
81	Jai Mata Di Stone Crusher(JK), Village Doiwala, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/3049 dated 10.10.1996	Granted for 02/09/2021 - 31/03/2026 dt. 02.09.2021	HSPCB/Consent/ : 313129221YAMCTOA147 51703 Dated:02/09/2021	Grant

82	Batar Stone Industry, Village Doiwala, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/4154 dated 20.03.2003	Granted for 13/06/2023 - 31/03/2024 dt. 13.06.2023	HSPCB/Consent/ : 313129223YAMCTOA361 87309 Dated:13/06/2023	Grant
83	Vaishno Stone Crusher, Village Doiwala, Tehsil Chhachrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/3000 dated 07.02.2003	Granted for 01/04/2023 - 31/03/2024 dt. 09.01.2023	HSPCB/Consent/ : 313129223YAMCTOA313 94649 Dated:09/01/2023	Grant
84	Krishna Stone Crushing Co., Village Devdhar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/92/4931 dated 01.06.1993	Granted for 01/04/2023 - 31/03/2024 dt. 24.01.2023	HSPCB/Consent/ : 313129223YAMCTOA322 35921 Dated:24/01/2023	Grant

85	KAVERI STONECRUSHER VILLAGE DEVDHAR, TEHSIL CHHACHHRAULI, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HWPCB/NOC/1267 dated 07.02.1995	Granted for 01/04/2023 - 31/03/2024 dt. 02.02.2023	HSPCB/Consent/ : 313129223YAMCTOA321 57461 Dated:02/02/2023	Grant
86	New Markanda Stone Crusher, Village Ballewala, PO Devdhar, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/1343 dated 27.12.1995	Granted for 01/04/2023 - 31/03/2024 dt. 15.03.2023	HSPCB/Consent/ : 313129223YAMCTOA337 21711 Dated:15/03/2023	Grant
87	Shivalik StoneCrusher, Village Chuharpur Kalan, Tehsil Chhachhrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/781 dated 12.06.1998	Granted for 01/04/2023 - 31/03/2024 dt. 15.01.2023	HSPCB/Consent/ : 313129223YAMCTO3129 3981 Dated:15/01/2023	Grant

88	Aggarwal Stone Crusher, Village Doiwala, Tehsil KHIZRZBAD, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/871 dated 24.11.2003	Granted for 01/04/2023 - 31/03/2024 dt. 24.01.2023	HSPCB/Consent/ : 313129223YAMCTO3198 5423 Dated:24/01/2023	Grant
89	Mehta Stone Crusher, Village Doiwala, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/4159 dated 20.03.2003	Granted for 01/04/2023 - 31/03/2024 dt. 03.02.2023	HSPCB/Consent/ : 313129223YAMCTOA322 29315 Dated:03/02/2023	Grant
90	Patiala Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/761 dated 31.10.2003	Granted for 01/04/2023 - 31/03/2024 dt. 06.03.2023	HSPCB/Consent/ : 313129223YAMCTOA325 82446 Dated:06/03/2023	Grant

91	Neelkanth Stone Crushing Co. (Old name Surindra Stone Crusher Industries), Village Doiwala, Tehsil Chhachrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HWPCB/NOC/96/2666 dated 24.09.1996	Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023	HSPCB/Consent/ : 313129223YAMCTOA314 51203 Dated:18/01/2023	Grant
92	Jai Ganpati Stone Crusher, Village Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2004/1575 dated 22.03.2004	Granted for 01/04/2023 - 31/03/2028 dt. 17.03.2023	HSPCB/Consent/ : 313129223YAMCTO3427 3763 Dated:17/03/2023	Grant
93	Bhoomi Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/1365 dated 26.02.2004	Granted for 01/04/2023 - 31/03/2024 dt. 11.01.2023	HSPCB/Consent/ : 313129223YAMCTOA313 94871 Dated:11/01/2023	Grant

94	Parkash Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/91/1058 dated 04.01.1994	Granted for 01/04/2023 - 31/03/2024 dt. 03.03.2023	HSPCB/Consent/ : 313129223YAMCTOA338 01997 Dated:03/03/2023	Grant
95	Chandermani Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	Norecord is avialable in the official record.	Granted for 09/04/2023 - 31/03/2028 dt. 09.04.2023	HSPCB/Consent/ : 313129223YAMCTOA350 68713 Dated:09/04/2023	Grant
96	Ravi Stone Crusher, Vill Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2004/1501 dated 19.03.2004	Granted for 01/04/2023 - 31/03/2024 dt. 16.01.2023,	HSPCB/Consent/ : 313129223YAMCTOA318 54215 Dated:16/01/2023	Grant

97	Vasundhara Stone Crusher, Village Doiwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HWPC/NOC/3452 dated 19.10.1996	Granted for 01/04/2023 - 31/03/2024 dt. 03.02.2023	HSPCB/Consent/ : 313129223YAMCTOA322 35836 Dated:03/02/2023	Grant
98	Mohit Stone Crusher, Village Doiwala, P.O., Devdhar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2003/4033 dated 24.02.1993	Granted for 23/08/2022 - 31/03/2027 dt. 23.08.2022	HSPCB/Consent/ : 313129222YAMCTOA267 65903 Dated:23/08/2022	Grant
99	Saraswati Stone Crusher, Village Ranipur, Teshil Bilaspur, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129217YAMCTE368688 9 Dated:10/01/2017	Granted for 01/04/2023 - 31/03/2033 dt. 01.02.2023	HSPCB/Consent/ : 313129223YAMCTOA321 52282 Dated:01/02/2023	Grant

100	Bharat Construction Company (Stone Crusher), Village Nathanpur, Tehsil Chhachhrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129217YAMCTE3870723 Dated:31/03/2017	Granted for 01/04/2019 - 31/03/2029 dt. 05.05.19	HSPCB/Consent/ : 313129219YAMCTOA6483240 Dated:05/05/2019	Grant
101	Ganpati Stone Crusher, Village-Ranipur, Tehsil- Bilaspur, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/YMN/1367 dated 03.08.2017	Granted for 01/04/2020 - 31/03/2025 dt. 07.02.2020	HSPCB/Consent/ : 313129220YAMCTOA7092076 Dated:07/02/2020	Grant
102	Salsar Stone Crusher, Village Rulaheri, Tehsildar Bilaspur, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129216YAMCTE3493070 Dated:30/12/2016	Granted for 01/04/2023 - 31/03/2028 dt. 27.01.2023	HSPCB/Consent/ : 313129223YAMCTOA32154371 Dated:27/01/2023	Grant

103	Mansa Devi Stone Crusher, Village Rulaheeri, Tehsil Bilaspur, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129217YAMCTE3492789 Dated:06/01/2017	Granted for 01/04/2022 - 31/03/2027 dt. 21.01.2022	HSPCB/Consent/ : 313129222YAMCTOA19218606 Dated:21/01/2022	Grant
104	KDS Excavation and Mining Pvt Ltd, Village Milkra, Tehsil Bilaspur, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/YMN/1535 dated 05.09.2017	Granted for 28/10/2017 - 31/03/2027 dt. 30.10.17	HSPCB/Consent/ : 313129217YAMCTOA4577153 Dated:30/10/2017	Grant
105	Krishna Stone Crusher and Screening Plant, Village Nagli-32, Tehsil Khizrabad, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/YMN/1494 dated 25.08.2017	Granted for 01/04/2021 - 31/03/2026 dt. 06.01.2021	HSPCB/Consent/ : 313129221YAMCTOA8619183 Dated:11/02/2021	Grant

106	Anant Stone Crusher Unit 3, Village- Bailgarh, Tehsil- Khizrabad, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/YMN/1798 dated 20.09.2017	Granted for 01/04/2020 - 31/03/2025 dt. 11.02.2020	HSPCB/Consent/ : 313129220YAMCTOA7219287 Dated:11/02/2020	Grant
107	Vikas Pruthi and Co, Village Bailgarh, Tehsil Khizrabad, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129217YAMCTE4604995 Dated:30/10/2017	Granted for 01/04/2022 - 31/03/2025 dt. 20.01.2022	HSPCB/Consent/ : 313129222YAMCTOA19151056 Dated:20/01/2022,	Grant
108	Shiv Shakti Stone Crusher, Village Majri Tapu, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129217YAMCTE4573060 Dated:30/10/2017	Granted for 01/04/2019 - 31/03/2024 dt. 04.02.19	HSPCB/Consent/ : 313129219YAMCTO6178378 Dated:04/02/2019	Grant

109	Madhav Enterprises, Village Majri Tapu, Tehsil Jagadhri, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 318505017YAMCTE466498 3 Dated:09/11/2017	Granted for 01/04/2022 - 31/03/2024 dt. 29.04.2022	HSPCB/Consent/ : 313129222YAMCTOA226 64968 Dated:29/04/2022	Grant
110	Polla Screening and Stone Crusher Plant, Village Nagli 32, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129217YAMCTE475454 4 Dated:13/12/2017	Granted for 08/02/2021 - 31/03/2025 dt. 08.02.21	HSPCB/Consent/ : 313129221YAMCTOA941 6031 Dated:08/02/2021	Grant
111	Vaishnavi Stone Crusher and Screening Plant (Stone Crusher) (Old name Chaudhary Stone Crusher, Village Nagli 32, Tehsil Bilaspur Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129217YAMCTE470013 8 Dated:20/11/2017	Granted for 01/04/2022 - 31/03/2025 dt. 29.04.2022	HSPCB/Consent/ : 313129222YAMCTOA225 54715 Dated:29/04/2022	Grant

112	Mantra Devi Stone Crusher and Screening Plant, Village Rulaheri, Tehsildar Bilaspur, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129217YAMCTE469897 8 Dated:21/11/2017	Granted for 01/02/2022 - 31/03/2024 dt. 01.02.2022	HSPCB/Consent/ : 313129222YAMCTOA194 32828 Dated:01/02/2022	Grant
113	Green India Minerals Stone Crusher, Village- Nathanpur, Tehsil- Khizrabad, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/YMN/1370 dated 03.08.2017	Granted for 01/04/2023 - 31/03/2028 dt. 18.01.2023	HSPCB/Consent/ : 313129223YAMCTOA316 06411 Dated:18/01/2023	Grant
114	Adhishtha Stone Crusher, Village Majri Tapu, Tehsil Jagadhri, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129217YAMCTE466328 9 Dated:09/11/2017	Granted for 01/04/2022 - 31/03/2026 dt. 21.03.2022	HSPCB/Consent/ : 313129222YAMCTOA206 22171 Dated:21/03/2022	Grant

115	Shree Baba Balaknath Stone Crusher, Village Nathanpur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE4823086 Dated:17/01/2018	Granted for 01/04/2022 - 31/03/2027 dt. 25.01.2022	HSPCB/Consent/ : 313129222YAMCTOA19278896 Dated:25/01/2022	Grant
116	Balaji Stone Crusher, Village Rulaheri, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129217YAMCTE4753147 Dated:15/12/2017	Granted for 01/04/2022 - 31/03/2025 dt. 29.04.2022	HSPCB/Consent/ : 313129222YAMCTOA22422538 Dated:29/04/2022	Grant
117	Shiv Surya Stone Crusher and Screening Plant, Village Shergarh, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129217YAMCTE4764510 Dated:09/12/2017	Granted for 01/04/2022 - 31/03/2027 dt. 20.01.2022	HSPCB/Consent/ : 313129222YAMCTO18851412 Dated:20/01/2022	Grant

118	Yamuna Stone Crusher, Village Majri Tapu, Jagadhri, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129217YAMCTE470181 2 Dated:09/12/2017	Granted for 01/04/2022 - 31/03/2027 dt. 24.03.2022	HSPCB/Consent/ : 313129222YAMCTOA214 09131 Dated:24/03/2022	Grant
119	Haryana Stone Crusher, Village Majri Tapu, Jagadhri, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE480581 4 Dated:20/03/2018	Granted for 01/04/2022 - 31/03/2027 dt. 01.01.2022	HSPCB/Consent/ : 313129222YAMCTOA184 16434 Dated:01/01/2022	Grant
120	Hazara Builder Group Stone Crusher, Village Belgarh, Khizrabad, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE501055 9 Dated:02/02/2018	Granted for 01/04/2022 - 31/03/2027 dt. 20.01.2022	HSPCB/Consent/ : 313129222YAMCTOA191 00970 Dated:20/01/2022	Grant

121	Rajiv Gupta and Company Stone Crusher, Village Kanalsi Tehsil Jagadhri Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE4992564 Dated:30/01/2018	Granted for 01/04/2022 - 31/03/2025 dt. 13.04.2022	HSPCB/2022/21681316G RTCTO00 Dated:13/04/2022	Grant
122	Jai Shree Ram Stone Crusher, Village Kanalsi, Tehsil Jagadhri, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE5144895 Dated:09/03/2018	Granted for 06/04/2023 - 31/03/2025 dt. 06.04.2023	HSPCB/Consent/ : 313129223YAMCTO19793907 Dated:06/04/2023	Grant
123	Him Putri Stone Crusher, Village Majri Tappu, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 318505018YAMCTE4940142 Dated:12/02/2018	Granted for 01/04/2022 - 31/03/2027 dt. 10.02.2022	HSPCB/Consent/ : 313129222YAMCTOA19515285 Dated:10/02/2022,	Grant

124	Neelkanthstonecrusher and Screening Plant, Village Majri Tapu, Tehsil Jagadhri, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE505992 1 Dated:22/02/2018	Granted for 01/04/2023 - 31/03/2028 dt. 18.02.2023	HSPCB/Consent/ : 313129223YAMCTO3343 7190 Dated:18/02/2023,	Grant
125	Shiva Stone Crusher and Screening Plant (Stone Crusher), Village Kanalsi, Tehsil Jagadhri, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 318505018YAMCTE510793 4 Dated:22/02/2018	Granted for 01/04/2022 - 31/03/2027 dt. 28.01.2022	HSPCB/Consent/ : 313129222YAMCTOA193 42059 Dated:28/01/2022	Grant
126	Bharat Mata Stone and Screening Plant, Village Ranipur, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE521861 3 Dated:30/03/2018	Granted for 01/04/2020- 31/03/2024 dt. 13.02.2020	HSPCB/2020/7201329GR TCTO02 Dated:13/02/2020	Grant

127	Ambey Enterprises, Village Majri Tapu, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE514409 1 Dated:21/05/2018	Granted for 01/04/2023 - 31/03/2028 dt. 15.03.2023	HSPCB/Consent/ : 313129223YAMCTOA334 37525 Dated:15/03/2023	Grant
128	Himgiri Enterprises, Village Kanalsi, Jagadhri, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE521701 3 Dated:10/04/2018	Granted for 01/04/2023 - 31/03/2028 dt. 25.01.2023	HSPCB/Consent/ : 313129223YAMCTOA313 28875 Dated:25/01/2023	Grant
129	Hindustan Stone Aura, Ranipur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE519422 7 Dated:30/03/2018	Granted for 1/04/2021 - 31/03/2024 dt. 11.02.2021	HSPCB/2021/8477361GR TCTO00 Dated:11/02/2021	Grant

130	Jai Maa Vaishno Enterprises(Stone Crusher), Village Belgarh, Tehsil Khizrabad, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE533880 9 Dated:31/05/2018	Granted for 01/04/2023 - 31/03/2028 dt. 18.01.2023	HSPCB/Consent/ : 313129223YAMCTOA317 90805 Dated:18/01/2023	Grant
131	SARWARA STONE CRUSHER VILLAGE BELHARH, TEHSIL KHIZRABAD, YAMUNA NAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129219YAMCTE621993 2 Dated:18/01/2019	Granted for 01/04/2023 - 31/03/2024 dt. 02.03.2023	HSPCB/Consent/ : 313129223YAMCTOA334 73672 Dated:02/03/2023	Grant
132	Bala Ji Gurbani Stone Crusher, Village Belgarh, Tehsil Khizrabad, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE512541 8 Dated:20/03/2018	Granted for 10/04/2019 - 31/03/2024 dt. 13.04.19	HSPCB/Consent/ : 313129219YAMCTOA649 0083 Dated:13/04/2019	Grant

133	SAT GURUDEV STONE CRUSHER, Village- Majri Tapu, Tehsil- Jagadhri, Distt - Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129219YAMCTE6246007 Dated:22/02/2019	Granted for 01/04/2023 - 31/03/2026 dt. 07.02.2023	HSPCB/Consent/ : 313129223YAMCTO32052069 Dated:07/02/2023	Grant
134	Ashirwad Stone Crusher, Village Rulaheri, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129219YAMCTE6134353 Dated:06/02/2019	Granted for 09/05/2019 - 31/03/2024 dt. 09.05.19	HSPCB/Consent/ : 313129219YAMCTOA6545138 Dated:09/05/2019	Grant
135	VISHAVKARMA JI STONE CRUSHER VILLAGE BELGARH, TEHSIL KHIZRABAD, YAMUNA NAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129219YAMCTE6518040 Dated:25/04/2019	Granted for 17/10/2019 - 31/03/2024 dt. 17.10.19	HSPCB/Consent/ : 313129219YAMCTO6975784 Dated:17/10/2019	Grant

136	Shri Balaji Hanuman Traders, Village Kanalsi, Tehsil Jagadhri YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129219YAMCTE689214 1 Dated:03/09/2019	Granted for 01/04/2023 - 31/03/2028 dt. 22.03.2023	HSPCB/Consent/ : 313129223YAMCTOA337 82774 Dated:22/03/2023	Grant
137	Jagdamba Stone Aggregates Village Swabri, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129219YAMCTE696344 9 Dated:07/10/2019	Granted for 06/11/2019 - 31/03/2024 dt. 19.11.2019	HSPCB/Consent/ : 313129219YAMCTOA699 9434 Dated:19/11/2019	Grant
138	S S Stone Crusher, Village Majri Tapu Tehsil Jagadhri Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE495345 4 Dated:19/01/2018	Granted for 01/04/2023 - 31/03/2025 dt. 01.02.2023	HSPCB/Consent/ : 313129223YAMCTOA322 31878 Dated:01/02/2023	Grant

139	KRISHNA STONE CRUSHER VILL.BANABAHADARPUR, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129219YAMCTE680041 3 Dated:22/08/2019	Granted for 01/04/2023 - 31/03/2028 dt. 24.01.2023	HSPCB/Consent/ : 313129223YAMCTOA317 60069 Dated:24/01/2023	Grant
140	B.R. Stone Crusher Village Rampur Gainda, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129219YAMCTE664708 4 Dated:10/07/2019	Granted for 01/04/2022 - 31/03/2027 dt. 28.01.2022	HSPCB/Consent/ : 313129222YAMCTOA191 04180 Dated:28/01/2022	Grant
141	Shri Ganesh Stone Crusher, Village Ranipur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE531396 1 Dated:01/06/2018	Granted for 14/09/2020 - 31/03/2025 dt. 14.09.2020	HSPCB/Consent/ : 313129220YAMCTO7975 670 Dated:14/09/2020	Grant

142	KAMLESH STONE CRUSHER VILLAGE BELGARH, TEHSIL KHIZRABAD, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE497247 6 Dated:30/01/2018	Granted for 13/03/2020 - 31/03/2024 dt. 13.03.2020	HSPCB/Consent/ : 313129220YAMCTOA741 9104 Dated:13/03/2020	Grant
143	NEELKANTH STONE CRUSHER VILLAGE BELGARH, TEHSIL KHIZRABAD YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129220YAMCTE742796 5 Dated:28/02/2020	Granted for 30/04/2020 - 31/03/2025 dt. 01.05.2020	HSPCB/Consent/ : 313129220YAMCTOA750 0767 Dated:01/05/2020	Grant
144	DEVDHAR ENTERPRISES, VILLAGE DEVDHAR, TEHSIL KHIZRABAD, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE576783 5 Dated:02/12/2018	Granted for 03/06/2020 - 31/03/2025 dt. 04.06.2020	HSPCB/Consent/ : 313129220YAMCTO7635 648 Dated:04/06/2020	Grant

145	SHREE SHIV SAI STONE CRUSHER VILLAGE GOHRABANI, TEHSIL BILASPUR, YAMUNA NAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129219YAMCTE558168 1 Dated:27/03/2019	Granted for 01/04/2023 - 31/03/2025 dt. 07.02.2023	HSPCB/Consent/ : 313129223YAMCTO3226 5880 Dated:07/02/2023	Grant
146	Kamal Road Lines Stones and Screening (Stone), Village Nagli 32, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129220YAMCTE525211 5 Dated:05/08/2020	Granted for 19/08/2020 - 31/03/2025 dt. 20.08.2020	HSPCB/Consent/ : 313129220YAMCTOA799 4658 Dated:20/08/2020	Grant
147	Ganga Industries (Stone Crusher) Village Belgarh, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129220YAMCTE778592 4 Dated:04/08/2020	Granted for 28/08/2020 - 31/03/2030 dt. 28.08.2020	HSPCB/Consent/ : 313129220YAMCTOA801 6905 Dated:28/08/2020	Grant

148	Rudraya Stone Crusher Village Belgarh, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129220YAMCTE757943 7 Dated:18/05/2020	Granted for 28/08/2020 - 31/03/2025 dt. 28.08.2020	HSPCB/Consent/ : 313129220YAMCTOA796 2921 Dated:28/08/2020	Grant
149	KHUSHI STONE CRUSHER VILLAGE RAMPUR GAINDA, BILASPUR YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129220YAMCTE793659 3 Dated:11/08/2020	Granted for 04/09/2020 - 31/03/2025 dt. 04.09.2020	HSPCB/Consent/ : 313129220YAMCTOA806 7307 Dated:04/09/2020	Grant
150	SHRI SHASHANK SEKHAR STONE CRUSHER VILLAGE MAJRI TAPU, YAMUNA NAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129220YAMCTE803233 2 Dated:02/09/2020	Granted for 29/09/2020 - 31/03/2025 dt. 29.09.2020	HSPCB/Consent/ : 313129220YAMCTO8131 743 Dated:29/09/2020	Grant

151	Surya Stone Crusher Village Belgarh YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129220YAMCTE806388 5 Dated:21/09/2020	Granted for 09/10/2020 - 31/03/2025 dt. 09.10.2020	HSPCB/Consent/ : 313129220YAMCTOA818 0616 Dated:09/10/2020	Grant
152	GUJJAR STONE CRUSHER VILLAGE BELGARH, TEHSIL KHIZRABAD YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129220YAMCTE742819 7 Dated:05/03/2020	Granted for 16/10/2020 - 31/03/2025 dt. 16.10.2020	HSPCB/Consent/ : 313129220YAMCTOA819 8694 Dated:16/10/2020	Grant
153	Rebuttal Stone Crusher Village Belgarh Tehsil Pratap Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129219YAMCTE659689 4 Dated:29/06/2019	Grante for 27/11/2020 - 31/03/2025 dt. 27.11.2020	HSPCB/Consent/ : 313129220YAMCTOA828 7204 Dated:27/11/2020	Grant

154	Shree Harmilap Minerals, Village Ranipur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 318505020YAMCTE8436039 Dated:18/12/2020	Granted for 19/02/2021 - 31/03/2025 dt. 19.02.2021	HSPCB/Consent/ : 313129221YAMCTOA9004524 Dated:19/02/2021	Grant
155	SHREE ENTERPRISES STONE CRUSHER AND SCREENING PLANT Village-Swabdi, Tehshil-Bilaspur, District-Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129221YAMCTE8930319 Dated:05/02/2021	Granted for 19/02/2021 - 31/03/2025 dt. 19.02.2021	HSPCB/Consent/ : 313129221YAMCTOA9713894 Dated:19/02/2021	Grant
156	Shri Vinayak Minerals (Stone Crusher) Village Ranipur, Tehsil- Bilaspur, Dist. Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129221YAMCTE8587334 Dated:13/01/2021	Granted for 22/03/2021 - 31/03/2025 dt. 22.03.2021	HSPCB/Consent/ : 313129221YAMCTOA10026139 Dated:22/03/2021	Grant

157	Jai Bajrang Bali Stone Crusher Village Belgarh, YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129220YAMCTE803149 0 Dated:02/09/2020	Granted for 09/04/2021 - 31/03/2026 dt. 09.04.2021	HSPCB/Consent/ : 313129221YAMCTOA101 73640 Dated:09/04/2021	Grant
158	Enginics Infra Private Limited (Stone Crusher) Village Rulaheri Tehsil Bilaspur Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129221YAMCTE870581 5 Dated:02/02/2021	Granted for 15/04/2021 - 31/03/2026 dt. 15.04.2021	HSPCB/Consent/ : 313129221YAMCTOA112 08668 Dated:15/04/2021	Grant
159	Hindustan Stone Crusher Village Belgarh Tehsil Pratap Nagar YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129221YAMCTE110192 21 Dated:01/04/2021	Granted for 16/04/2021 - 31/03/2024 dt. 16.04.2021	HSPCB/Consent/ : 313129221YAMCTOA114 66331 Dated:16/04/2021	Grant

160	SHIV SHAKTI, village ghero pipli tehsil jagadhri distt yamuna nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129221YAMCTE944158 3 Dated:19/02/2021	Granted for 10/05/2021 - 31/03/2024 dt. 10.05.2021	HSPCB/Consent/ : 313129221YAMCTOA113 91007 Dated:10/05/2021	Grant
161	GOBIND STONE CRUSHER, Village Belgarh, YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129221YAMCTE936276 8 Dated:25/02/2021	Granted for 14/07/2021 - 31/03/2029 dt. 14.07.2021	HSPCB/Consent/ : 313129221YAMCTOA130 57322 Dated:14/07/2021	Grant
162	Jai Luxmi Minerals (Stone Crusher) Village Mahiyudeenpur Tehsil Bilaspur Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129221YAMCTE119206 53 Dated:10/05/2021	Granted for 16/07/2021 - 31/03/2026 dt. 16.07.2021	HSPCB/Consent/ : 313129221YAMCTOA127 08619 Dated:16/07/2021	Grant

163	Har Gobind Industries (Stone Crusher) Village Nagli 32 Tehsil Bilaspur Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129221YAMCTE912468 9 Dated:10/02/2021	Granted for 12/08/2021 - 31/03/2026 dt. 12.08.2021	HSPCB/Consent/ : 313129221YAMCTOA145 29145 Dated:12/08/2021	Grant
164	SURA BHAICHARA SCREENING PLANT AND STONE CRUSHER(STONE CRUSHER), Village-Ranipur YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129221YAMCTE110184 39 Dated:16/04/2021	Granted for 12/08/2021 - 31/03/2026 dt. 12.08.2021	HSPCB/Consent/ : 313129221YAMCTOA135 89154 Dated:12/08/2021	Grant
165	ARYAVAARTA DEVELOPERS PRIVATE LIMITED(STONE CRUSHER) Village-Ranipur YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129221YAMCTE103041 20 Dated:05/03/2021	Granted for 17/08/2021 - 31/03/2026 dt. 17.08.2021	HSPCB/Consent/ : 313129221YAMCTOA138 54493 Dated:17/08/2021	Grant

166	DM Stone Crusher, Village Belgarh Tehsil Pratap Nagar Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 318505021YAMCTE143613 06 Dated:02/08/2021	Granted for 17/02/2022 - 31/03/2026 dt. 18.02.2022	HSPCB/Consent/ : 313129222YAMCTOA201 79364 Dated:17/02/2022	Grant
167	MAHADEV STONE CRUSHER., VILLAGE BELGARH, TEHSIL KHIZRABAD, YAMUNA NAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129221YAMCTE130799 72 Dated:03/07/2021	Granted for 19/04/2022 - 31/03/2027 dt. 19.04.2022	HSPCB/Consent/ : 313129222YAMCTO2190 9588 Dated:19/04/2022	Grant
168	Sandhu Stone Crusher, Village Bellgarh, Tehsil Khizrabad, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE540534 2 Dated:11/07/2018	Granted for 13/05/2022 - 31/03/2027 dt. 13.05.2022	HSPCB/Consent/ : 313129222YAMCTOA235 71987 Dated:13/05/2022	Grant

169	Bala Ji Minerals (Stone Crusher), Village Belgarh Tehsil Pratap Nagar Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129221YAMCTE137776 75 Dated:16/07/2021	Granted for 18/02/2023 - 31/03/2027 dt. 18.02.2023	HSPCB/Consent/ : 313129223YAMCTOA330 47525 Dated:18/02/2023	Grant
170	Bhagat Singh Stone Crusher, Village Belgarh, Tehsil Pratap Nagar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129221YAMCTE137777 77 Dated:16/07/2021	Granted for 18/02/2023 - 31/03/2027 dt. 18.02.2023	HSPCB/Consent/ : 313129223YAMCTOA336 93348 Dated:18/02/2023	Grant
171	Satluj Stone Crusher, Village Mahiyudinpur, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129218YAMCTE514788 9 Dated:09/03/2018	Granted for 16/05/2018 - 31/03/2028 dt. 30.05.2018	HSPCB/Consent/ : 313129218YAMCTOA531 4511 dt. 30.05.18	Grant

172	Dahiya and Company Screening Plant (Stone Crusher), Village Mahiyudeenpur Tehsil Bilaspur Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129220YAMCTE833965 8 Dated:20/11/2020	Granted for 25/02/2021 - 31/03/2025 dt. 25.02.2021	HSPCB/Consent/ : 313129221YAMCTOA882 9144 Dated:25/02/2021	Grant
173	Deep Screening Plant and Stone Crusher Village Mahiyudeenpur Tehsil Bilaspur Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129221YAMCTE845130 5 Dated:13/01/2021	Granted for 05/03/2021 - 31/03/2025 dt. 05.03.2021	HSPCB/Consent/ : 313129221YAMCTOA925 4923 Dated:05/03/2021	Grant
174	CHAUDHARY INDUSTRIES Village Mahiyudinpur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129220YAMCTE795983 7 Dated:14/08/2020	Granted for 21/08/2020 - 31/03/2025 dt. 21.08.2020	HSPCB/Consent/ : 313129220YAMCTO8036 013 Dated:21/08/2020	Grant

175	Jai bhole stone crusher Village Mahiyudeenpur YAMUNANAGAR	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129220YAMCTE816978 1Dated:30/09/2020	Granted for 22/10/2020 - 31/03/2023 dt. 22.10.2020	HSPCB/Consent/ : 313129220YAMCTOA819 2096 Dated:22/10/2020	Closed by its own
176	Khan Screening and Stone Crusher Co, Village Taharpur Kalan, Tehsil Chhachrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129216YAMCTE327571 1 Dated:09/08/2016	Granted for 30/06/2021 - 31/03/2022 dt. 30.06.2021	HSPCB/Consent/ : 313129221YAMCTOA125 99755 Dated:30/06/2021	Closed by its own
177	Chaudhary Brother Stone Crusher (old name New India construction) , Vill Ballewala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	Norecord is avialable in the official record.	Granted for 11/05/2022 - 31/03/2023 dt. 15.04.2022	HSPCB/Consent/ : 313129222YAMCTOA224 50917 Dated:15/04/2022	Closed by its own

178	Sohi Stone Crushing Industry, Village Ballewala, Chhachharauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/3185 dated 11.10.1996	Granted for 11/05/2022 - 31/03/2023 dt. 21.03.2022,	HSPCB/Consent/ : 313129222YAMCTOA210 64377 Dated:21/03/2022	Closed by its own
179	Salasar Enterprises, Village Nathanpur, Tehsil Chhachhrauli, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129216YAMCTE335756 3 Dated:10/10/2016	Granted for 01/04/2019 - 31/03/2024 dt. 12.06.19	HSPCB/Consent/ : 313129219YAMCTOA656 4510 Dated:12/06/2019	Closed by its own
180	Shree Enterprises, Village Majri Tapu, Tehsil Jagadhri , Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE502263 1 Dated:30/01/2018	Granted for 11/05/2018 - 31/03/2023 dt. 30.05.2018	HSPCB/Consent/3131292 18YAMCTOA5213080 dt. 30.05.18	Closed by its own

181	Pankaj Trading Company (old name Beniwal Construction Works, Village Ranipur, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	No. HSPCB/Consent/ : 313129218YAMCTE5193776 Dated:30/03/2018	Granted for 01/04/2020 - 31/03/2023 dt. 11.02.2020	HSPCB/Consent/ : 313129220YAMCTOA7279663 Dated:11/02/2020	Closed by its own
182	Aggarwal Stone Crusher, Village Ranipur, Khasra No. 44//24,25,47//4,5, Tehsil Bilaspur, Distt. - Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129218YAMCTE4840850 Dated:09/01/2018	Granted for 05/07/2018 - 31/03/2023 dt. 06.07.18	HSPCB/Consent/ : 313129218YAMCTOA5392090 dt. 06.07.18	Closed by its own
183	Hind Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/96/1900 dated 16.07.1996	Granted for 11/05/2021 - 10/05/2022 dt. 04.06.2021	HSPCB/Consent/ : 313129221YAMCTOA11720210 Dated:04/06/2021,	Closed by its own

184	Garg Stone Crusher, V.P.O Gulabgarh, Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/TAC/88/1348 dated 24.06.1991	Granted for 11/05/2020 - 10/05/2021 dt. 26.05.2020	HSPCB/Consent/ : 313129220YAMCTOA763 4282 Dated:26/05/2020	Closed by its own
185	Keshav Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/2004/1571 dated 22.03.2004	Granted for 11/05/2020 - 10/05/2021 dt. 25.05.2020	HSPCB/Consent/ : 313129220YAMCTOA762 0976 Dated:25/05/2020,	Closed by its own
186	Yamuna Stonecrusher, Village Chuharpurkalan, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	Norecord is avialable in the official record.	Granted for 11/05/2020 - 10/05/2021 dt. 26.05.2020	HSPCB/Consent/ : 313129220YAMCTOA763 4214 Dated:26/05/2020,	Closed by its own

187	Durga StoneCrusher, Village Chuharpur Kalan, Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	Norecord is avialable in the official record.	Granted for 11/05/2020 - 10/05/2021 dt. 26.05.2020	HSPCB/Consent/ : 313129220YAMCTOA762 1656 Dated:26/05/2020	Closed by its own
188	Jagdamba Stone Crusher, Village Doiwala, Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2004/1484 dated 17.03.2004	Granted for 11/05/2020 - 10/05/2021 dt. 26.05.2020	HSPCB/Consent/ : 313129220YAMCTO7634 179 Dated:26/05/2020	Closed by its own
189	Shiv Shankar Stone Industries, Vill Kohliwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/94/173-74 dated 10.10.1994	Granted for 20/10/2020 - 10/05/2021 dt. 22.10.2020	HSPCB/Consent/ : 313129220YAMCTOAB12 0395 Dated:22/10/2020	Closed by its own

190	Anant Stone Crusher, Vill Aryanwala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/NOC/676 dated 20.03.1996	Granted for 11/05/2020 To 10/05/2021 dt. 03.06.2020	HSPCB/2020/7633159GR TCTO00 Dated:03/06/2020	Closed by Board
191	Mohit Stone Crusher, Village Kohliwala, P.O., Devdhar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/2004/1305 dated 19.11.2004	Granted for 11/05/2020 - 10/05/2021 dt. 06.07.2020	HSPCB/Consent/ : 313129220YAMCTO7728 737 Dated:06/07/2020	Closed By Board
192	Kamboj Gram Udyog Mandal, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/92/6886 dated 01.02.1994	Granted for 11/05/2019 - 10/05/2020 dt. 02.07.19	HSPCB/Consent/ : 313129219YAMCTOA668 7279 Dated:02/07/2019	Closed By Board

193	Jamna Gram Udyog Mandal, Ballewala, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	WPCB/93/NOC/6811 dated 27.12.1993	Granted for 11/05/2019 - 10/05/2020 dt. 14.08.19	HSPCB/Consent/ : 313129219YAMCTOA673 5031 Dated:14/08/2019	Closed By Board
194	Maa Bhanbhor Devi Stone Crusher (Old name Malik Stone and Screening Plant), Village Gorabani, Tehsil Bilaspur, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129218YAMCTE539445 5 Dated:27/06/2018	Granted for 04/02/2019 - 31/03/2022 dt. 22.03.19	HSPCB/Consent/ : 313129219YAMCTOA633 0800 Dated:22/03/2019	Closed by Board
195	Sai Stone Crusher, Village Nagli-32, PO DAYALGARH, Tehsil Bilaspur, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129218YAMCTE539323 0 Dated:08/06/2018	Granted for 19/12/2018 - 31/03/2027 dt. 18.01.19	HSPCB/Consent/ : 313129219YAMCTOA612 4484 Dated:18/01/2019	Closed by Board

196	Bhagwati Stone and Screening (Stone Crusher), Village Nagli 32, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129219YAMCTE6521324 Dated:29/04/2019	Granted for 03/06/2019 - 31/03/2024 dt. 04.06.19	HSPCB/Consent/ : 313129219YAMCTOA6609881 Dated:04/06/2019	Closed by Board
197	Hans Stone and Screening (Stone Crusher), Village Nagli 32, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	Not applicable. Prosecution action has already been taken by this office for past violation.	Granted for 01/04/2022 - 31/03/2024 dt. 14.02.2022	HSPCB/Consent/ : 313129222YAMCTO7397205 Dated:14/02/2022	Closed by Board
198	R.R. Stone Crusher, Village- Nagli-32, Tehsil- Bilaspur, District Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129017YAMCTE4674722 Dated:17/11/2017	Closed by Board, Granted for 01/04/2022 - 31/03/2027 dt. 20.01.2022	HSPCB/Consent/ : 313129022YAMCTOA18956358 Dated:20/01/2022	Closed by Board

199	Bajrangi Stone Crusher, Village Mhiudeenpur, Tehsil Bilaspur, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129218YAMCTE512652 2 Dated:28/03/2018	Closed by Board, Granted for 13/02/2021 - 31/03/2023 dt. 13.02.2021	HSPCB/Consent/ : 313129221YAMCTOA971 1824 Dated:13/02/2021	Closed by Board
200	JRV Stone Crusher, Village Majri Tapu, Jagadhri, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	Norecord is avialable in the official record.	Closed by Board	Closed by Board	Closed by Board
201	New Shree Guru Nanak Stone Crusher, Village Rampur Khadar, Tehsil Khizrabad, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129217YAMCTE457152 5 Dated:02/12/2017	Granted for 08/02/2018 - 31/03/2027 dt. 10.02.18	HSPCB/Consent/ 332928YAMCTOA821042 dt. 10.02.18	Closed by Board

202	Guru Kirpa Enterprises (Stone Crusher), Village Rampur Khadar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129218YAMCTE479093 9 Dated:09/01/2018	Granted for 03/05/2018- 31/03/2022 dt. 10.05.2018	HSPCB/Consent/3131292 18YAMCTO5280664 dt. 10.05.18	Closed by Board
203	Om Sai Stone Crusher, Village Rampur Khadar, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129217YAMCTE480984 7 Dated:19/12/2017	Granted for 24/01/2018 - 31/03/2022 dt. 06.02.18)	HSPCB/Consent/ 313129218YAMCTO 4951679 dt. 06.02.18	Closed by Board
204	Yamuna Industry (Stone Crusher) Village Ibrahimpur, Tehsil Chhachhrauli, Yamuna Nagar	As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing	HSPCB/Consent/ : 313129218YAMCTE520212 6 Dated:22/03/2018	Granted for 05/04/2018- 31/03/2028 dt. 19.04.18	HSPCB/Consent/ : 313129218YAMCTOA 5256688 dt. 19.04.18	Closed by Board

Subject: Joint Inspection Report of the operational mining blocks in the district Yamunanagar.

In compliance of the Hon'ble NGT, New Delhi orders dated 20.12.2023 in OA No. 593 of 2023 titled as "Mursaleen versus State of Haryana & Ors." and Director General Mines & Geology, Haryana endst. no. DMG/Hy/Glg/YNR/518 dated 01.02.2024, the operational mining blocks of the district Yamunanagar were inspected jointly along with the department surveyor and the Kanungo, Tehsil Radaur (Yamunanagar) on dated 04.02.2024 and 06.02.2024.

2. There are total 10 no. of mining blocks are in operation in the district Yamuna Nagar whose details are given in the table below:

Sr. No.	Name of Mining Block	Name of Highest Bidder/Company	Mineral	Area (in Hect.)	Depth of Excavation Allowed	Remarks
1	Gumthala South Block YNR B17	M/s Elite Mining Corporation	Sand	49.67	03 meters	River Bed
2	Nagli Block YNR B15	M/s M. P. Traders	Sand	77.25	03 meters	River Bed
3	Nagla Rangran Block YNR B14	M/s Tirupati Earth & Project Works Pvt.	Sand	89.48	03 meters	River Bed
4	M. T. Karhera Block YNR B13	M/s Sh. Kawaljeet Singh Batra S/o Sh. Makhan Singh Batra	Sand	67.79	03 meters	River Bed
5	Jathlana Block YNR B12	M/s P. S. Buildtech	Sand	101.27	03 meters	River Bed
6	Kanalsi Block YNR B5	M/s P. S. Buildtech	Boulder-Gravel-Sand (Permission granted only for sand by the Hon'ble NGT, New Delhi)	44.14	03 meters	River Bed
7	Mandoli Ghaggar East Block YNR B3	M/s JSM Foods Pvt. Ltd.	Boulder-Gravel-Sand (Permission granted only for sand by the Hon'ble NGT, New Delhi)	20.18	03 meters	River Bed
8	Devdhar Block YNR B24	M/s Northern Royalty Company	Boulder-Gravel-Sand	31.87	09 meters	Outside River Bed*
9	Jaidhari Block YNR B33	M/s P. S. Buildtech	Boulder-Gravel-Sand	48.60	09 meters	Outside River Bed*
10	Malikpur Khadar Block YNR B28	M/s Sh. Karaj Singh S/o Major Singh	Boulder-Gravel-Sand	23.20	09 meters	Outside River Bed*

*Agricultural Land

(Handwritten signatures)

- 285 -

3. The detailed observations of the joint team during inspection are as follows:

Sr. No.	Name of Mining Block	Observations	Remarks
1	Gumthala South Block YNR B17	The team observed that the mining activity is operational within the allotted lease area (Khasra Numbers) as per DGPS demarcation. The report of the Kanungo, Radaur is attached as Annexure-A.	-
2	Nagli Block YNR B15	The team observed that the mining activity is operational within the allotted lease area (Khasra Numbers) as per DGPS demarcation. The report of the Kanungo, Radaur is attached as as Annexure-B.	-
3	Nagla Rangran Block YNR B14	The team observed that the mining activity is operational within the allotted lease area (Khasra Numbers) as per DGPS demarcation. The report of the Kanungo, Radaur is attached as as Annexure-C.	-
4	M T Karhera Block YNR B13	The team observed that the mining activity is operational within the allotted lease area (Khasra Numbers) as per DGPS demarcation. The report of the Kanungo, Radaur is attached as as Annexure-D.	-
5	Jathiana Block YNR B12	The team observed that the mining activity is operational within the allotted lease area (Khasra Numbers) as per DGPS demarcation. The report of the Kanungo, Radaur is attached as as Annexure-E.	-

a

B

6	Kanalsi Block YNR B5	At the time of inspection no mining activity is found at the site.	The mining activity of boulder & gravel is already stopped by the Hon'ble NGT, New Delhi vide orders dated 31.05.2022 in OA No. 423/2022 titled as "Mohinder Pal & Anr. Versus State of Haryana & Ors." (copy enclosed).
7	Mandoli Ghaggar East Block YNR B3	At the time of inspection no mining activity is found at the site.	The mining activity of boulder & gravel is already stopped by the Hon'ble NGT, New Delhi vide orders dated 31.05.2022 in OA No. 423/2022 titled as "Mohinder Pal & Anr. Versus State of Haryana & Ors." (copy enclosed).
8	Devdhar Block YNR B24	At the time of inspection no mining activity is found at the site.	The department also issued show cause notice to M/s Northern Royalty (Devdhar Block) for violation of terms & conditions of the Environmental Clearance and mining plan vide memo no. 2352 dated 23.10.2023 (copy enclosed).
9	Jaidhari Block YNR B33	At the time of inspection no mining activity is found at the site.	The department also issued show cause notice to M/s P. S. Buildtech (Jaidhari Block) for violation of terms & conditions of the Environmental Clearance and mining plan vide memo no. 2557 dated 23.11.2023 (copy enclosed).
10	Malikpur Khadar Block YNR B28	At the time of inspection no mining activity is found at the site. Further, the team also observed that approx. 04-4.5 acre of land is illegally excavated adjoining the lease area which is also now cultivated by the landowners.	The mining department along with CM Flying Squad, Panchkula inspected the illegally excavated area and lodged an FIR 285/2022 at P. S. Chhachhrauli against the culprits (M/s S. J. Screening Plant (MDL-484), Vill. Malikpur & the landowners (copy enclosed)).

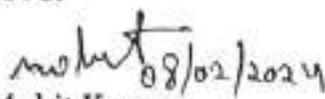
Further, at the time of inspection, the mining activity is operational within the permissible limit of the depth of excavation of mineral in the river bed mining blocks.

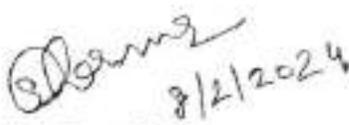
Furthermore, presently, the Yamuna River is flowing on the left bank (towards Uttar Pradesh/eastern side). Moreover, the team observed that due to the meandering course & excessive flow of water in the Yamuna River, the erosion is

→287

occurring naturally at the hemispherical turning end of the bank (means causes erosion of that particular bank) and the sediment/bed load starts accumulating in the opposite direction to this end. So, the erosion of the safety margins/edges at some points in the river bed mining blocks mainly occurs due to the said natural phenomenon (meandering nature of river) of river course & excessive water flow. The GPS photographs of the spot are enclosed here.

Enclosed: **As above.**


Mohit Kumar
(Surveyor, HQ)


Om Dutt Sharma
(Mining Officer, Yamunanagar)

-288-

 $\frac{1}{2}$

$\frac{2}{3}$ $\frac{1}{2}$ $\frac{1}{3}$ $\frac{1}{4}$ $\frac{1}{5}$ $\frac{1}{6}$ $\frac{1}{7}$ $\frac{1}{8}$ $\frac{1}{9}$ $\frac{1}{10}$ $\frac{1}{11}$ $\frac{1}{12}$ $\frac{1}{13}$ $\frac{1}{14}$ $\frac{1}{15}$ $\frac{1}{16}$ $\frac{1}{17}$ $\frac{1}{18}$ $\frac{1}{19}$ $\frac{1}{20}$ $\frac{1}{21}$ $\frac{1}{22}$ $\frac{1}{23}$ $\frac{1}{24}$ $\frac{1}{25}$ $\frac{1}{26}$ $\frac{1}{27}$ $\frac{1}{28}$ $\frac{1}{29}$ $\frac{1}{30}$ $\frac{1}{31}$ $\frac{1}{32}$ $\frac{1}{33}$ $\frac{1}{34}$ $\frac{1}{35}$ $\frac{1}{36}$ $\frac{1}{37}$ $\frac{1}{38}$ $\frac{1}{39}$ $\frac{1}{40}$ $\frac{1}{41}$ $\frac{1}{42}$ $\frac{1}{43}$ $\frac{1}{44}$ $\frac{1}{45}$ $\frac{1}{46}$ $\frac{1}{47}$ $\frac{1}{48}$ $\frac{1}{49}$ $\frac{1}{50}$ $\frac{1}{51}$ $\frac{1}{52}$ $\frac{1}{53}$ $\frac{1}{54}$ $\frac{1}{55}$ $\frac{1}{56}$ $\frac{1}{57}$ $\frac{1}{58}$ $\frac{1}{59}$ $\frac{1}{60}$ $\frac{1}{61}$ $\frac{1}{62}$ $\frac{1}{63}$ $\frac{1}{64}$ $\frac{1}{65}$ $\frac{1}{66}$ $\frac{1}{67}$ $\frac{1}{68}$ $\frac{1}{69}$ $\frac{1}{70}$ $\frac{1}{71}$ $\frac{1}{72}$ $\frac{1}{73}$ $\frac{1}{74}$ $\frac{1}{75}$ $\frac{1}{76}$ $\frac{1}{77}$ $\frac{1}{78}$ $\frac{1}{79}$ $\frac{1}{80}$ $\frac{1}{81}$ $\frac{1}{82}$ $\frac{1}{83}$ $\frac{1}{84}$ $\frac{1}{85}$ $\frac{1}{86}$ $\frac{1}{87}$ $\frac{1}{88}$ $\frac{1}{89}$ $\frac{1}{90}$ $\frac{1}{91}$ $\frac{1}{92}$ $\frac{1}{93}$ $\frac{1}{94}$ $\frac{1}{95}$ $\frac{1}{96}$ $\frac{1}{97}$ $\frac{1}{98}$ $\frac{1}{99}$ $\frac{1}{100}$

$$1 \quad \frac{1}{2} - \frac{1}{2}$$

$$2 \quad \frac{1}{3} - \frac{1}{4} = \frac{1}{12}$$

$$3 \quad \frac{1}{4} - \frac{1}{5} = \frac{1}{20}$$

$$4 \quad \frac{1}{5} - \frac{1}{6} = \frac{1}{30}$$

$$5 \quad \frac{1}{6} - \frac{1}{7} = \frac{1}{42}$$

$\frac{1}{2} + \frac{1}{3} = \frac{5}{6}$

$\frac{1}{2} + \frac{1}{3} = \frac{5}{6}$
 $\frac{1}{2} + \frac{1}{3} = \frac{5}{6}$
 $\frac{1}{2} + \frac{1}{3} = \frac{5}{6}$

5

ਸ਼ਿਕਾਇਤ:- 122414L ਏ.ਸੀ. 2161L

ਸ਼ਿਕਾਇਤ:- 42001/ ਏ.ਸੀ. 2161L

12464: 4 ਸਾਲ 101824 ਆਰ 41L

ਅੰਤਿਮ ਵਿਭਾਗ ਨੂੰ ਸਮਝਣ ਲਈ ਸਾਰੇ ਸਮੱਗਰੀ ਸਮੇਤ 4 ਸਾਲ
 2161L ਨੂੰ 2161-4 ਨੂੰ ਆਰ 41L ਸਮੇਤ 4 ਸਾਲ ਦੀ ਸਮੱਗਰੀ
 ਸਮੇਤ 4 ਸਾਲ 4-2-24 ਆਰ 12464 ਸਮੇਤ 4 ਸਾਲ ਸਮੇਤ
 ਏ.ਸੀ. 4 ਏ.ਸੀ. 2161L ਆਰ 41L ਸਮੇਤ 4 ਸਾਲ ਸਮੇਤ 4 ਸਾਲ
 4164 ਆਰ

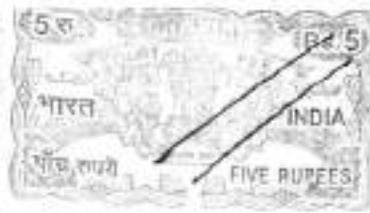
(Signature)
 3-2-24
 5PM

1. ਸੁਫਲੀਤ ਭਾਗ 4164 ਆਰ
 2. 12464 ਆਰ
 3. 4 ਸਾਲ 101824 ਆਰ
 4. 4 ਸਾਲ 101824 ਆਰ
 5. 4 ਸਾਲ 101824 ਆਰ
- 4164 ਆਰ 4164 ਆਰ
- (Signature)*
 4-2-24

2011 2012 100% 511 2011 2012 2013 2014 2015 2016 2017 2018 2019 2020 2021
 2022 2023 2024 2025 2026 2027 2028 2029 2030 2031 2032 2033 2034 2035 2036 2037 2038 2039 2040 2041 2042 2043 2044 2045 2046 2047 2048 2049 2050 2051 2052 2053 2054 2055 2056 2057 2058 2059 2060 2061 2062 2063 2064 2065 2066 2067 2068 2069 2070 2071 2072 2073 2074 2075 2076 2077 2078 2079 2080 2081 2082 2083 2084 2085 2086 2087 2088 2089 2090 2091 2092 2093 2094 2095 2096 2097 2098 2099 2100


 4-2-24
 Fnd

- 293 -



सेवामे,

श्री मान तहसीलदार साहब,

तहसील राटोर जिला यमुनानगर २

विषय:- दरखास्त बाबत वाका मौजा गुमफला/21 तहसील राटोर जिला यमुनानगर मे मैका स्थित रिपोर्ट करवा कर देने बारे प्रार्थनापत्र हक्कापटवारी/कानूनगो द्वारा

श्री मान जी,

निवेदन यह है कि मै सुरजीत सिंह पुत्र श्री बलदेव सिंह निवासी ग्राम गुमफला राव तहसील राटोर जिला यमुनानगर का हूँ ।

जो कि मैका मौजा गुमफला/21 तहसील राटोर जिला यमुनानगर मे हासरा नम्बरान 124//4, 5, 6, 7, 14, 15, 16, 17, 24, 25, 125//1, 2, 3, 8, 9, 10, 11, 12, 13, 18, 19, 20, 21, 22, 23, 136//3, 2, 1, 8, 9, 10, 11, 12, 13, 18, 19, 20, 21, 22, 23, 137//5, 6, 15, 16, 25, 147//5, 6, 15, 16, 25, 148//1, 2, 3, 8, 9, 10, 11, 12, 13, 18, 19, 20, 21, 22, 23, 157//1, 2, 3, 8, 9, 10, 11, 12, 13, 14, 17, 18, 19, 20, 21, 22, 23, 158//5, 6, 15, 16, 25, 164//5, 6, 15, 16, 25, 165//1, 2, 3, 4, 7, 8, 9, 10, 11, 12, 13, 14, 17, 18, 19, 20, 21, 22, 23, 24, 172// 1, 2, 3, 4, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 22, 21, 23, 24, 25, 176// 2, 3, 4, 5, 177//1, 10, 169//8, 7, 46//8, 9, 10, 11, 1, 2, 47//15, 6

उपरोक्त की मौका स्थित रिपोर्ट करवाना चाहता हूँ।

अतः आप से अनुरोध है कि हक्का पटवारी/कानूनगो को आदेश देकर उपरोक्त की मौका स्थित रिपोर्ट करवा कर दी जाए आपकी अतिकृपा हो गी धन्यावाद सहित ।

दिनांक:

हक्का पटवारी नियमानुसार कार्यवाही करे।

श्री मान तहसीलदार
राटोर

1-2-24

श्री सुरजीत सिंह पुत्र बलदेव सिंह
नि० गुमफला राव तह० राटोर
जिला यमुनानगर ।

-294-

11/12

OK / AKgo.
ML

9/1/2024
न्यायिक सहायक
राजीव

पत्र सं.

उपायुक्त महोदय

जिला यमुनानगर।

आदि कमलौक-खननायकयमुनानगर। 16

दिनांक-02/01/2024

विषय- Regarding Hon'ble NGT, New Delhi Court Case Titled as Marsaleen Versus State of Haryana and Others. OA No. 593 of 2023.

उपरोक्त विषय के सम्बन्ध में आपको अवगत कराया जाता है कि मार्सालीन वर्सुस स्टेट्स ऑफ़ हरियाणा नई दिल्ली में एक केस Marsaleen Versus State of Haryana and Others. OA No. 593 of 2023 विचारधीन है। जिसकी अगली सुनवाई की तारीख दिनांक 13.02.2024 को निर्धारित हुई है।

इस सम्बंध में आपको अवगत कराया जाता है कि उपरोक्त केस के प्रदर्शक व दिनांक 13.02.2023 को सदस्य सचिव हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड द्वारा एक बैठक का आयोजन किया गया था, जिसमें क्षेत्रीय अधिकारी हरियाणा प्रदूषण नियंत्रण बोर्ड, जिला यमुनानगर, कार्यकारी अधिकारी जिला यमुनानगर खनन अधिकारी खान एवं भू-विज्ञान विभाग, यमुनानगर व महानिदेशक महादय खान एवं भू-विज्ञान विभाग, पश्चिमी हरियाणा के कार्यालय से खनन अधिकारी व सदैवर बांध अतिरिक्त उपस्थित महोदय जिला यमुनानगर ने VC के माध्यम से उपरोक्त बैठक में भाग लिया। उपरोक्त बैठक में सदस्य सचिव ने खनन अधिकारी यमुनानगर को राजस्व विभाग के हल्का पटवारी / कानोयो को साथ लेकर जिला केस की सचिवाय के साथ सलग खनन स्थलों के विवरण की सूची अनुसार सभी खनन स्थलों का सख्त निरीक्षण कर खनन स्थलों के खासतः नो व आस पास में खनन वाले स्थलों एक सफाई की प्रदर्शन-सदर प्रस्तुत करने बारे निर्देश दिए।

इसलिए आपसे अनुरोध किया जाता है कि आप सुची अनुसार संबंधित सभी महसूलदारों को उनके आधीन कार्यरत हल्का पटवारी / कानोयो को इस विभाग की टीम के साथ सुची में उल्लिखित सभी खनन स्थलों का मौका निरीक्षण कर अपनी रिपोर्ट शीघ्र अति शीघ्र देने हेतु निर्देश दे ताकि उपरोक्त प्रस्ताव जल्द ही तैयार करके माननीय हरित प्रतिक्रिया नई दिल्ली द्वारा निर्धारित की गई प्रगती तारीख दिनांक 13.02.2024 को जवाब दिया जा सके।

यह आपकी सेवा में जानकारी कार्रवाई हेतु सूचनाएं एवं संश्लि है।

[Signature]
खनन अधिकारी,
खान एवं भू-विज्ञान विभाग,
यमुनानगर।

पृष्ठकम कमांक-खनन/यमुनानगर

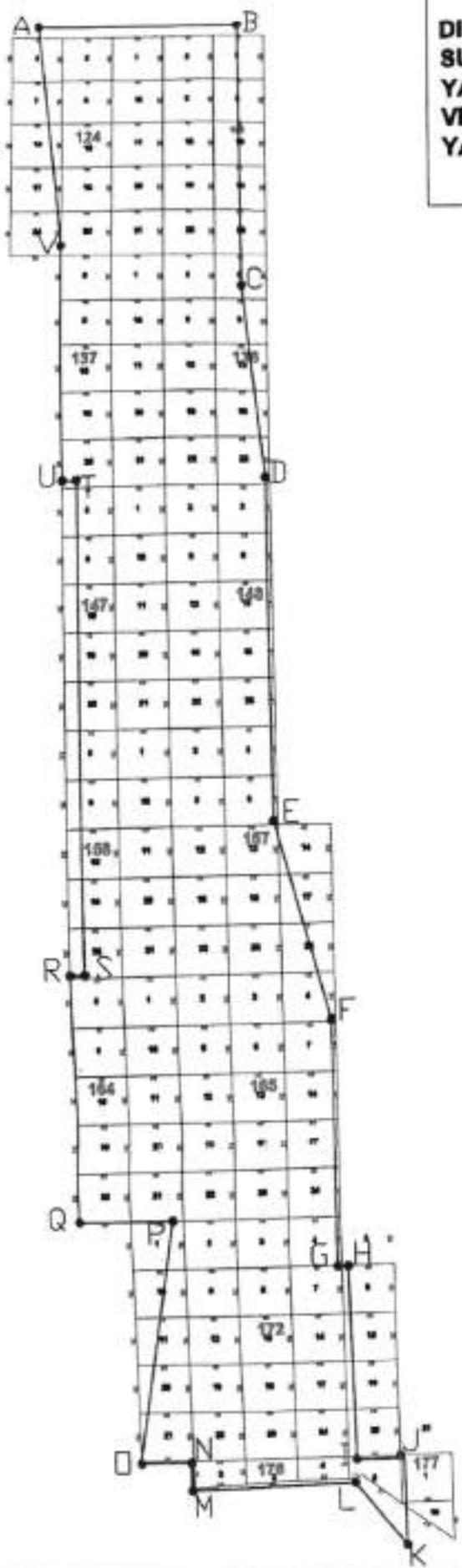
दिनांक-

- 1. इसकी एक प्रति निम्न की सेवा में जागामी कार्यवाही हेतु सुलगाया जायेगा है।
- 2. महानिदेशक महादय, खान एवं भू-विज्ञान विभाग हरियाणा।
- 3. अतिरिक्त उपायुक्त महादय, यमुनानगर।
- 4. जिला राजस्व अधिकारी, यमुनानगर।
- 5. क्षेत्रीय प्रतिकारी राज्य प्रदूषण नियंत्रण बोर्ड, यमुनानगर।

[Signature]
खनन अधिकारी,
खान एवं भू-विज्ञान विभाग,
यमुनानगर।

13

DIGITAL NISHAN DEHI & TOPOGRAPHICAL SURVEY FOR WATER LAND AREA IN YAMUNA RIVERSITUATED SITE IN VILLAGE GUMTHLA TEH. RAOUR YAMUNA NAGAR



**PROJECT:-
SURVEY PLAN OF
MINING AREA**

177

SURVEYED BY :-

[Signature]
SR. Survey Agency & Maps
New Ghatam Bank, Secunderabad, India | 500 002

LEGEND

COORDINATE LINE	—
DIMENSION	.
COORDINATE POINT	• F
KILLA LINE	—
KILLA NO.	.
MURABA NO.	177

$\frac{1}{2}$

$\frac{21}{12} = \frac{7}{4}$ $\frac{10}{12} = \frac{5}{6}$ $\frac{11}{12} = \frac{11}{12}$ $\frac{13}{14} = \frac{13}{14}$ $\frac{15}{16} = \frac{15}{16}$ $\frac{17}{18} = \frac{17}{18}$ $\frac{19}{20} = \frac{19}{20}$ $\frac{21}{22} = \frac{21}{22}$ $\frac{23}{24} = \frac{23}{24}$ $\frac{25}{26} = \frac{25}{26}$ $\frac{27}{28} = \frac{27}{28}$ $\frac{29}{30} = \frac{29}{30}$ $\frac{31}{32} = \frac{31}{32}$ $\frac{33}{34} = \frac{33}{34}$ $\frac{35}{36} = \frac{35}{36}$ $\frac{37}{38} = \frac{37}{38}$ $\frac{39}{40} = \frac{39}{40}$ $\frac{41}{42} = \frac{41}{42}$ $\frac{43}{44} = \frac{43}{44}$ $\frac{45}{46} = \frac{45}{46}$ $\frac{47}{48} = \frac{47}{48}$ $\frac{49}{50} = \frac{49}{50}$ $\frac{51}{52} = \frac{51}{52}$ $\frac{53}{54} = \frac{53}{54}$ $\frac{55}{56} = \frac{55}{56}$ $\frac{57}{58} = \frac{57}{58}$ $\frac{59}{60} = \frac{59}{60}$ $\frac{61}{62} = \frac{61}{62}$ $\frac{63}{64} = \frac{63}{64}$ $\frac{65}{66} = \frac{65}{66}$ $\frac{67}{68} = \frac{67}{68}$ $\frac{69}{70} = \frac{69}{70}$ $\frac{71}{72} = \frac{71}{72}$ $\frac{73}{74} = \frac{73}{74}$ $\frac{75}{76} = \frac{75}{76}$ $\frac{77}{78} = \frac{77}{78}$ $\frac{79}{80} = \frac{79}{80}$ $\frac{81}{82} = \frac{81}{82}$ $\frac{83}{84} = \frac{83}{84}$ $\frac{85}{86} = \frac{85}{86}$ $\frac{87}{88} = \frac{87}{88}$ $\frac{89}{90} = \frac{89}{90}$ $\frac{91}{92} = \frac{91}{92}$ $\frac{93}{94} = \frac{93}{94}$ $\frac{95}{96} = \frac{95}{96}$ $\frac{97}{98} = \frac{97}{98}$ $\frac{99}{100} = \frac{99}{100}$

$$1 \quad \frac{1}{2} - \frac{1}{2}$$

$$2 \quad \frac{10}{12} - \frac{3}{4}$$

$$3 \quad \frac{5}{6} - \frac{5}{6}$$

$$4 \quad \frac{11}{12} - \frac{7}{8}$$

$$5 \quad \frac{9}{10} - \frac{11}{12}$$

$$6 \quad \frac{13}{14} - \frac{13}{14}$$

$$\frac{1}{2} - \frac{1}{2} = 0$$

4-2-24
 S.A.S.

2011 को D.G.P.S के नए मॉडल में अति कम D.G.P.S के मॉडल
 की संख्या के अभाव में नए मॉडल को भी भी भी नए मॉडल
 प्राप्त है। अतः भी भी नए मॉडल के साथ ही भी भी -
 (2011) को भी भी भी भी है। नए 2011 को भी भी
 में नए नए मॉडल में भी भी भी भी है। नए
 अति कम भी भी अतः नए मॉडल में 2011 को नए मॉडल
 नए अतः नए D.G.P.S के नए मॉडल को नए नए
 भी भी है। नए नए नए है। अतः नए नए नए नए
 नए नए नए को भी भी नए नए नए है।

2011
 2011
 4-2-20

9/10

OK / CK80:
ML
21/1/2024
नयाँ दिल्ली
राजीव

सेवा में

उपायुक्त महोदय
जिला यमुनानगर।

यादि क्रमांक-30/सत/यमुनानगर/16 दिनांक-02/01/2024

विषय - Regarding Hon'ble NGT, New Delhi Court Case Filed as Mursaleen Versus State of Haryana and Others OA No. 593 of 2023

उपरोक्त विषय के सम्बंध में आपकी अवगत हो रहा है कि राष्ट्रीय न्याय प्रधिकरण नई दिल्ली में एक केस Mursaleen Versus State of Haryana and Others OA No. 593 of 2023 पेशावधीन है। जिसकी आगती सुनवाई की तारीख दिनांक 11.02.2024 को निर्धारित हुई है।

इस सम्बंध में आपकी अवगत कराया जाता है कि उपरोक्त केस की सुनवाई 2023-24 के सदस्य सचिव हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड द्वारा एक बैठक का आयोजन किया गया। जिसमें क्षेत्रीय अधिकारी हरियाणा प्रदूषण नियंत्रण बोर्ड, जिला यमुनानगर कार्यकारी अधिकारी जिला यमुनानगर खनन अधिकारी जिला एवं भू-विज्ञान विभाग, यमुनानगर व सहायक सचिव जिला एवं भू-विज्ञान विभाग पंचकुला हरियाणा के कार्यालय में खनन अधिकारी व सचिव तथा प्रतिनिधि जिला एवं भू-विज्ञान विभाग यमुनानगर ने VC के माध्यम से उपरोक्त बैठक में भाग लिया। उपरोक्त बैठक में सदस्य सचिव ने खनन अधिकारी यमुनानगर को राज्य विभाग के हल्का पटवारी/कानांगो का साथ में एक रिपोर्ट की जांच के साथ खनन स्थलों के विवरण की सूची अनुसंधान करी खनन स्थलों का सतह निरीक्षण कर खनन स्थलों के उत्तरा नो न आता जस में खनन कार रिपोर्ट एवं सतह के सतह-आवृत्त प्रस्तुत करने का निर्देश दिए।

इसलिए आपसे अनुरोध किया जाता है कि आप सूची अनुसार सम्बन्धित जिला एवं भू-विज्ञान विभाग का उनके अधीन कार्यरत हल्का पटवारी/कानांगो को इस विभाग की टीम के साथ सूची में दी गई खनन स्थलों का सतह निरीक्षण कर अपनी रिपोर्ट सीधे जिला एवं भू-विज्ञान विभाग यमुनानगर एवं साथ ही साथ जिला एवं भू-विज्ञान विभाग नई दिल्ली द्वारा निर्धारित की गई आगती सुनवाई की तारीख 11.02.2024 को जवाब दिया जा सके।

यह आपकी सेवा में आगामी कार्यवाही हेतु सुचनाार्थ एवं उचित है।

(Signature)
खनन अधिकारी,
जिला एवं भू-विज्ञान विभाग,
यमुनानगर।

पुष्टकत क्रमांक-खनन/यमुनानगर दिनांक-

- इसकी एक प्रति निम्न की सेवा में आगामी कार्यवाही हेतु सूचनाार्थ प्रेषित है।
- 1. सहायक महादय, खनन एवं भू-विज्ञान विभाग हरियाणा।
- 2. अतिरिक्त उपायुक्त महादय, यमुनानगर।
- 3. जिला सचिव अधिकारी, यमुनानगर।
- 4. क्षेत्रीय अधिकारी राज्य प्रदूषण नियंत्रण बोर्ड, यमुनानगर।

(Signature)
खनन अधिकारी,
जिला एवं भू-विज्ञान विभाग,
यमुनानगर।

-302-

11
12

नागली - सित - 15

Annexure-A

Nagli Block/ YNR B 15

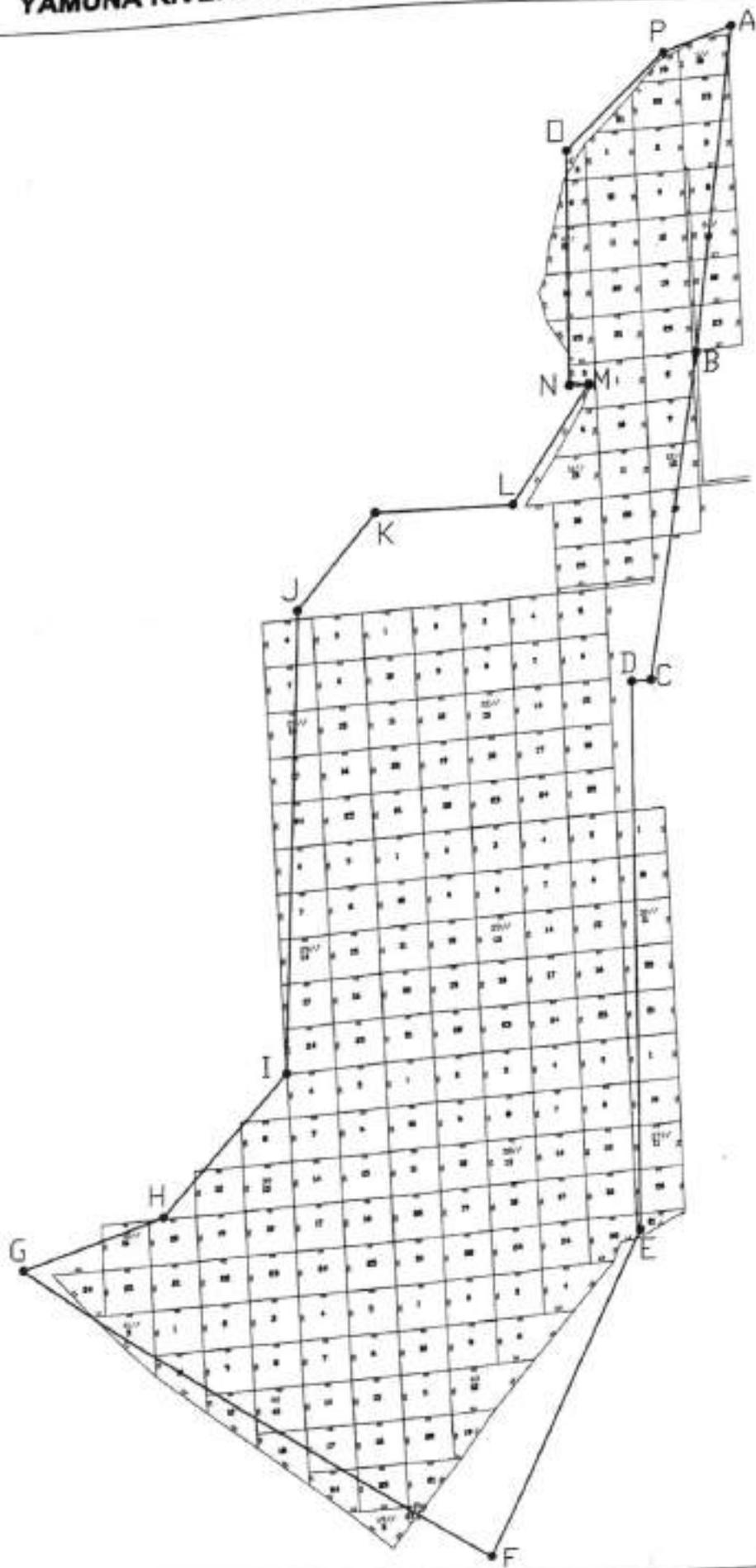
1/18min, 19, 21, 22, 23min 5//1, 2, 3min, 8min, 9, 10, 11, 12, 13min, 18min, 19, 20, 21, 22, 23min, 6//5, 6, 15, 16, 25, 11//5, 6, 14, 15, 16, 17, 18, 19, 20min, 21, 22, 23, 24, 25, 12//1, 2, 9, 10, 11, 12min, 19min, 20, 21, 22min, 21//1, 2min, 9min, 10, 11, 20, 21, 22//1 to 25, 23//4min, 5, 6, 7min, 14min, 15, 16, 17min, 24min, 25, 28//4min, 5, 6, 7min, 14min, 15, 16, 17min, 24min, 25, 29//1 to 25, 30//1, 10, 11, 20, 21, 37//1, 10, 11, 20, 21min, 38//1 to 24, 25, 39//4min, 5, 6, 7, 8min, 12min, 13, 14, 15, 16, 17, 18, 19, 20min, 21, 22, 23, 24, 25, 40//16min, 17min, 24, 25, 41//5 42//1 to 9, 10, 12, 13 to 17, 18, 24, 25, 43//1, 2, 3, 4, 8, 9, 10, 11, 12, 20, 19, 21, 44//1, 45//5.



-303-

13
19

DIGITAL NISHAN DEHI & TOPOGRAPHICAL SURVEY FOR WATER LAND AREA IN YAMUNA RIVER SITUATED SITE IN VILLAGE NAGLI TEH. RADOUR YNR.



PROJECT:-

SURVEY PLAN OF MINING AREA

SURVEYED BY :-

[Signature]
SR, Survey Agency & Maps
Near Gurgaon Road, Gurgaon, Haryana - 122002

LEGEND

CORDINATE LINE	—
TEXT	
CORDINATE POINT	• F
KILLA LINE	—
KILLA NO.	.
MURABA NO.	177

21st Floor, Survey Agency & Maps
 1st Floor, Survey Agency & Maps
 2nd Floor, Survey Agency & Maps
 3rd Floor, Survey Agency & Maps
 4th Floor, Survey Agency & Maps
 5th Floor, Survey Agency & Maps

1) विपिन S/ दुर्गा देवी

2) मीरा S/ मधनलाल गोमर

3) इश्वरगोविंद S/ शिवकुमार

4) सुरजीतलाल S/ लालदेवलाल

5) दीपचंद लखनवाड देहे

6) श्री गोमरलाल गोमर लखनवाड देहे

7) श्री गोमरलाल लखनवाड देहे

8) श्री गोमरलाल लखनवाड देहे

9) विदुषकाश लखनवाड देहे

10) लखनवाड देहे DGP सर्वेक्षक

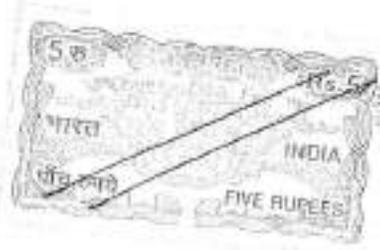
11) लखनवाड देहे सर्वेक्षक

12) लखनवाड देहे सर्वेक्षक

13) D.G.P.S सर्वेक्षक

2 JIMIR
 श्री चन्द (नमस्कार)
 श्री सुमधला, लड. लड. व. लड.
 फोन नं. 7027293000

- 14 $\frac{0}{1425}$ $\frac{5}{11}$ $\frac{5}{21412}$ - (DC)
- 18 $\frac{3}{11}$ $\frac{5}{215150}$ | Subham
- 16 $\frac{1}{222}$ $\frac{5}{11}$ $\frac{5}{11}$ $\frac{5}{11}$ $\frac{5}{11}$



सेवा में,

श्री मान तहसीलदार साहब,

तहसील रादौर जिला यमुनानगर ।

विषय:- दरखास्त बाका बाका मौजा माजरी/29 तहसील रादौर जिला यमुनानगर में मौका स्थित रिपोर्ट हल्का पटवारी/कानूनगो द्वारा करवा देने बारे प्रार्थना पत्र ।

श्री मान जी,

निवेदन यह है कि मैं शुभम पुत्र श्री राम मोहन निवासी लालूप्यर । मजरी । तहसील रादौर जिला यमुनानगर का हूँ ।

जो कि मैं बाका मौजा माजरी/29 तहसील रादौर जिला यमुनानगर में खासरा नम्बरान 31, 234, 35, 36, 32, 33, 37, 38, 70, 71, 42, 43, 133, 134, 135, 136, 142, 143, 144, 145, 152, 156, 157, 158, 153, 154, 155, 165, 166, 167, 169, 180, 184, 185, 177, 181, 182, 183, 206, 207, 208, 209, 210, 215, 219, 220, 221, 216, 218, 230, 231, 217, 229, 232, 233, 234, 238, 44, 36, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 146, 147, 148, 149, 150 की मौका स्थिति रिपोर्ट हल्का पटवारी/कानूनगो द्वारा करवाना चाहता हूँ ।

अतः आप से अनुरोध है कि हल्का पटवारी/कानूनगो को आदेश देकर मौका की उपरोक्त रकबाकी रिपोर्ट करवा कर दी जाए आपकी अति कृपा होगी ।
सुध्याचाद सहित ।

Subham

प्रार्थी

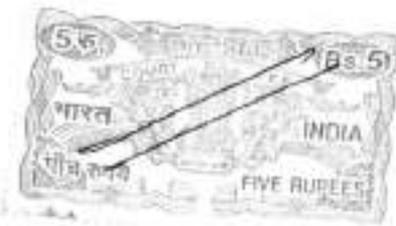
शुभम पुत्र श्री राम मोहन

नि० लालूप्यर मजरी । तह० रादौर

जिला यमुनानगर ।

हल्का पटवारी निवासी
कार्यवाही करें ।

तहसीलदार
रादौर 31-1-29



सेवा मे,

श्री मान तहसीलदार साहब,

तहसील रादौर जिला यमुनानगर ।

विषय:- दरखास्त बाबत वाका मौजा नगलारागडान/3। तहसील रादौर जिला यमुनानगर मे मौका स्थिति रिपोर्ट हल्का पटवारी/ कानूनगो द्वारा करवा कर देने बारे प्रार्थना पत्र ।

श्रीमान जी,

निवेदनयह है कि मैं राजेश कुमार पुत्र चमन सिंह निवासी ग्राम सन्धाली तहसील रादौर जिला यमुनानगर का हूँ ।

जो कि मे वाका मौजा नगलारागडान/3। तहसील रादौर जिला यमुनानगर मे डातरानम्बरान 1//17, 18, 19, 21, 22/1, 23/2, 23/2, 24, 5//1, 2, 3, 4, 8, 9, 10, 12, 13/1, 19, 22/2, 6/5, 6, 7, 8, 13, 14/1, 14/2, 19, 20, 21, 22, 23, 24, 7//25, 8//14, 4/2, 5/1, 5/2, 6, 7, 13, 14/1, 14/2, 15 तः 18, 22, 23/2, 23/2, 23/3, 24, 25, 9//1, 2, 3, 4, /1, 4/2, 5, 6, 7, 8, 9/1, 9/2, 10, 11/1, 11/2, 12, 13, 14, 15, 16, 17, 18, 19/1, 19/2, 20, 21, 22, 23, 24, 17//1, 2, 3, 4, 7, 9, 10, 11, 12, 13, 18, 19, 20/1, 20/2, 21, 22, 18/2, 3, 4, 5, 6, 7, 8, 9, 12/1, 12/2, 13, 14, 15, 16, 17, 18, 22, 23, 24, 25/1, 25/2, 19//2, 3, 4, 5, 6, 7, 8, 9, 12, 13, 14, 15/1, 15/2, 16, 19, 20//1, 2, 9, 10, 11, 20, 35 की मौका स्थिति रिपोर्ट हल्का पटवारी/ कानूनगो द्वारा लेना चाहता हूँ ।

आतः आप से अनुरोध है कि हल्का पटवारी/ कानूनगो को आदेश देकर उपरोक्त की मौका स्थिति रिपोर्ट करवा कर दी जाए आपकी अति कृपा होगी

अन्यावाद सहित ।

Rajesh
प्रार्थी

दि:

हल्का पटवारी/ कानूनगो
को आदेश देकर ।

तहसीलदार
रादौर 1-24

राजेश कुमार पुत्र श्री चमन सिंह
निवासी ग्राम सन्धाली तहसील रादौर जिला यमुनानगर ।



सेवा में,

श्री मान तहसीलदार साहब,

तहसील रादौर जिला यमुनानगर ।

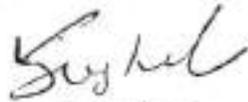
विषय:- दरखास्त बाका वाका मौजा सन्धाला/24 तहसील रादौर जिला यमुनानगर में मौका स्थित रिपोर्ट हल्का पटवारी/कानूनगो द्वारा करवा कर देने बाख्यार्थनापत्र ।

श्री मान जी,

निवेदन यह है कि मैं सुशील कुमार पुत्र श्री लछमन दास निवासी ग्राम सन्धाला तहसील रादौर जिला यमुनानगर का हूँ ।

जो कि मैं वाका मौजा सन्धाला/24 तहसील रादौर जिला यमुनानगर में हासरा नम्बर 9//12, 13, 19, 20, 21, 22, 18/5, 6, 7, 14, 15, 16, 17, 18, 23, 24/1, 24/2, 25, 19//1, 10, 11, 21//2, 3, 4, 5/1, 5/2, 6, 7, 8, 9, 12, 13, 14, 5, 15, 17, 18, 19, 20, 21, 22, 23, 24, 25, 20//1, 10, 11, 34//1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 18, 19, 20, 21, 22, 23, 33//6, 15, 16, 25, 37//5, 6, 15, 16, 25, 36//1, 2, 3, 8/1, 8/2, 13, 12/1, 12/2, 11, 20, 19/1, 19/2, 18, 21, 22, 45//5, 46//1, 2 की मौका स्थित रिपोर्ट करवाना चाहता हूँ ।

अतः आप से अनुरोध है कि हल्का पटवारी/कानूनगो को आदेशादेश मौका स्थित रिपोर्ट करवा कर दी जाए आप की अति कृपा होगी

धन्यावाद सहित 
पाया

दि: हल्का पटवारी नियमानुसार
कार्यवाही करे।


तहसीलदार
रादौर
31-1-24

सुशील कुमार पुत्र लछमन दास
नि० सन्धाला तह० रादौर
जिला यमुनानगर ।

10/16

o/c / FK 80.

ML

9/1/2024

मुख्य तहसीलदार
रादीर

सेवा में

उपायुक्त महोदय
जिला यमुनानगर।

यादि क्रमांक-खनन/यमुनानगर/ 16 दिनांक- 02/01/2024

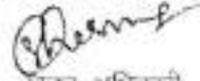
विषय- Regarding Hon'ble NGT, New Delhi Court Case Titled as Mursaleen Versus State of Haryana and Others OA No. 593 of 2023.

उपरोक्त विषय के सम्बन्ध में आपको अवगत करवाया जाता है कि माननीय हरित प्राधिकरण नई दिल्ली में एक केस Mursaleen Versus State of Haryana and Others OA No. 593 of 2023 विभागाधीन है। जिसकी अगली सुनवाई की तारीख दिनांक 13.02.2024 को निर्धारित हुई है।

इस सम्बन्ध में आपको अवगत कराया जाता है कि उपरोक्त केस के सम्बन्ध में दिनांक 28.12.2023 को सदस्य सचिव हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड द्वारा एक बैठक का आयोजन किया गया था जिसमें क्षेत्रीय अधिकारी हरियाणा प्रदूषण नियंत्रण बोर्ड, जिला यमुनानगर, कार्यकारी अभियंता विद्युत विभाग यमुनानगर, खनन अधिकारी खान एवं भू-विज्ञान विभाग, यमुनानगर व महानिदेशक महोदय खान एवं भू-विज्ञान विभाग, पंचकुला हरियाणा के कार्यालय से खनन अधिकारी व सर्वेयर तथा अतिरिक्त उपायुक्त महोदय जिला यमुनानगर ने VC के माध्यम से उपरोक्त बैठक में भाग लिया। उपरोक्त बैठक में सदस्य सचिव ने खनन अधिकारी यमुनानगर को राजस्व विभाग के हल्का पटवारी/कानौगो को साथ लेकर उपरोक्त केस की याचिका के साथ सलग्न खनन स्थलों के विवरण की सूची अनुसार सभी खनन स्थलों का मौका निरीक्षण कर खनन स्थलों के खतरा न0 व आस पास में खनन वारे रिपोर्ट एक सप्ताह के अंदर-अंदर प्रस्तुत करने बारे निर्देश दिए।

इसलिए आपसे अनुरोध किया जाता है कि आप सूची अनुसार सम्बंधित सभी तहसीलदारों को उनके अधीन कार्यरत हल्का पटवारी/कानौगो को इस विभाग की टीम के साथ सूची में दर्जित सभी खनन स्थलों का मौका निरीक्षण कर अपनी रिपोर्ट शीघ्र अति शीघ्र देने हेतु निर्देश दे ताकि रिपोर्ट अनुसार जवाब दाया तैयार करके माननीय हरित प्राधिकरण नई दिल्ली द्वारा निर्धारित की गई अगली सुनवाई दिनांक 13.02.2024 को जवाब दिया जा सके।

यह आपकी सेवा में आगामी कार्यवाही हेतु सुचनार्थ एवं प्रेषित है।

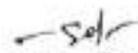

खनन अधिकारी,
खान एवं भू-विज्ञान विभाग,
यमुनानगर।

पृष्ठांकन क्रमांक-खनन/यमुनानगर

दिनांक-

इसकी एक प्रति निम्न की सेवा में आगामी कार्यवाही हेतु सुचनार्थ प्रेषित है।

1. महानिदेशक महोदय, खान एवं भू-विज्ञान विभाग हरियाणा।
2. अतिरिक्त उपायुक्त महोदय, यमुनानगर।
3. जिला राजस्व अधिकारी, यमुनानगर।
4. क्षेत्रीय अधिकारी राज्य प्रदूषण नियंत्रण बोर्ड, यमुनानगर।


खनन अधिकारी,
खान एवं भू-विज्ञान विभाग,
यमुनानगर।

21
22

**DIGITAL NISHAN DEHI & TOPOGRAPHICAL SURVEY FOR
WATER LAND AREA IN YAMUNA RIVER SITUATED SITE IN
VILLAGE MAJRI, SANDHALA, NAGLA RANGRAN TEH. RADOUR YNR.**



PROJECT:-

**SURVEY PLAN OF
MINING AREA
GHAT NO.14**

SURVEYED BY :-

[Signature]
SR. Survey Agency & Maps
Civil Control Dept., Government of India | 2013/2012

LEGEND

COORDINATE LINE	—
TEXT	
COORDINATE POINT	● F1
KILLA LINE	—
KILLA NO.	.
MURABA NO.	1777

3
4

शुद्धि का :- $\frac{1022400 \text{ रु.}}{21012}$

शुद्धि का :- $\frac{420000 \text{ रु.}}{1022400}$

शुद्धि का :- $\frac{4}{10000} \times \frac{1022400}{10000} \times 10000$

अनुसार शुद्धि का 31/12/24 तक किया जाता है।
 4/10/24 को 7/10/24 तक जोड़कर शुद्धि का 10/10/24 तक किया जाय।
 2/10/24 को 4/10/24 तक जोड़कर शुद्धि का 12/10/24 तक किया जाय।
 12/10/24 को 14/10/24 तक जोड़कर शुद्धि का 14/10/24 तक किया जाय।
 14/10/24 को 16/10/24 तक जोड़कर शुद्धि का 16/10/24 तक किया जाय।
 16/10/24 को 18/10/24 तक जोड़कर शुद्धि का 18/10/24 तक किया जाय।
 18/10/24 को 20/10/24 तक जोड़कर शुद्धि का 20/10/24 तक किया जाय।
 20/10/24 को 22/10/24 तक जोड़कर शुद्धि का 22/10/24 तक किया जाय।
 22/10/24 को 24/10/24 तक जोड़कर शुद्धि का 24/10/24 तक किया जाय।

1. शुद्धि का 5% तक किया जाय
2. शुद्धि का 10% तक
3. शुद्धि का 15% तक
4. शुद्धि का 20% तक
5. शुद्धि का 25% तक

(Signature)
 3-2-25
 2025

(Signature)
(Signature)

शुद्धि का 31/12/24 तक किया जाय

5/6

2114 एवम् 919011 एवम् 21117 एवम्

7/511 177 एवम् 51

[Signature]
4-2-23

1. 2114 एवम् 919011 एवम् 21117 एवम् R.Km
2. 11-143 एवम् 11 एवम् 143 एवम् वर्ष
3. 2114 एवम् 11 एवम् 2114 एवम् Amah
4. 2114 एवम् 11 एवम् 2114 एवम् Sund
5. 2114 एवम् 11 एवम् 2114 एवम् Vikas
6. 2114 एवम् 11 एवम् 2114 एवम् 21
7. 2114 एवम् 11 एवम् 2114 एवम् Print
8. 2114 एवम् 11 एवम् 2114 एवम् 2114 एवम् 2114
9. 2114 एवम् 11 एवम् 2114 एवम् 2114 एवम् 2114
10. 2114 एवम् 11 एवम् 2114 एवम् 2114 एवम् 2114
11. 2114 एवम् 11 एवम् 2114 एवम् 2114 एवम् 2114
12. 2114 एवम् 11 एवम् 2114 एवम् 2114 एवम् 2114



9/10

सेवा में,

श्री मान तहसीलदार साहब,

तहसील रादौर जिला यमुनानगर ।

विषय:- दरखास्त बाबत वाका मौजा कस्टेडा/ तहसील रादौर जिला यमुनानगर में हल्का पटवारी/ कानूनगो में मौका स्थित रिपोर्ट करवा कर देने बारे प्रार्थनापत्र ।

श्री मान जी,

निवेदन यह है कि कर्मवीर पुत्र श्री धर्मपाल निवासी ग्राम जलाना तहसील रादौर जिला यमुनानगरका हूँ ।

जो कि मैं वाका मौजा कस्टेडा/ 30 तहसील रादौर जिला यमुनानगर में कातरा नम्बरान 3//18, 19, 20, 21, 22, 23, 4//25, 11//6, 7, 8, 12, 13, 14, 15, 16/1, 16/2, 17, 18, 19, 20/1, 21, 22, 23, 24, 25, 12//1, 2, 9, 10, 11, 20, 21/1, 21/2, 13//1, 10, 11, 20, 21, 22, 14//1, ता: 25, 15/5/2, 6, 7, 14/2, 15, 16, 17, 18, 23, 24, 25, 21// 1 ता: 13, 18, 17/2, 18, 19, 20, 21, 22, 22/1, 2, 10, 1/1, 1/2, 5, 6, 10, 15, 16, 21/1, 24, 25, 26//1, 10, 11, 20/2, 27// 1, 4, 5/1, 5/2, 6, 7, 8, 9/1, 9/2, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20/1 20/2, 21, 22, 23, 24, 25, 28/5, 6, 15, 16, 25, 31/5, 6, 7, 14, 15, 16, 17, 24 25, 32//1, 10, 11, 20, 21, 37//1, 10, 11, 20, 21, 38/5, 6, 15, 42/42, 32//2, 3, 4, 5, 6, 7, 8, 9, 12, 13, 14, 15, 17, 18, 19, 22, 23, 24, उपरोक्त की मौका स्थित रिपोर्ट हल्का पटवारी/ कानूनगो द्वारा लेना चाहता हूँ ।

ज्ञात: आप से अनुरोध है कि हल्का पटवारी/ कानूनगोको आदेश देकर उपरोक्त की मौका स्थित रिपोर्ट करवा कर देती जाए आपकी अति कृपाहोशी धन्यावादसहित।

दिनांक

प्रत्येक पटवारी/ कानूनगोकार
कार्यवाही करे।

तहसीलदार
रादौर

1-9-24

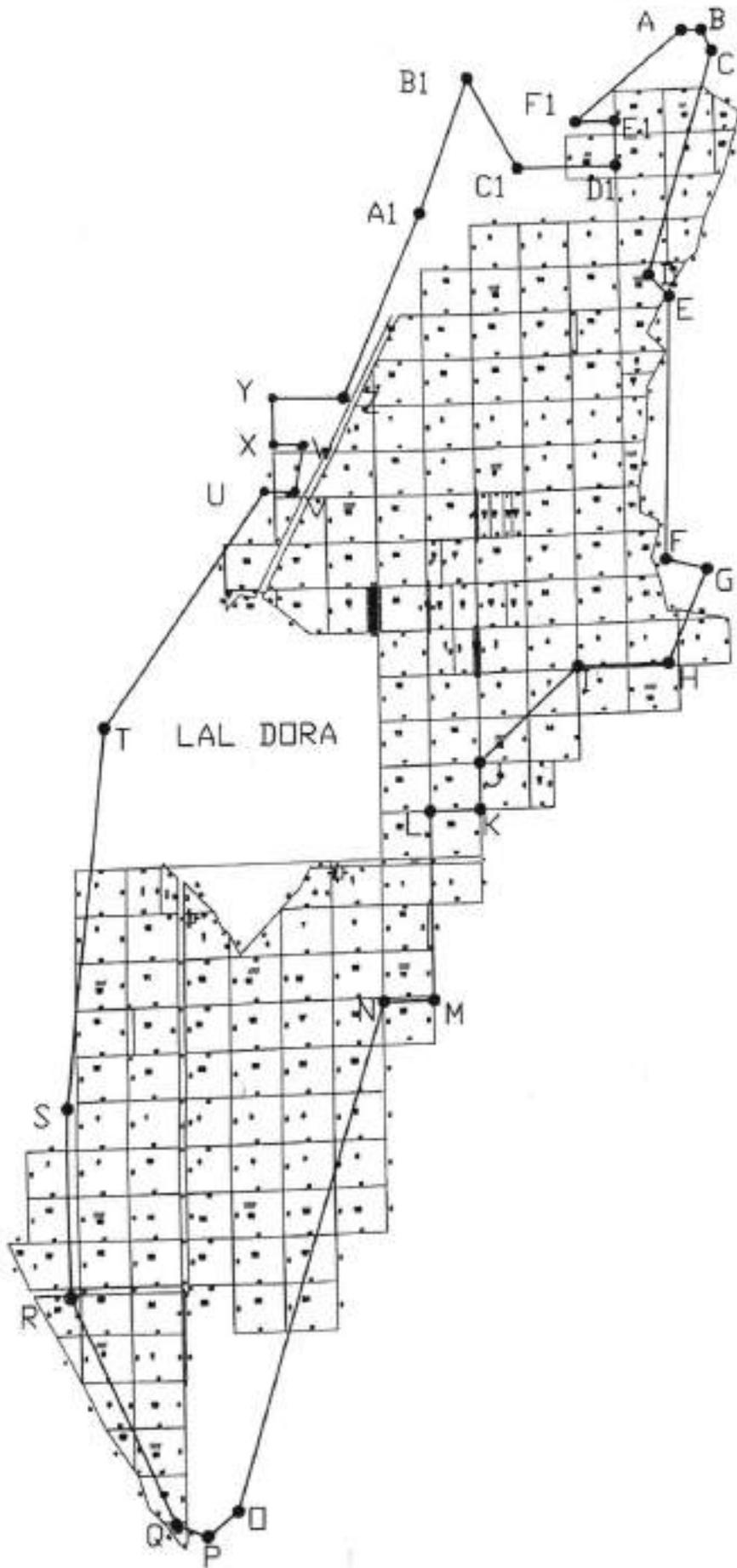
प्रार्थी

कर्मवीर पुत्र धर्मपाल

नि० जलाना तह० रादौर जिला यमुनानगर

श्रीमान जी
दिनांक
4-2-29
दि

DIGITAL NISHAN DEHI & TOPOGRAPHICAL SURVEY FOR WATER LAND AREA IN YAMUNA RIVER SITUATED SITE IN VILLAGE MT KREHDA TEH. RADOUR YNR.



॥
 १७७ → १७७ २५/२३ २-२-२५ १/२
 २५/२३ २-२-२५ १/२
 २५/२३ २-२-२५ १/२
 २५/२३ २-२-२५ १/२

1. २५/२३ - १/२

2. २५/२३ - ३/५

3. २५/२३ - ५/६

4. २५/२३ - ७/८

5. २५/२३ - ९/१०

6. २५/२३ - ११/१२

CERTIFIED TO BE TRUE COPY
 EXAMINER
 DEPUTY COMMISSIONER'S OFFICE
 YAMUNA NAGAR
 ON 2 DATE 25/2/25

२५/२३ = ५८

[Signature]
 25/2/25

नोटिस/मुनादी चस्था
(COPY OF NOTICE BE PASTED)

3/4

1/4 मः - गिरवायु व रमा
21/11

1/1 मः - गिरवायु व रमा

1/1 मः - गिरवायु व रमा

गिरवायु व रमा 21/11

गिरवायु व रमा 21/11

गिरवायु व रमा 21/11

गिरवायु व रमा 21/11

1. गिरवायु व रमा 21/11

257-29
12

2. गिरवायु व रमा 21/11

3. गिरवायु व रमा 21/11

गिरवायु व रमा 21/11

चौकीदार का नाम.....

गांव

हस्त/ट.पि.....

DECLARED TO BE TRUE COPY
EXAMINER
DEPUTY COMMISSIONER'S OFFICE
VAISHNA NAGAR

DATE.....

श्री १५ दिनांक २०२४ के अन्तर्गत
 एक ही जमा ३५५ रु के अन्तर्गत
 का मासिक १००० रु का (१५) रु के अन्तर्गत मासिक
 ही १००० रु का मासिक ३५५ रु के अन्तर्गत मासिक (१५००)
 का मासिक ३५५ रु के अन्तर्गत मासिक ३५५ रु के अन्तर्गत
 ३५५ रु के अन्तर्गत मासिक ३५५ रु के अन्तर्गत मासिक ३५५ रु के अन्तर्गत

१. १५ दिनांक २०२४

- २. एसीओ
- ३. एसीओ

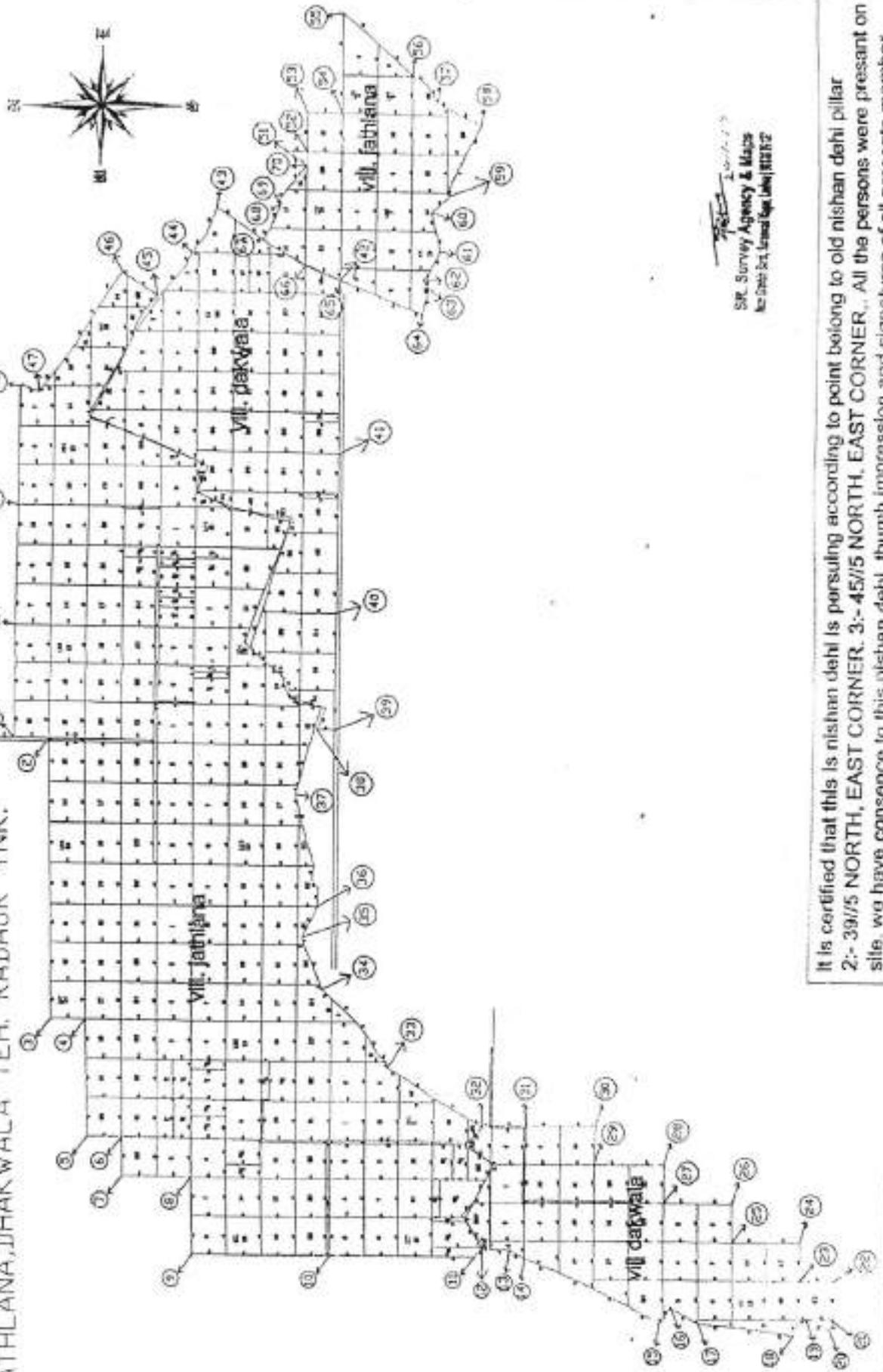

 29-2-24
 FAG

श्री १५ दिनांक २०२४ के अन्तर्गत
 का मासिक ३५५ रु के अन्तर्गत मासिक ३५५ रु के अन्तर्गत

CERTIFIED TO BE TRUE COPY
 EXAMINER
 DEPUTY COMMISSIONER'S OFFICE
 YAMUNA NAGAR
 IN & DATE

Assistant Collector
 Yamuna Nagar
 2-2-24

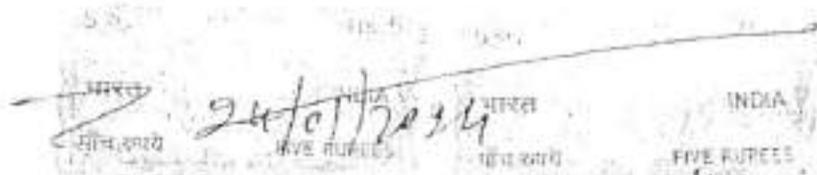
DIGITAL MAP AFTER NISHANDEHI IN VILLAGE
JATHLANA, DHAKWALA TEH. RADAUR YNR.



[Signature]
 S.P. Survey Agency & Maps
 No. 20/10, Laxmi Nagar, Jammu-180002

It is certified that this is nishan dehi is pursuant according to point belong to old nishan dehi pillar
 2:- 39/5 NORTH, EAST CORNER. 3:- 45/5 NORTH, EAST CORNER. All the persons were present on
 site, we have consence in this nishan dehi. thumb impression and signatures of all presents member.

7/10



सेवा में,

श्रीमान महामोक्षदास साहू,

तहसील रादौर जिला यमुनानगर।

विषय-

दूरस्थान निधान वेरी करवाने बारे प्रार्थना पत्र बजरिया लोकल कमीशन श्री वेदप्रकाश इल्का कानूगी रादौर।

श्रीमान जी,

निवेदन यह है कि पी.एस.बिलेटेक कंपनी बजरिया सुमित राणा पुत्र श्री कवर पाल निवासी अग्रणी तहसील रादौर जिला यमुनानगर का रहने वाला है। और मैं प्रार्थना करता हूँ कि उपरोक्त रकबा महीना का है। जिसका भूमि खसरा नं. 103//11, 19, 20, 21, 22, 104//7 मिन 8 मिन 9 मिन 10 मिन 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21/1, 21/2, 22, 23, 105//6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25/1, 25/2, 106//13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 11, 12, 123//1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 124//1, 2, 3, 4/1, 4/2, 4/3, 5/1, 5/2, 5/3, 6/1, 6/2, 7, 8, 9/1/1, 9/1/2, 9/2, 9/3, 10, 11, 12/1, 12/2, 12/3, 13, 14, 15, 19, 20, 21 125//1, 2, 3, 9/1, 9/2, 10, 11, 20, 107//14 मिन 15 मिन, 16, 17, 18, 19 मिन, 20 मिन, 21, 22, 23, 24, 25, 108//25 मिन, 121//5 मिन 6, 7 मिन 14 मिन, 13 मिन 15, 16 मिन 17 18 मिन 23 मिन 24, 25, 122//1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, बाका मूजा जुलुबना तहसील रादौर जिला यमुनानगर है। परन्तु उपरोक्त खसरा नम्बरान का रकबा मौका पर पुरा नहीं है। आस पास दवा हुआ है। रकबा को पूरा करने के लिए मैं प्रार्थी सैटेलाईट मशीन द्वारा निधान वेरी करवाना चाहता हूँ। ताकि उपरोक्त खसरा नम्बरान का रकबा मौका पर सही कायम हो सके। और निधान वेरी करके पोल लगवाने की कृपा करे।

अतः जनाप से प्रार्थना है कि बजरिया लोकल कमीशन श्री वेदप्रकाश इल्का कानूगी से अपील करवाये कि वह उपरोक्त खसरा नम्बरान को निधान वेरी करके मझा तफावत रिपोर्ट तसदीक करे आपकी आज कृपा होगी। दिनांक 25/01/2024,

मोट-इसी.ओर.एल.ओ.आई.की कॉपी साथ संलग्न है।

OFFICE IN CHARGE
EXAMINER
LOCAL COMMISSIONER'S OFFICE
RADOUR NAGAR

प्रार्थी *[Signature]*

सुमित राणा पुत्र श्री कवरपाल
निवासी अग्रणी तहसील रादौर
जिला यमुनानगर।

मोबा.नं. 992016680937

Assistant Collector
H-Gate Radour
25/1/24

[Signature]
निधान वेरी करवाने की कृपा

निधान वेरी करवाने की कृपा
को लेकर आप से निपुक्त किया
जाता है व फटा फूट नम्बरान का
रकब की जाती है

Item No. 02

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 150/2021

Anish

Applicant

Versus

Union of India & Ors.

Respondent(s)

Date of hearing: 18.11.2022

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE PROF. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Vanshdeep Dalmia & Mr. Yashvardhan Bisht, Advocates

Respondents: Mr. Rahul Khurana, Advocate for HSPCB
Mr. Ajit Sharma, Advocate for R - 11 to 13**ORDER**

1. Grievance in this application is against violation of environmental norms by Respondent No. 11 to 13 - M/s Development Strategies India Pvt. Ltd., M/s Delhi Royalty Company and M/s Mubarikpur Royalty Company at Yamuna Nagar, Haryana in conducting sand mining at village Pobari, Tehsil Radaur, District Yamuna Nagar. Project site is at Khasra Number Pobari Block/YNR B-11 over area of 23.05 Ha. vide EC dated 27.06.2021 for Respondent No. 11, village - Kohliwala, Tehsil Chhachhrauli District Yamuna Nagar, project site at Khasra No. Block /YNR B-21 and 22 over area of 13.59 Ha vide EC dated 27.06.2016 for Respondent No. 12 and village Bailgarh, Tehsil Chhachhrauli, District Yamuna Nagar, project site

at Khasra No. South Block / YNR B-2 over area of 28 Ha. vide EC dated 27.06.2016.

2. The applicant has annexed photographs showing the diversion of the river flow, in stream mining and use of heavy machinery in violation of the EC conditions, the Sustainable Sand Mining Guidelines, 2020 and recent order of this Tribunal dated 26.02.2021 in O.A. No. 360/2015, *NGT Bar Association v. Virender Singh (State of Gujarat) and other connected matters* directing as follows:-

"1to26...xxx.....xxx.....xxx

27. We direct all the States/UTs to strictly follow the SSMG-2016 read with EMGSM-2020 reinforced by mechanism for preparation of DSRs (in terms of directions of this Tribunal dated 14.10.2020 in Pawan Kumar, supra and 04.11.2020 in Rupesh Pethe, supra), Environment Management Plans, replenishment studies, mine closure plans, grant of EC (in terms of direction dated 13.09.2018 in Satendra Pandey, supra), assessment and recovery of compensation (as per discussion in Para 25), seizure and release of vehicles involved in illegal mining (in terms of order dated 19.02.2020 in Mushtakeem, supra), other safeguards against violations, grievance redressal, accountability of the designated officers and periodical review at higher levels. As already noted, EMGSM-2020 contemplates extensive use of digital technology, including remote sensing.

28. We further direct that periodic inspection be conducted by a five-members Committee, headed and coordinated by the SEIAA and comprising CPCB (wherever it has regional office), State PCB and two expert members of SEAC dealing with the subject. Where CPCB regional office is not available, if MoEF&CC regional office is available, its Regional Officer will be included in the Committee. Where neither CPCB nor MoEF&CC regional office exists, Chairman, SEIAA will tie up with the nearest institution of repute such as IIT to nominate an expert for being included in the Committee. Such inspection must be conducted at least thrice for each lease i.e. after expiry of 25% the lease period, then after 50% of the period and finally six months before expiry of the lease period for midway correction and assessment of damage, if any. The reports of such inspections be acted upon and placed on website of the SEIAA. Every lessee, undertaking mining, must have an environment professional to facilitate sustainable mining in terms of the mining plan and environmental norms. This be overseen by the SEIAA. Environment Departments may also develop an appropriate mobile App for receiving and redressing the grievances against the sand mining, including connivance

of the authorities and also a mechanism to fix accountability of the concerned officers. Recommendations of the Oversight Committee for the State of UP quoted earlier may be duly taken into account.

The mechanism must provide for review at the level of the Chief Secretary at least once in every quarter, in a meeting with all concerned Departments in the State. The Chief Secretary UP may ensure further action in the light of the report of the Oversight Committee.

Similarly, at National level, such review needs to be conducted at least once in a year by the Secretary, Environment in coordination with the Secretaries Mining and Jalshakti Ministries the CPCB."

3. The matter was earlier considered in the light of factual report filed by the Committee constituted by this Tribunal. Since the report was inadequate, vide order dated 08.03.2022, the Tribunal requested the Monitoring Committee headed by Justice Pritam Pal, former Judge of Punjab and Haryana High Court, which has been appointed by this Tribunal to monitor compliance of certain orders of this Tribunal, in the State of Haryana, to cross-check the factual position by undertaking visit to the site, with the assistance of such of the authorities as may be considered necessary.

4. The matter was last considered on 19.07.2022 in the light of report of the Monitoring Committee dated 7.5.2022 finding violations against each of the PPs. The violations include failure to implement progressive mine closure plan, undertaking mining beyond the permitted depth, not taking measures for rehabilitation/restoration/ rejuvenation of the land of the area where mining was undertaken. Not developing green belt, not erecting necessary boundary pillars, not installing CCTV cameras, not maintaining road for transportation of the material, not showing GPS system on the vehicles used for transportation of the material. Illegal screening plant was found within the premises. Safety measures for the workers were not adopted. Mining was illegally done by use of JCB

machine. There was diversion of the river flow. Observations of the Committee are by and large identical, with minor variations, with respect to the three PPs. Considering the violations found in the report of the Committee, the Tribunal called upon the PPs to file their response in the matter. To see precise violations, observations of the Committee are quoted below:

“3.1 Mining site for mining of boulder, gravel and sand in non forest and non-river area at Village Kohliwala, Block YNR/B 21 & 22, Tehsil Chhachhrauli, District Yamunanagar

The mining lease area has been allotted to M/S Delhi Royalty Company, Model town, Yamunanagar. The said mining lease holder was issued letter of intent by the Department of Mines & Geology, Haryana on 19.6.2015, Environment Clearance under EIA notification dated 14.9.2006 was granted by SEIAA, Haryana on 27.6.2016 and consent to operate under the provision of Air Act, 1981 was granted by HSPCB on 9.8.2016. The mining was started by the mining lease holder on 11.8.2016. As per the record maintained by Department of Mining and Geology and Mining Plan submitted by the Mining lease holder (M/s Delhi Royalty Company, 112, Santpura Gurudwara Road, Model Town, Yamunanagar), boulder, gravel and sand mining site in non forest area and non river area having total lease area of 13.59 hectare, exists in village Kohliwala, Block YNR/B 21 & 22, Tehsil Chhachhrauli, District Yamunanagar.

As per the record submitted by Department of Mining and Geology vide letter no. Mining/Admin/Ynr/1914 dated 29.04.2022, the mining lease order started its production at the site on 11.08.2016 and the production of boulder, gravel and sand during the period 11.08.2016 to 10.08.2017 has been mentioned as 222549 MT, for the period 11.08.2017 to 10.08.2018, the production of the said products has been mentioned as 248288 MT, during the period 11.08.2018 to 10.08.2019, the production of said products has been mentioned 248236 MT, for the period 11.08.2019 to 10.08.2020, the production of said products has been mentioned as 252887 MT, for the period 11.08.2020 to 10.8.2021, the production of said products has been mentioned as 246550 MT and during the period 11.8.2021 to 10.12.2021, the production was mentioned as 82267 MT. Thereafter, the mining operation was suspended on 10.12.2021. The average production of boulder, gravel and sand has been calculated as 244048 MT/Year, whereas, the mining lease holder has been allowed the production capacity as 250000 MT. As such, the mining lease holder has produced the quantity of minor minerals within the permissible production capacity. The total lease period of the mining site is 8 years.

During the visit, the Monitoring Committee has made the following observations:

3.1.1 Observations of the Monitoring Committee

1. *No mining was being carried out at the mining lease area. The Mining officer informed that due to non payment of royalty by the mining lease holder, mining activity in the said area has been stopped on the directions of the mining department and mining operation was suspended on 10.12.2021. However, the site condition indicated that slight mining was being carried out in the area. Even, the fresh material screened by the nearby screening plant was seen by the Monitoring Committee. On the next visit of the Technical Expert of the Monitoring Committee on 23.04.2022, it was observed that the said screening Plant was in operation and it was apprehended that the raw material used for screening, had been mined from the said mining site.*
2. *It was informed that depth upto 9 m has been allowed for extraction of boulder, gravel and sand and in some part of the mining lease area, the depth of 9 m has been exhausted but no progressive mining closure plan has been implemented in the part of the mining lease area, where the mining upto depth of 9m has been completed. No steps have been taken for rehabilitation / restoration / rejuvenation of the land of the area.*
3. *Few plants were found planted in the mined area and on the next visit made on 23.04.2022, some more plants have been found planted in the mining site area.*
4. *As per Mining Plan, 25 boundary pillars were to be erected at the boundary of the mining lease area, whereas, during the visit, the mining lease holder could not show all the boundary pillars erected at the site. The coordinates of one of the boundary pillar i.e BP-3 were found with the help of mobile phone as latitude as N30° 15' and longitude as E 77° 30' against the actual coordinate of the boundary pillar, as latitude: N30° 15' 40.43" and longitude: E 77° 30'19".*
5. *Weigh bridge has been set up outside the mining lease area.*
6. *No CCTV cameras have been installed at all the vulnerable points.*
7. *The condition of the road through which the mined material is transported is not good and non-stabilized. Also, the width of the road constructed for transportation of the mine material through vehicles is less and it has not been widened and fully stabilized.*
8. *The plants have been planted recently, whereas, these plants should have been planted about 5 years ago, when the mining activity in the year 2016 was started at the site so that these would have grown fully.*
9. *The Committee could not check as to whether GPS system have been provided on the vehicles carrying mined material as no vehicles were found standing at the site. Also, the details of the vehicles deployed for transportation of mined material by the mining lease holder and registration of vehicles and status of GPS on these vehicles have not been provided by the Department of Mines and Geology as requested by the Monitoring Committee while conveying the requirements of the*

Monitoring Committee from the Departments vide letter no. CMC/2022/836 dated 02.04.2022.

10. As per the Mining Plan submitted by the mining lease holder, it has mentioned that 3750 saplings were planted in the area for development of green belt of 7.5 m wide around the mining lease area. The Monitoring Committee during its visit to the mining site on 01.04.2022 and 23.04.2022, it has been observed that no green belt of 7.5 (1.36 ha) m has been maintained by the mining lease holder around the mining lease area and only few plants in two patches have been planted.
11. As per the Mining Plan, it has been mentioned that no screening / sizing facility has been installed at site, whereas, during the both the visits of the Monitoring Committee made on 01.04.2022 and 23.04.2022, one screening Plant has been found set up within the premises of mining lease area and it was found in operation on both the visits.
12. The roads maintained for transportation of production, have not been fully stabilized and no arrangements have been made for sprinkling of water on the road to suppress the dust emissions.
13. As per the Mining Plan, water tanker of capacity 4000 liter has been deployed for carrying ground water for use in activities likes drinking purposes, suppress of dust and watering to the plants etc. It is mentioned there that in compliance to order of Hon'ble Nation Green Tribunal, in one of the case, the mining lease holder has to make arrangements to use the treated sewage of nearby STP for sprinkling of water for suppression of dust.
14. As safety measures, the mining lease holder has not provided protective equipments for like dust masks, ear plugs / muffs and other equipments to the laborer working in the mining lease area.
15. No danger signs have been displayed near the mining lease area.
16. Mining lease holder has not made efforts to make plantation in 33 % of the mining lease area under the social forestry on the land available from Panchayats, which is to be completed at the end of mining lease.
17. No plants have been developed along the road adjoining to the mining lease area to prevent the speeding of dust and attenuate air pollution in the area.

The Photograph showing the mining lease area from which minor mineral has been extracted, few plants planted at site, boundary pillar erected at one corner of the site and mining lease site are mentioned as Plates 1 to 4.

3.1.2 Specific recommendations of the Monitoring Committee w.r.t non river mining site at village Kohliwala, Tehsil Chhachhrauli, District Yamunanagar.

1. The mining lease holder shall erect all the 25 boundary pillars around the mining lease site and coordinates on all the boundary pillars may be marked within 01 month.
2. As per the Mining Plan submitted by the mining lease holder, 7.5 m wide barrier was to be left all around the

mining lease area for development of green belt / plantation but the same has not been left by the mining lease holder. Therefore, the Monitoring Committee recommends that the mining lease holder shall leave 7.5 m barrier all around the mining lease site for development of green belt / plantation within 02 months.

3. As per the record submitted by Department of Mines and Geology, Yamunanagar, the average production of boulder, gravel and sand has been calculated as 244048 MT/Year, whereas, the mining lease holder has been allowed the production capacity as 250000 MT/year. As such, as per the record, mining lease holder has produced the quantity of minor minerals within permissible production capacity. However, the Monitoring Committee during its both the visits made on 1.4.2022 and 23.4.2022, observed that one screening plant set up within the premises of the mining lease area was in operation and there is quite possibility that it is using the raw material from the said mining lease area. Therefore, the mining lease holder might be doing illegal mining in the mining lease area. Therefore, it is recommended that the Department of Mines and Geology shall impose compensation for extracting more quantity of minor mineral in the form of illegal mining as compared to the permitted quantity to be extracted as per the Methodology mentioned in order dated 26.02.2021 in OA no. 360 of 2015 in the matter of National Green Tribunal bar association V/s Virender Singh (State of Gujarat).
4. The mining lease holder shall implement progressive mining closure plan in the part of mining lease area where the mining upto depth of 9 m has been completed and steps may be taken for rehabilitation / restoration / rejuvenation of the mined area.
5. The mining lease holder shall plant maximum number trees on both sides of road used for transportation of mined material within 03 months.
6. The mining lease holder shall ensure that the screening plant, installed within the premises of the mining lease area, may not be allowed to operate till the suspension of the mining lease is restored by Department of Mines and Geology. The quantity of raw material used in the screening plant may be in the record to be submitted to Department of Mines & Geology.
7. Appropriate number of boards mentioning danger sign may be erected at suitable places of the mining lease area.
8. The mining lease holder shall start making plantation under the social forestry on the land available from Panchayat to ensure plantation in 33% area may be completed at the end of the mining lease.

3.2 River mining site for mining of boulder, gravel and sand at village Bailgarh, Block YNR/B-2, Tehsil Chhachhrauli, District Yamunanagar by M/s Mubarikpur Royalty Company, VPO Mubarikpur, District Mohali, Punjab

The mining lease area of 28 hectares (non forest) has been allotted by the Department of Mines and Geology and issued letter of intent on 19.06.2015 to M/s Mubarikpur Royalty Company, VPO Mubarikpur, District Mohali, Punjab with lease period of 9 years. The Environment Clearance under EIA Notification dated 14.09.2006 was granted by SEIAA, Haryana on 27.06.2016 for production capacity of 1.3 Million T/Year and consent to operate under Air Act, 1981 was granted HSPCB on 31.08.2016. As per the record maintained by Department of Mines and Geology and Mining Plan submitted by the mining lease holder (M/s Mubarikpur Royalty Company, VPO Mubarikpur, District Mohali, Punjab), boulder, gravel and sand in mining site river area having total lease area of 28 hectares, exists in Village Bailgarh, South Block (YNR B-2), Village Bailgarh, Tehsil Chhachroli, District Yamunanagar.

As per the record submitted by Department of Mining and Geology vide letter no. Mining/Admin/Ynr/1914 dated 29.04.2022, the mining lease order started its production at the site on 09.12.2016 and the production of boulder, gravel and sand during the period 09.12.2016 to 08.12.2017 has been mentioned as 1183289 MT, for the period 09.12.2017 to 08.12.2018, the production of the said products has been mentioned as 1220882 MT, during the period 09.12.2018 to 08.12.2019, the production of said product has been mentioned 1239120 MT, for the period 09.12.2019 to 08.12.2020, the production of said product has been mentioned as 1174817 MT and for the period 09.12.2020 to 08.12.2021, the production of said products has been mentioned as 1190973 MT and for the period 9.1.2.2021 to 31.03.2022, the production of said production has been mentioned as 366280 MTD. The average production of boulder, gravel and sand has been calculated as 1200633 MT/Year, whereas, the mining lease holder has been allowed the production capacity as 1.3 Million T/Year (1300000 MT/year). As such, the mining lease holdet has produced the quantity of minor minerals within permissible production capacity. The total lease period of the mining site is 9 years.

3.2.1 Observations of the Monitoring Committee

The Monitoring Committee visited the mining lease area in river area on 01.04.2022 and 23.04.2022 and the following observations were made.

1. *On the day of visit on 1.4.2022, no mining activity was in operation. It was informed that due to regular flow of water from the last 02 months, the mining in the river bed area could not be made operational and the mining from the river bed shall be started after the drying of water in the area. It is mentioned here that as per the record submitted by Department of Mines and Geology, Yamunanagar vide its letter no. 1914 dated 29.04.2022, the mining lease holder has done mining in the mining lease area upto 31.03.2022, whereas, the Monitoring Committee has visited the site on 01.04.2022 and the mining*

lease holder submitted the statement that the mining site in river area was not in operation from the last 02 months due to regular flow in the river, which is wrong statement. It indicates that the mining lease holder had deliberately stopped the operation of the mining site on the day of visit of the Monitoring Committee on 01.04.2022. The mining lease area was again visited by the Technical Expert of the Monitoring Committee on 23.04.2022 and though the mining in the mining lease area was in operation but the same was kept deliberately in slow pace. The photographs showing mining site in operation during the visit on 23.4.2022 is mentioned as per **Plate-5**

2. As per mining plan, 03 boundary pillar have been mentioned, whose latitude and longitude are as under:

Sl. No.	Latitude	Longitude
1	N30°13'29.01"	E077°33'34.59"
2	N30°13'10.29"	E077°30'24.22"
3	N30°12'41.01"	E077°30'17.97"

The Monitoring Committee in the presence of the officers of mining department and HSPCB checked the GPS coordinates of 1 boundary pillar with mobile phone and the same were found as latitude: N30°13'32" and longitude: E077°31'37". The number of boundary pillars setup by the mining lease holder are very less and adequate no. of such boundary pillars may be erected at mining lease area. During the next visit of the Technical Expert of the Monitoring Committee on 23.04.2022, the GPS coordinates of the boundary pillar were checked and the photograph showing the pillar mentioning the coordinates as latitude: 30°13'35.22" and longitude: 77°30'33.72" is mentioned as per **Plate no. 6.**

3. **No CCTV cameras have been installed at the vulnerable points.**
4. The site conditions indicated that no distance of mining lease site has been maintained from the embankment of river and mining has been started just at the embankment of river and the same facts were verified during the last visit of the Technical Expert of the Monitoring Committee on 23.04.2022. The photograph showing mining done just at the start of the embankment of river Yamuna is mentioned as per **plate 7.**
5. Weigh bridge has been setup outside the mining lease area.
6. On the day of visit on 23.04.2022, it was observed that mining upto depth of more than 3 m has been done in the mining lease area against the permissible depth of 3 m. The photograph showing the illegal mining done beyond 3 m depth is also mentioned in **Plate 7.**
7. The condition of the road from where the mined material is transported is not good and is not fully stabilized. No plantation has been made along the roads (on both sides) provided for transportation of mined material to attenuate air pollution. The photograph showing non stabilized road without plantation is mentioned as per

8. *The Committee could not check as to whether GPS system have been provided on the vehicles carrying mined material as no vehicle was found standing at the site. Even during the last visit made on 23.04.2022, no transportation vehicles were available at the site.*
9. *The mining lease holder has developed plantation in small area outside mining lease area and within mining lease area, which are mentioned as per **Plates 9 and 10.***
10. *As per the Mining Plan submitted by the mining lease holder, it has been mentioned that saplings have been planted in the area for development of green belt of 7.5 m wide. The Monitoring Committee during its visit to the mining site on 01.04.2022 and 23.04.2022, it has been observed that no green belt of 7.5 m wide has been maintained by the mining lease holder and only few plants in two patches have been planted. Also, green belt margin having width of 7.5 m (2.80 ha) all around the mining site has not been left by the mining lease holder.*
11. *The roads maintained for transportation of mined material, have not been fully stabilized and no arrangements have been made for sprinkling of water on the roads to suppress the dust emissions. It is mentioned there that in compliance to order of Hon'ble National Green Tribunal, in one of the case, the mining lease holder has to make arrangements to use the treated sewage of nearby STP for sprinkling of water on the roads for suppression of dust.*
12. *The mining lease holder has not maintained un-mined block of 50 m length left after 1000 m length of mining lease area and as such, has not complied with the conditions mentioned in the Mining Plan.*
13. *In the Mining Plan, it has been mentioned that in case of river Yamuna, no mining shall be permissible in an area upto width of 500 m from the active edges of embankment of the river. The mining lease holder has not maintained a distance of 500 m from the active edge of the embankment of river as noted during the last visit made on 23.04.2022, as the mining has been done just near the embankment of the river. As such, the mining lease holder has not followed the guidelines mentioned as Sustainable Sand Mining Guidelines, 2016, violated the conditions mentioned in the Mining Plan and Haryana Minor Mineral Concession, Stocking, Transportation of Minerals and Prevention of Illegal Mining Rules, 2012.*

3.2.2 Specific recommendations of the Monitoring Committee w.r.t river mining site at village Bailgarh, Tehsil Chhachhrauli, District Yamunanagar

1. ***The mining lease holder shall erect adequate number of boundary pillars all around the mining lease site and coordinates on all the boundary pillars may be marked within 01 month.***
2. ***The mining lease holder shall maintain a barrier of 7.5 m wide from the embankment of the river and shall develop plantation in the said 7.5 m wide barrier within 02 months.***

3. *As per the record submitted by Department of Mines and Geology, Yamunanagar, the average production of boulder, gravel and sand has been calculated as 1200633 MT/Year, whereas, the mining lease holder has been allowed the production capacity as 1300000 MT/Year, which is within the capacity allowed by Department of Mines and Geology. It is mentioned here that the mining lease holder is doing illegal mining beyond 3 m depth, as such, the mining lease holder is extracting mined material more than capacity allowed to it. Thus, the mining lease holder is doing illegal mining. Therefore, it is recommended that the Department of Mines and Geology shall impose compensation for extracting more quantity of minor mineral as compared to the permitted quantity to be extracted as per the Methodology mentioned in order dated 26.02.2021 in OA no. 360 of 2015 in the matter of National Green Tribunal Bar Association V/s Virender Singh (State of Gujarat).*
4. *The mining lease holder shall implement progressive mining closure plan in the part of mining lease area where the mining upto depth of 3m has been completed and steps may be taken for rehabilitation / restoration / rejuvenation of the mined area.*
5. *The mining lease holder shall plant maximum number trees on both sides of road used for transportation of mined material within 03 months.*
6. *The mining lease holder shall start making plantation under the social forestry on the land available from Panchayat to ensure plantation in 7 hectares as mentioned in the Mining Plan, may be completed at the end of the mining lease.*
7. *The Department of Mines and Geology shall take action against the mining lease holder for violating the rules mentioned in the Haryana Minor Mineral Concession, Stocking, Transportation of Minerals and Prevention of Illegal Mining Rules, 2012 for not maintaining 500 m distance of mining lease area from the active edge of the river Yamuna.*
8. *The mining lease holder shall provide protective equipment like dust masks, ear plugs / muffs and other equipments to the laborer working in the mining lease area.*

3.3 River mining site for mining of boulders, gravel, sand at village Pobari, Block YNR-B-11, Tehsil Radaur, District Yamunanagar by M/s Development Strategies India Pvt. Ltd., Sarojini colony, Yamunanagar.

The mining lease area of 23.05 hectares (non forest) has been allotted by the Department of Mines and Geology and issued letter of intent on 19.06.2015 to M/s Development Strategies India Pvt. Ltd., Sarojini colony, Yamunanagar with lease period of 9 years. The Environment Clearance under EIA Notification dated 14.09.2006 was granted by SEIAA, Haryana on 27.06.2016 for production capacity of 1.1 Million T/Year and

consent to operate under Air Act, 1981 was granted HSPCB 31.08.2016. As per the record maintained by Department of Mines and Geology and Mining Plan submitted by the mining lease holder (M/s Development Strategies India Pvt. Ltd., Sarojini colony, Yamunanagar), boulder, gravel and sand mining site in river area, having total lease area of 23.05 hectares, exists in Village Pobari, Block YNR-B-11, Teh Radaur, District Yamunanagar.

As per the record submitted by Department of Mining and Geology vide letter no. Mining/Admin/Ynr/1914 dated 29.04.2022, the mining lease order started its production at the site on 09.12.2016 and the production of boulder, gravel and sand during the period 09.12.2016 to 08.12.2017 has been mentioned as 726006 MT, for the period 09.12.2017 to 08.12.2018, the production of the said products has been mentioned as 576576 MT, during the period 09.12.2018 to 08.12.2019, the production of said products has been mentioned 1056615 MT, for the period 09.12.2019 to 08.12.2020, the production of said products has been mentioned as 943786 MT and for the period 09.12.2020 to 08.12.2021, the production of said products has been mentioned as 1088637 MT and for the period 9.12.2021 to 31.03.2022, the production of said products has been mentioned as 460230 MTD. The average production of boulder, gravel and sand has been calculated as 885374 MT/Year, whereas, the mining lease holder has been allowed the production capacity as 1.1 Million T/Year. As such, the mining lease holder has produced the quantity of minor minerals within permissible production capacity. The total lease period of the mining site is 9 years. The production record submitted by the Department of Mines & Geology, Yamunanagar vide letter No. Mining/Admin/Ynr/1914 dated 29.4.2022 is annexed as per **Annexure-3**

3.3.1 Observations of the Monitoring Committee

1. At the time of visit, the mining activity was in operation with ordinary JCB. The sand already extracted from the mining lease area was being loaded in the tippers. During the next visit made on 23.04.2022 by the Technical Expert of the Monitoring Committee, the mining operation in the mining lease area was found stopped. It was informed that the Department of Mines and Geology vide its office letter no. 1178 dated 20.04.2022 has suspended the mining operations alongwith dispatch of minerals from the contract area due to non payment of contract money / royalty.
2. As per the Mining Plan, the mining lease holder has to erect 27 boundary pillars around the mining lease area, whereas, the mining lease holder has provided 12 boundary pillars which are not adequate.
3. As per Mining Plan, the mining lease holder has to leave a barrier of 7.5 m wide (4.95 ha) from the boundary of the mining area, however, the mining lease holder has not left a barrier of 7.5 m wide from the boundary of the mining lease area.
4. The Monitoring Committee noted the coordinates of the one of the boundary pillar erected at boundary of mining lease

site with mobile phone, which were found as latitude : N30°00" and longitude : E077°15'.

5. No CCTV cameras have been installed at the vulnerable points.
6. During the last visit made on 23.04.2022 by the Technical Expert of the Monitoring Committee, it was observed that the distance of mining lease area from the embankment of river was about 250 m, which is less than distance of 500 m to be maintained from the embankment of the river Yamuna. As such, the mining lease holder has violated the provisions of Haryana Minor Mineral Concession, Stocking, Transportation of Minerals and Prevention of Illegal Mining Rules, 2012.
7. Weigh bridge has not been provided at the entry of mining lease area.
8. The condition of the road through, which the mined material is transported is not good, fully stabilized and compacted.
9. The Committee could not check as to whether GPS system have been provided on the vehicles carrying mined material as no vehicles were found present at the site.
10. During the visit of the Monitoring Committee on 01.04.2022, it was observed that the mining lease holder had diverted the flow of River Yamuna by laying of layer of sand in the lease area to extract the more quantity of sand from the lease area.
11. The condition of the flow of River water in between the patches of the sand / gravel heaps indicate that the mining lease holder might be doing in-stream mining using heavy machinery during the odd hours. The photograph taken on 01.04.2022 and 23.04.2022 showing the patches of sand / gravel heaps in between flow of river are mentioned as **Plates 11 and 12**, respectively.

3.3.2 Specific recommendations of the Monitoring Committee w.r.t river mining site at village Pobarl, Tehsil Radaur, District Yamunanagar

1. **The mining lease holder shall erect adequate number of boundary pillars around the mining lease site and coordinates on all the boundary pillars may be marked within 01 month.**
2. **As per the Mining Plan, the mining lease holder has to leave a barrier of 7.5 m wide from the boundary of mining lease area. The mining lease holder has not left a barrier of 7.5 m wide from the mining area boundary. Therefore, it is recommended that mining lease holder shall maintain a barrier of 7.5 wide from the mining area boundary and a green belt may be develop in the said 7.5 wide barrier within 02 months.**
3. **As per the record submitted by Department of Mines and Geology, Yamunanagar, the average production of boulder, gravel and sand has been calculated as 885374 MT/Year, whereas, the mining lease holder has been allowed the production capacity as 1100000 MT/Year, which is within the capacity allowed by Department of Mines and Geology. It is mentioned here**

that the condition of the flow of River water in between the patches of the sand / gravel heaps indicate that the mining lease holder might be doing in-stream mining using heavy machinery during the odd hours. Therefore, it is apprehended that the mining lease holder might be extracting more quantity of mined material than the permissible capacity 1100000 MT/Year.

4. The mining lease holder shall plant maximum number trees on both sides of road used for transportation of mined material within 03 months.
 5. The mining lease holder shall start making plantation under the social forestry on the land available from Panchayat to ensure plantation in 4.0 hectares as mentioned in the Mining Plan, may be completed at the end of the mining lease.
 6. The Department of Mines and Geology shall take action against the mining lease holder for violating the provisions of Haryana Minor Mineral Concession, Stocking, Transportation of Minerals and Prevention of Illegal Mining Rules, 2012 for not keeping 500 m distance of mining lease area from the active edge of the river Yamuna.
- 4.0 General recommendations of the Monitoring Committee with regards to each mining site (non river mining site at village Kohliwala, Tehsil Chhachhrauli, District Yamunanagar; river mining site at village Bailgarh, Tehsil Chhachhrauli, District Yamunanagar and river mining site at village Pobari, Tehsil Radaur, District Yamunanagar):
1. There should be a mechanism at district level to generate the system which may enable the authorities to develop periodic report on different parameters like daily lifting report, vehicle log or history, lifting against allocation and total lifting. The system can be used to generate auto mails or SMS. This will enable the Deputy Commissioner, Yamunanagar to get all the relevant details and shall enable the authority to block the scanning facility of any site found to be indulged in irregularity.
 2. Strict vigilance, surveillance and frequent raids are required to control the illegal mining. In other case, it would have been appropriate to recommend constitution of enforcement wing comprising of officers from Department of Police, Department of Geology and District Administration. However, keeping in view the given situation, pulls and pressure at District Level, this enforcement wing may not be succeeded in achieving the object of its creation.

It is learnt that previously there was enforcement committee reporting directly to the Director of Mines and Geology, which was functioning very

effectively in the past. The said committee did surveillance/raids from time to time and was able to control illegal mining and created terror to the law breakers. It seems that the said enforcement committee is now not in existence. However, to curb illegal mining in the mining sites, the Deputy Commissioner, Yamunanagar has deployed the officers like BDPO of concerned area, SDO, HSPCB, RFO of concerned area, SDO, Water Services Division, SDO, B& R, SHO of concerned area and mining inspector of the area etc. The prevailing situation at the mining sites indicates that the designated officers have not been effective for proper enforcement to control illegal mining.

It is therefore, recommended that the earlier enforcement committee, which was directly reporting to the Director of Mines & Geology, may be revived.

3. As per the provisions of section 22 of the Mines and Minerals (Development & Regulation) Act, 1957 [(MMDR Act, 1957)], there is provision that no court shall take cognizance of any offence punishable under this Act or any rules made there under except upon complaint in writing made by a person authorized in this behalf by the Central Govt. or State Govt. As such, the police cannot register an FIR against the violator on the complaint of any citizen/individual. There is need to amend the said section of MMDR, Act, 1957 to the extent that police department should have powers to register FIR against the violators.
4. The Mining Department may create an online app which can be used by all officers authorized for compounding so that an alert can be generated for vehicle numbers in case of repeated violations are occurred. In all such cases, FIR should be registered and the case should be sent to Court for trial & conviction.
5. District level Task Force shall check the compliance of Mining Plan submitted by each mining lease holder operating their mining activities in non-river area and in river area within 02 months and report be submitted to Mining department as well as Deputy Commissioner, Yamunanagar for further action.
6. The department of Transport and Police shall jointly check the overloaded trucks / vehicles carrying minor mineral/sand and heavy fine may be imposed on these vehicles/trucks. The trucks/vehicles and driving License of the driver may be seized and put into safe custody for 01 month and these trucks/vehicles shall be released following the procedure and methodology as mentioned in para 8 of order dated 26.2.2021 in OA No 360 of 2015 in the matter of National Green

Tribunal Bar Association V/s Virender Singh (State of Gujarat).

7. *The Department of Irrigation may continue to make survey along river Yamuna four times in a year to ensure that no sand and gravel is allowed to be extracted, where, erosion may occur and especially at the concave banks of the river.*
8. *The Department of Mines and Geology shall provide Geo-fencing on the mining lease area within 03 months.*
9. *The mining lease holder shall provide advanced technological GPS on all the vehicles deployed for transportation of mined material so that their movement can be tracked and be monitored by the Department of Mining and Police and Prompt action may be taken against the illegal mining operator.*
10. *In no case, mining of minor mineral may be allowed to be mined in night hours.*
11. *For monitoring illegal sand / gravel mining in the mining lease area, there shall be a provisions of checking transport permit, printing of transport permit on security papers, invisible ink marks, fugitive ink background and unique barcode system. The Department of Mines and Geology shall provide said documents to the Monitoring teams or District Level Task Force at district level. The Monitoring team deployed for checking of vehicles / trucks carrying mined material should be in a position to check the validity of transport permit or receipt of scanning them using website, mobile phone application and SMS.*
12. *The mining lease holder shall ensure that the vehicles used for transportation of sand / mined material are to be permitted only the with the fitness and PUC certificate and it shall be ensured that road may not be damaged due to transportation of mined material.*
13. *Mining Officer should be the Competent Authority to specify the transport route which shall be used by the vehicles used by the mining lease holder so that it may be route through at least one of the mining check post established by the Department. There should be complete restriction on loading and transportation of mined material during night hours (7.00 PM to 6.00 AM). The mining lease holder should give a list of vehicles to the Mining Officer which should be entered into the portal and which will get auto populated in the software in the mining lease holder login. The list of the permitted vehicles should be shared with the Police Department and with the mining check post. Any vehicles, which is not in the list given by the mining lease holder should be impounded. Only GPS enabled vehicles may be deployed for transportation of mined material and their movement should be accessible to the Mining Department.*

14. *The roads used for transportation of mined material and movement of the vehicles may be fully stabilized and compacted so that no dust emission are generated and treated sewage of nearby STP may be utilized for sprinkling of water to suppress the dust emissions generated during movement of the vehicles.*
15. *CCTV cameras may be installed at all the vulnerable points in the mining lease area.*
16. *The Department of Mines and Geology shall provide advance technological drones to take prompt against the illegal mining.*
17. *The Monitoring mechanism for seize and release of vehicles used for illegal mining / scale of compensation for violation on "Polluter pays" principle as mentioned in para no. 8 to 11 of order dated 26.02.2021 in OA no. 360 of 2015 in the matter of National Green Tribunal Bar Association versus Virender Singh (State of Gujarat) may be implemented by the concern departments.*
18. *The Department of Mines and Geology and District Level Task Force shall strictly follow the Sustainable Sand Mining Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020 to check the illegal mining by the mining lease holder.*

5.0 Other observations and recommendations w.r.t. stone crushers / screening plants operating in the area

5.1 Observations

The Monitoring Committee during its visit to the mining sites in village Kohliwala and village Bailgarh of District Yamunanagar observed that there are number of stone crushers/ screening plants adjoining to the mining lease areas near villages Kohliwala and Bailgarh. During the visit of the Monitoring Committee made on 01.04.2022, all these stone crushers were found not in operation due to non-availability of electricity. However, during the last visit of the Technical Expert of the Monitoring Committee made on 23.04.2022, all these stone crushers/ screening plants were found in operation, but most of the these stone crushers have not adopted the following code of practices for control of air pollution:

- i) *The stone crushers have not covered all the dust emitting points namely Jaw crusher / roller / crusher / screener etc.*
- ii) *The conveyor belts of most of the stone crushers were not covered with suitable material and no water sprinkling systems have been provided on the conveyor belts.*
- iii) *No telescoping chutes of suitable height have been provided at the end of the conveyor belts.*

- iv) *All the material transfer points have not been properly covered.*
- v) *The ramp and approach road have not been properly stabilized / metalled. Water sprinkling system along the boundary of the stone crushers / screeners have not provided to suppress the dust emissions generated during movement of vehicles.*
- vi) *No green belt / plantation have been provided along the boundary of the stone crushers / screeners.
Wind breaking walls around the stone crushers have not been provided.*

5.2 Recommendations:

Haryana State Pollution Control Board may be directed to check all the stone crushers/ screening plants of the area within 02 months and shall get provide all the pollution control systems/ code of practice as mentioned above within next 02 months. Haryana State Pollution Control Board shall monitor the ambient air quality within the premises of each stone crusher/ screening plant and overall ambient air quality in nearby village/habitation area within 04 months and legal action under the provisions of Air Act, 1981 may be taken against the violating stone crushers/ screening plants."

5. Response of the PPs is by and large identical. Apart from questioning bonafides and identity of the applicant, the PPs have also attempted to scandalize the Chairperson of the Committee but during the hearing, learned Counsel for the PPs withdrew the uncalled for allegations. On merits, there is no dispute about violation of condition for plantation. Defence is that plantation was not viable. There is no specific response to other violations mentioned above. Further, it is undisputed that replenishment status was never monitored by the PPs in terms of EC condition, the mandate under the judgment of the Hon'ble Supreme Court in *Deepak Kumar v. State of Haryana & Ors.*¹ and under the 'Sustainable Sand Mining Management Guidelines, 2016' and 'Enforcement & Monitoring Guidelines for Sand Mining-2020' issued by the MoEF&CC.

¹[2012] 4 SCC 629

6. We find it appropriate to accept the report as there is no meaningful objection against the same. Thus, it is clear that as far as Respondent No. 11 is concerned, apart from violating the requirement of undertaking replenishment study, not developing green belt, not implementing progressive mine closure plan, not installing CCTV cameras and not having GPS system, diversion of river flow, illegal instream mining, not providing weigh bridge at the entry of the mining lease area are clear violations. With regard to Respondent No. 12, apart from violations found in the case of Respondent No. 11, further violations are not installing boundary pillars, continuing mining even after termination of the lease, using groundwater transported through tankers instead of using treated sewage water. With regard to Respondent No. 13, apart from other violations which are common with Respondent No. 11, the said PP was found crossing the prescribed depth for mining.

7. In view of above serious violations, accountability has to be determined for such violations on polluter pays principle for restoring the damage to the environment. Compensation has to be fixed having regard to the nature of violations, period of violation, cost of restoration and financial capacity of the PPs in view of principles laid down inter alia in MC Mehta, (1987) 1 SCC 395, Sterlite (2013) 4 SCC 575, Goel Ganga (2018) 18 SCC 257, MC Mehta (2018) 18 SCC 397, Common Cause (2017) 9 SCC 499 and Goa Foundation (2014) 6 SCC 590. We find from the record that in case of Respondent No. 11, the bid for mining lease was Rs. 3.83 crore p.a. to be increased to Rs. 4.78 crore in fourth year and Rs. 5.98 crore in seventh year. In case of Respondent No. 12, the said figure is Rs. 7.37 crore p.a. with increase in fourth and seventh years. In case of Respondent No. 13 (Annexure 5), as per letter dated 19.6.2015 of the Mining Department addressed to the PP, the bid given by said PP is Rs. 19.63 crore p.a. which

was to increase to Rs. 24.54 crore in fourth year and Rs. 30.67 crore in seventh year. Mining has continued for six years and the lease amount paid by the Respondents No. 11 to 13 respectively is more than Rs. 25 crore, Rs. 42 crore and Rs. 120 crore.

8. Though as per Common Cause, compensation in case of illegal mining can be equal to the value to the mined material, apart from compensation for violation of environmental norms, we fix the same @ 10% of the lease money i.e. Rs. 2.5 crore, Rs. 4.2 crore and Rs. 12 crore in respect of Respondents No. 11 to 13 respectively. The amount may be deposited within one month with the State PCB which is to be utilized for restoration of the environment by preparing and executing an action plan, in consultation with the District Magistrate. The action plan needs to cover restoration of degraded areas, post-mining remedial measures, restoring natural flow of river and taking other restitution activities, as required. District Environment Plan may also be taken into account. The utilization may be ensured as far as possible within six months. If the PPs fail to pay the amount, it will be open to the authorities to take coercive measures including blacklisting, recovery from deposits of the PPs, if any available with the State, or otherwise. The PPs may not be allowed to undertake further mining in view of serious violations already committed.

The application is disposed of.

A copy of this order be forwarded to the Chief Secretary, Haryana, Additional Chief Secretaries of Mining and Environment, Haryana, State PCB and District Magistrate, Yamuna Nagar by e-mail for compliance.

Adarsh Kumar Goel, CP

Sudhir Agarwal, JM

Prof. A. Senthil Vel, EM

November 18, 2022
Original Application No. 150/2021
DV

1

ITEM NO.58

COURT NO.7

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL Diary No(s). 7382/2023

(Arising out of impugned final judgment and order dated 18-11-2022 in OA No. 150/2021 passed by the National Green Tribunal)

M/S DEVELOPMENT STRATEGIES INDIA P. LTD.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No.49197/2023-CONDONATION OF DELAY IN FILING and IA No.49189/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

C.A. No. 1595/2023 (XVII)

(IA No.49359/2023-CONDONATION OF DELAY IN FILING and IA No.49357/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 13-03-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s)

Mr. P.s. Patwalia, Sr. Adv.
Mr. Ajit Sharma, AOR
Mr. A. Renganath, Adv.
Mr. Amrit Pradhan, Adv.
Mr. Akshat Sharma, Adv.
Dr. Sandeep Singh, Adv.

For Respondent(s)

Mr. Vanshdeep Dalmia, AOR
Ms. Natasha Dalmia, Adv.
Ms. Anisha Jain, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Delay condoned.

Issue notice.

2

Notices would be served by all modes, including dasti.

Tag with Civil Appeal No. 319 of 2023 titled "M/s Delhi Royalty Company vs. Union of India & Ors."

Notice is accepted on behalf of respondent no.13, who is at liberty to file a counter affidavit/reply within a period of six weeks.

In the meanwhile, subject to the appellant - M/s Development Strategies India P. Ltd. depositing 60% of the penalty amount of Rs. 2.5 Crores, and M/s Mubarikpur Royalty Company depositing Rs. 4 Crores with the authorities within a period of six weeks' from today, there would be a stay on the recovery of the further amount.

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN)
COURT MASTER (NSH)